

## APPROPRIATION BILL

The Deputy Minister of Finance (Shri B. E. Bhagat): Sir, I beg to move\*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58, be taken into consideration."

*The motion was adopted.*

*Clauses 2, and 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill.*

Shri B. E. Bhagat: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

*The motion was adopted.*

RAILWAY BUDGET—GENERAL  
DISCUSSION

Mr. Speaker: The House will now take up the general discussion on the Railway Budget for which 15 hours have been allotted. I might state that according to the usual rule that we have followed, there will be a time-limit of fifteen minutes for each individual Member and about twenty minutes to half-an-hour in the case of Leaders of Groups. That is the time-limit within which the discussion may be carried on.

Shri Frank Anthony: (Nominated—Anglo-Indians): Mr. Speaker, I am sorry that the Railway Minister is not

in the House. I believe he is pre-occupied with the debate in the other House.

In his speech on the Railway Budget, the hon. Minister has not indicated any kind of increased allocation in respect of goods traffic carried. Last year, as far as I remember, the Minister had mentioned that the railway administration had gone back to its original figure of 60·8 million tons in respect of providing increased capacity for the carriage of goods, and last year I was constrained to point out that this provision of 60·8 million tons was, in my humble opinion, hopelessly inadequate. My own estimate was—and my estimate, if anything, is likely to increase—that if we were to avoid crippling bottlenecks during the Second Plan period both in the public and the private sectors, we must provide for a minimum expansion in respect of goods traffic of at least 80 million tons.

I was particularly disturbed by one part of the Railway Minister's speech. I think it contains an ominous augury. He has admitted that in the next year we have to provide at least 12 million additional tons in respect of goods traffic. He goes on to admit that next year they will have to provide a total of at least 145 million tons in respect of goods traffic, and then he also admits that in the Plan the total provision for the whole Plan period is only 162 million tons. Now I feel that this is an indication of a much graver shortfall in respect of goods traffic carriage than even I had anticipated. This means that all that the Plan is providing, all that the railway administration is providing under the Plan, is a total increase of another 17 million tons of goods traffic. And the Minister admits that next year alone we will have to provide 12 million tons, and most of that will be taken up in respect of the expansion of the steel project and in respect of the increase in the raising of coal. I feel that unless the railway

\*Moved with the recommendation of the President.

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administration does something to provide from now on for a much greater increase in respect of goods traffic, within two years the railway administration and the country will be caught up with crippling bottlenecks both in the public and the private sectors. My own estimate is—and the railway administration has not provided one iota for this—that expanding private sector and increasing volume of miscellaneous goods traffic alone will require increased capacity to the extent of 30 million tons, and you are not making any provision whatsoever for this.

Another feature which has caused me, and I believe those who have studied the Railway Budget, grave disquiet, is the steep rise in working expenses. I am quite prepared to concede that with the needs of an expanding economy, with the commensurate needs of an expanding railway system there must be a rise in working expenses, but I am not satisfied that this steep, progressively steep rise in working expenses is warranted.

From 1950-51 to 1956-57 the increase in working expenses has been from Rs. 180 crores to Rs. 233.94 crores; that is, in six years up to 1956-57 there has been more than a 30 per cent increase in ordinary working expenses. That picture, if anything, becomes worse after 1955-56. In 1955-56 the actual working expenses of the railways were Rs. 212.95 crores. Now, the budget estimate as has been given to us by the Minister for 1958-59 is Rs. 268.35 crores. That is, from 1955-56 the working expenses have gone up more than Rs. 55 crores that is by more than 25 per cent within 2 to 2½ years.

12:36 hrs.

[SHRI BARMAN in the Chair]

I am sorry the Minister is not here. His Deputy is here, and apparently there is some reason for his smiling at my analysis, but I want him to assure me, and to assure wide sections of the people of this country

that the budget estimates are not being presented to this House in an irresponsible, cavalier manner. I submit with the greatest respect that the manner in which these budget estimates are being presented would be a disgrace to high school boys.

Look at the way in which these budget figures have been consistently presented to this House. In 1956-57, the actual working expenses were Rs. 5 crores more than the revised estimates; in 1957-58 the revised estimates were Rs. 15.31 crores more than the budget estimates. What the actuals will be we do not know, but there is this consistent pattern of the budget estimates presented to this House giving one picture; there is the equally consistent pattern of the revised estimates presenting a different picture, in the sense that there is always an increase; and finally, when we come to the third stage of the actual expenditure, again the House is asked to meet yet further increase.

The Minister has given us the budget estimate of Rs. 268.35 crores. I say that there is nothing to suggest that this budget estimate for 1958-59 will not follow the pattern that we had before us for 1956-57. What is there to suggest that when the actuals for 1958-59 are placed before the House, the country will not be required to meet a bill of over Rs. 300 crores?—nothing. And the Deputy Minister cannot just smile his way out of it. I suggest that there is absolutely nothing by which the railway administration can assure us in this respect, when already there is the steep difference, first between the budget estimates and the revised estimates, then between the revised estimates and the actuals.

After all, an estimate must be an estimate. How is it out to this tremendous extent? I am quite certain that when we are presented the actuals for 1958-59 they will be over Rs. 300 crores, and the indication is to be found in the Minister's admission that he has only made a token allowance for the pension scheme.

What I am protesting against is the cavalier, irresponsible manner in which these railway budgets are presented to the House. Deliberately the budgets are under-stated; then, when the House forgets what the first budget estimate was, we are asked to accept a revised estimate of Rs. 15 crores more, and when the actuals come, we are probably asked to accept a further demand of another Rs. 30 crores.

The Minister has told us that there is this difference of Rs. 9.19 crores between the revised estimates and what he has given us this year. He has also told us that Rs. 4.4 crores are due to interim relief, to annual increments, and he has said that part of it is due to increased staff. I am sorry that the Minister is not here. I would like him to have told us what precisely is the outlay on account of increased staff, and I have a very special reason for making this request, because I believe that a large proportion of this increased staff is absolutely unnecessary. The railway officials tell me that there is absolutely no method for the recruitment of extra staff. What is the method? I am strongly of the feeling that it is an *ad hoc*, rule of thumb, irresponsible method. I have tried to analyse the figures. In the *Report by the Railway Board*, the only figures that I could find were for the year 1956-57. In that one year, there was a 26,000 increase in the number of class III and class IV staff, and there was an increase of 439 officers, both class I and class II. That means that in one year, between 1956 and 1957, there was a 16 per cent increase in the number of officers, and there was approximately a 26 per cent increase in the number of class III and class IV staff. What is the Minister going to say? How does he determine this number of increased staff? I say that it is by rule of thumb. The officers themselves tell me this. Somebody tells the divisional superintendent or the operating superintendent that 'Look here, the Plan envisages a 5 per cent increase', and he promptly makes a *pro rata* increase in the indent for

new staff. I know that in the Northern Railway, for instance, these new men are falling over one another, the officers are falling over one another, because they have got nothing to do. Do the railways attempt to undertake anything in the nature of a job analysis, before they begin to recruit these thousands of young men? There is nothing of that kind. They know that this House is prepared to give them hundreds of crores of rupees more when they need it. As far as I am aware, there is no machinery for ensuring that there is even a semblance of a job analysis for ensuring that the number of men they take are required for the increased work that they are faced with.

The Minister has said that part of the increase is due to unforeseen miscellaneous expenditure. With all due respect to my wife, I am bound to say that this rather reminds me of the kind of budgeting that my wife indulges in; whenever she cannot account for any large item of expenditure, she puts it under miscellaneous expenditure. But I would expect the Railway Administration who are spending hundreds of crores of rupees not to budget like my wife.

**Shri Punnoose (Ambalapuzha):** Can such reference be made to a person who is not here in the House to defend herself?

**Shri Frank Anthony:** I feel I shall be able to make peace with my wife at home.

I would say that an overloaded administration like this should not budget in this way. There is this very noticeable and grave feature, that every item of the revised estimate is an increase on the budget estimate on that item. Look at the 1957-58 figures. Under the head 'Administration', the budget estimate was one figure, but the revised estimate was Rs. 1 crore more. Under 'Repairs and Maintenance', the budget estimate was one figure, but the revised estimate was Rs. 7 crores more. Under 'Operational Staff', the budget estimate was one figure, but

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the revised estimate was Rs 2 crores more Under 'Fuel', the budget estimate was one figure, while the revised estimate was Rs 3 crores more Under 'Operations—Other than Fuel', the budget estimate was one figure, while the revised estimate was Rs 1 crore more Then, you get this convenient item 'Miscellaneous Expenditure' where the budget estimate was one figure, while the revised estimate was Rs 2 crores more In every item you have come to this House and you have asked us in the revised estimates to accept an increase ranging from Rs 1 crore to Rs 7 crores, for crores mean nothing to the Railway Administration

I am bound to say this I have talked to the senior officials and they tell me that the Railway Administration today is bedevilled by a complex of criminal waste And you see it nowhere until these estimates are presented to this House I want to ask the Minister what guarantee he can give us that this kind of progressively increased demand will not take place with regard to the 1958-59 budget?

The Minister has said that the index of net ton-miles per day is an infallible reflection of increased operational efficiency I am not going to take away some of the pleasure which the Railway Administration might like to give itself with regard to this increase in operational efficiency I do not want to detract an iota from it and I am quite prepared to concede that an increase in the net ton-miles per wagon-day is an index of operational efficiency But where I join issue is here that it is not the sole index What the Ministry invariably asks this House to accept is that this figure with regard to the net ton-miles per wagon-day is the sole and the only index of operational efficiency I have said it before and I say it again, that there are several *indicia* of operational efficiency And I say this also that there is a general feeling among the officials on the railways that these other *indicia*

which are equal guides in measuring operational efficiency show that not only has there been no increase in operational efficiency on the railways, but on the other hand there has been a steady decline in operational efficiency on the railways The Efficiency Bureau itself has waived aside this index of net ton-miles, and has admitted that for five or six years there was a steady decline in operational efficiency on the railways

I am not prepared to accept the index of net ton-miles per wagon-day as the sole index of operational efficiency I did not have much time but I have tried to look at some of the figures supplied by the Railway Board I am only taking some of the other *indicia* of operational efficiency I have looked at the speed of goods-engines—I am referring to steam engines—and I find that that last year the average speed in terms of miles per engine-hour for goods-trains was 11.4 In 1956-57 it has dropped to 10.5

Then I have looked at another picture and this I feel is a very significant picture with regard to collisions, engine failures, derailments etc These are all *indicia* of efficiency on the railways and the picture is not one of increasing efficiency but it is one of decreasing efficiency Look at the figures that have been supplied

In regard to collisions of other trains the highest number of collisions was in 1956-57 Then take your derailments In 1956-57 your derailments were higher than in any other year Then take your engine-failures And this is a particularly eloquent index of operational efficiency Your engine-failures were the largest in 1956-57 as compared with any previous year from 1950-51 What were these engine-failures due to? I shall presently tell the House what these engine-failures were due to The railways are making a fetish of one thing. They have got this *babu* complex. Some glorified *babu* in the Railway

Board says that 'All that you have to do is to present to this House the figure of net ton-miles per day. The House does not know better; it will regard this as an index of increasing operational efficiency.' So, you have this fetish of producing these statistics with regard to net ton-miles per day. But you forget all the other factors which also contribute to operational efficiency.

For instance, senior engineers, when I speak to them privately say this that because the Railway Board insists on producing these statistics, we are flogging our track, we are flogging our engines. And they say that 'We as senior engineers tell you privately that within four years, not only the railways but the country as a whole will pay dearly in terms of failures and in terms of accidents. We are killing our railway track; we are killing our engines to produce these statistics. So, in four or five years, you will see an increasing number of engine-failures, and an increasing number of accidents, and you will see the price that we pay for this fetish of producing this kind of statistics.'

As I say, the Railway Board tells us one thing, and the Minister reproduces what the Railway Board tells him. But what do the senior officials say privately? They say that because of this fetish of producing these statistics in regard to net ton-miles, you would not even allow adequate time for the turn-round of engines. The running staff tell me this—and I meet thousands of them—that you do not allow sufficient time for the turn-round of engines, with the result that the maintenance of your engines, and the repair of your engines are completely inadequate. That is why you have the largest number of engine-failures in 1956-57. There is no proper maintenance; and there are no proper repairs. And I say this also that these figures that you have given us are cooked figures. I say this advisedly because the staff tell me that the full picture is never produced, and that the senior officials deliberately suppress the number of engine-failures. I

am told by the members of the staff that they cannot report an engine-failure which causes a loss of more than one hour without the previous concurrence of a senior official, because there is this deliberate policy of suppressing engine failures and suppressing loss of time, with the result that you do not get the correct picture. But the correct picture will emerge in this country. It is emerging today in an increasing number of engine failures and increasing number of accidents, and that is going to be a story which will be progressively underlined, and no amount of doctoring of figures, no amount of trying to argue it away will change the actual picture as it is going to emerge.

In these figures, I could not find—perhaps the fault was mine—any reference to averted collisions. I say this without qualification that not a day goes by on the Indian Railways when at least one averted collision does not take place. Why don't you give us the figures? The figures of averted collisions are much more eloquent than your actual collisions, because I had occasion the other day to analyse some of the accident bulletins and I saw there that everyday two trains, sometimes passenger and sometimes mail, are both brought on to the same line and collisions are averted sometimes by a few feet because of the vigilance of the loco staff. The station staff bring the two trains on the same line and collisions are averted by the narrowest margin. If collisions had not been averted, you would get major disasters in terms of human life and railway property. Yet you give us no indication of averted collisions; and the number of averted collisions is increasing everyday on the Indian Railways.

There is another matter in respect of which I want to speak in terms of unqualified condemnation of the Railway Administration. We know that for a long time it has been the policy of the Railway Administration deliberately to boost the National Federation of Railwaymen, and equally deliber-

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ately, insidiously, to suppress the other railway Unions. I know the Minister will say, 'Oh, it is our policy to encourage unity among railway workers'. This is a pretext which is much too worn, much too threadbare to convince anyone.

The railway workers, and those of us who know about railway working, know that the National Federation is a government-sponsored Union. They know that the National Federation has never, and will never, dare to oppose the Government. That is why four-fifths of the railwaymen, in spite of all your coercive methods, insidious methods, have refused to join the National Federation of Railwaymen, because they regard it as, I won't say a stooge Union, but as a government-sponsored Union and nothing more.

What is happening today? I regret to say this, but under the stewardship of the present Railway Minister the policy of trying to herd the railwaymen into a government-sponsored Union has been intensified. I know what is happening on the Northern Railway. A secret circular was issued to find out which railwaymen are all members of Unions other than the National Federation. Why do you do this? What are we living under? Some kind of a terrorist regime? I have got the circular with me.

On the Southern Railway, a circular has been issued not only to give no facilities but to deliberately place obstacles in the way of any other Union. Other Unions are told that they cannot collect the subscriptions even on railway premises. What is this? On the one hand, we are told, 'Look at the Constitution'. But on the other, look at the way we pay lip-service to democracy and to democratic problems! We have got a fundamental right given to all workmen to form unions. Yes, like so many other fundamental rights, this is a fundamental, which in practice, is being made another meaningless, empty husk.

Why do the Government deliberately seek to regiment all the railway workers into a Union which they do not want to join? Why do the Government deliberately try to suppress other Unions which the railwaymen want to join? What do the Government expect to get out of it?

I am the President of the oldest Union in the country, compared to which the National Federation is a joke. We give more benefits than the National Federation can give in a lifetime. It is the only Union which really works to real Union principles because we give every kind of benefit which a decent Union ought to give. And yet Government are trying to suppress these decent responsible Unions. What do the Government expect to get out of it? Do Government think that the workers will thereby like to join the National Federation? They will not. At worst, they will go into the extremist camp, and although I am the bitterest opponent of Communist trade unionism in the country, I will be the first, if Government try any more to regiment the railway workers, to tell railwaymen to join *en masse* the Communist Unions in this country.

The quarters position is, if anything, going from bad to worse. The Minister has said that Rs 11 crores have been set apart for quarters; 16,000 quarters have been provided in 1957-58 and 15,000 quarters are to be provided next year. I have repeatedly said that this is a scandalous provision. What are you going to do? You are trifling with it. I know that the Railway Administration has always lacked imagination. You are trifling with the quarters position. At the end of the Second Plan period, what are you going to have? An increase of 64,500 quarters! Sir, my estimate is that half a million railwaymen are without quarters. You expect to recruit another 200,000. You are providing by the end of the Second Plan 64,500 quarters. So at the end of the Plan, instead of half a million being without quarters, 650,000 will be

without quarters. And then you wonder that your railwaymen are not giving you loyal and complete service. This is a wooden-headed and unimaginative way of dealing with this problem.

The railway officials have palatial residences. General Managers live in air-conditioned—and what not—residences. And at the end of the Plan, more than half a million of railwaymen will have no homes to live in.

Then again, look at the quarters some of the railwaymen are living in. I wrote to the General Manager of the Southern Railway. What does he care? Do you think that the General Manager bothers anything about the driver and running staff at Bezwada having nothing to choose but to live in cattle sheds? They do not know where their families are. Yet you ask them to give loyal and decent service. You are quite satisfied with this hopelessly inadequate provision. Something will have to be done. If the railway officials have no imagination, why don't you get some Rehabilitation people? They have tackled this problem in an imaginative way.

A scheme has been suggested to me. I am asking the Railway Administration to get out of this wooden-headed unimaginative attitude. Somebody has suggested that you may give an advance, for instance, to the stationary clerical staff. In the Divisional Headquarters in Delhi, you have a large number of clerical staff who are not subject to transfer. Why can't you make advances to men who have done 10 to 15 years service from provident fund? They have still got a sufficient number of years of service for you to realise that in reasonable instalments. You may have a scheme like this. I am only making a suggestion to be able to provide another 200,000 to 300,000 quarters, not the 64,500 which will not even touch the fringe of the problem.

I was wanting to refer to certain general grievances. May I say one thing about the pension scheme? I

have welcomed it. It is an unqualified boon. I believe I was the first Member of this House to make a plea for this scheme several years ago. But the railwaymen are not opting for this scheme. There are two reasons. Firstly, they do not understand the scheme. The railway officials themselves do not understand it. What is more is this. I told the railwaymen: 'Here is a good scheme. Why not accept it?' They said: 'We know the chronic inefficiency of the railways. Men who have retired for 9 years have not got their provident fund. What do you expect us to do with the pension scheme? We will not get any pension for 9 years'. Already, a number of people have opted for the pension scheme. But they have not had their pensions. Their families are facing starvation. This is the chronic, normal inefficiency of the Railway Administration. The senior railway officials cannot think. They do not think. Probably, that is a chronic condition. But they do not know the significance of the pension scheme. So the men say 'no'. They will not take the risk. They say, "If we opt for the pension scheme, we won't get our pensions."

Finally, I want to refer to this question of selection.

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** May I intervene at this stage. The hon. Member has made a very serious allegation that a large number of people have not got their provident fund for nine or ten years. I would like the hon. Member to give me a list of such persons so that I could reply suitably. There must be some reasons for that.

**Shri Frank Anthony:** I have been writing continuously to the Railway Administration. The case of nine years happened on its door-step. He got it after nine years. But today as a matter of practice people are not getting their provident fund for a period of one to two years. I do not write to the Deputy Minister, I write to his senior colleague. Everyday I am writing to him of these people not getting their provident fund dues.

**Mr. Chairman:** His time is exhausted

**Shri Frank Anthony:** I will bow to your decision I wanted to speak about selection I will perhaps raise it under a cut motion

सरदार अ० सि० सहगल (जजगोर)  
समापति जी, रेलवे मंत्रालय ने जो बजट पेश किया है उस पर जनरल बहस हो रही है। उसको देखने से मालूम होता है कि रेलवे ने उन्नति तो जरूर की है इसमें कोई दो राय नहीं हो सकती। लेकिन मैं आपका ध्यान बैंगन और कैरिज में काम करने वाले क्लास ४ के साउथ ईस्टर्न रेलवे के कर्मचारियों की ओर दिलाना चाहता हूँ। ये कर्मचारी दो किस्म के हैं। एक तो गैड खलामी कहलाते हैं जो कि अनस्किल्ड होने हैं और दूसरे पी० टी० एम० यानी सैमी स्किल्ड होते हैं। हमारे बहुत से नौजवान जो कि आठवीं या नवीं जमाअत तक पढ़े होने हैं वे भी इन लोगों में भरती हो जाते हैं और काम कर रहे हैं। वे अपना काम अच्छी तरह से कर रहे हैं। जब १९५४ में हमारे उप मंत्री महोदय ईस्टर्न रेलवे का निरीक्षण करने गये थे तो इन लोगों ने उनके सामने अपने खयालान रखे थे और मैं उपमंत्री महोदय की तारीफ करूंगा कि उन्होंने हुकम दिया कि इनमें जो पढ़े लिखे लोग हैं उनको हमें आगे प्रोमोशन देना चाहिए यदि ये दूसरी परीक्षाएं पास कर ले। रेलवे बोर्ड ने जा हुकम दिया उसमें भी हम चीज पर ध्यान रचा है। लेकिन मैं अफसोस के साथ कहना चाहता हूँ कि रेलवे बोर्ड का आर्डर होने हुए भी इन सैमी स्किल्ड लोगों को परीक्षाएं पास करने के बाद बराबर जगहे नहीं दी जाती। मैं साउथ ईस्टर्न रेलवे के बारे में मंत्री महोदय से कहना चाहता हूँ कि वे इस चीज को एग्जामिन करें। मेरा कहना है कि अनस्किल्ड और सैमी स्किल्ड लेबर में जो लोग पढ़े लिखे हैं, जो कम से कम आठवीं क्लास तक पढ़े हैं, अगर वे परीक्षा पास कर लें तो उनको प्रोमोशन देना चाहिए। इस तरह से हम अपने यहाँ के

अनएम्प्लायमेंट के प्रश्न को भी कुछ हद तक हल कर सकेंगे।

इसके साथ ही मैं आपका ध्यान ट्रेन एग्जामिनर्स की पेस्केन्स की तरफ दिलाना चाहता हूँ। जो पहली पे कमीशन बैडी थी अगर उससे कुछ गलती हो गयी तो उसको बराबर जारी नहीं रखना चाहिए। मैं आपका ध्यान रेलवे एक्सोडेट एनक्वायरी कमेटी और रेलवे एक्सोडेट एनक्वायरी रिवीलिंग कमेटी को सिफारिशों के आर दिलाना चाहता हूँ। उससे कहा गया है

“The same on par with other technical supervisors of workshops and locosheds”

यदि आप एक्सोडेट एनक्वायरी कमेटी को रिपोर्ट के पैरा १५५ की तरफ देखें तो आपको मालूम होगा कि दर असल जा रिपोर्ट में लिखा है उस पर आपने किना अमल किया है। मैं तो कहूंगा कि अगर हमने कोई कमेटी बनायी है और उसने जो सिफारिशें की हैं उनको अच्छी तरह से एग्जामिन करना चाहिए। यह नहीं हाना चाहिए कि अगर कोई बड़ा अफसर उन सिफारिशों के राय के अनुसार नहीं चल सकता है तो हम उन सिफारिशों को न मानें। मैं समझता हूँ कि ऐसा करना आपके लिए अच्छा नहीं होगा। अगर आप रेलवे एक्सोडेट एनक्वायरी रिवीलिंग कमेटी की रिपोर्ट के पैरा ६७ को देखेंगे तब भी आपको पता चलेगा कि उन्होंने इसके बारे में क्या लिखा है। इन सारी चीजों को देखना चाहिए

श्री शाहनवाज़ सा . में आनरेबिल मेम्बर को करेक्ट कर दूँ। यह एक्सोडेट रिवीलिंग कमेटी नहीं है बल्कि एक्सोडेट रिव्यूिंग कमेटी है।

**Shri Harish Chandra Mathur (Pall):**  
But it is more revealing.



अगर व. ० सि० सहयोग : अंग्रेजी सेरी जाया नहीं है। तो मैं आप से कैरिज और वैन के लोगो के बारे में कह रहा था। इस क्रमटी की रिपोर्ट के पैरा ५०६ से आपको मालूम होगा कि वर प्रमल इन लोगो को दूसरे लोगो से अलग रखा गया है। इन रिपोर्टों को देखने से आपको मालूम हो जायेगा कि इस कमी को दूर करने के लिए आपने क्या कदम उठाया है। कुछ रेलवेज में आपने इस तरफ कुछ कदम उठाया है। लेकिन अगर आप साउथ ईस्टर्न रेलवे को देखें, नार्थ ईस्टर्न रेलवे को देखें या वेस्टर्न रेलवे को देखें तो आपको मालूम होगा कि आपने इस दिशा में कितना कम कदम उठाया है।

इसके साथ ही साथ मैं आपमें पूछना चाहता हूँ कि अप प्रेडेगन व मिलिमिले में आपने क्या करने की कोशिश की है। मैं जानना चाहता हूँ कि इस बारे में आपने माउथ ईस्टर्न और नार्थ ईस्टर्न रेलवे में कितना कदम उठाया है। आप इस तरफ ध्यान दें तो आपको मालूम होगा कि आपने दूना दिया है कितना कम कदम उठाया है।

इसके साथ ही साथ मैं आपमें कहना चाहता हूँ कि जो लाग वैन इडेंट करने हैं उनमें आप फीस चार्ज करते हैं। हमारा यह कहना है कि आप उनमें हर एक वैन के इडेंट पर ५० रुपया लें। इस ५० रुपये में से ३० रुपये आप बतौर सीक्योरिटी रखें और २० रुपया अगर आप उनको वैन न दे सकें तो उनको लौटा दें। ऐसा करने में बागस इडेंट आपके पास जितने आते हैं उतने नहीं आवेगे।

साथ ही मैं यह भी कहना चाहता हूँ कि जो आपके फारवर्डिंग नोट्स होते हैं उनमें दुकानदार पुडिया बाधते हैं। इसका कारण यह है कि आप बिना कुछ लिए लोगो को फारवर्डिंग नोट्स देते हैं। जो कागज बचते

हैं उनको दुकानदार पुडिया बाधने के काम में लाते हैं। इस विषय में मेरा यह सुझाव है कि इनकी कीमत आप पाच नया पैसा फी फार्म कर दें तो आपको भी कुछ भ्रामदनी हो जायेगी और इस प्रकार फार्मों का दुरुपयोग भी नहीं होगा।

इसके अलावा मैं यह आपमें अर्ज करना चाहता हूँ कि बिनासपुर-कटनी सेक्शन में जितनी स्पेड से गाडियां चलनी चाहिए उतनी स्पेड में नहीं चल रही है। आप देखेंगे कि अनूपपुर से कटनी तक ज्यादा तादाद में कोयला जाता है। इस में कोयले का खर्च ज्यादा होता है। मेरा सुझाव है कि अगर इन सेक्शन को आप इलेक्ट्रिक ट्रेन सेक्शन कर दें तो आपका बहुत कोयला बच सकता है और इस तरह में जो ज्यादा कोयला खर्च होता है उसमें किरफायत हो सकती है।

इसके साथ ही साथ मैं आपसे यह अर्ज करूंगा कि इस वकन जो हमारे यहाँ ट्रेने चल रही हैं वे ठीक समय पर नहीं चल रही हैं। जो समय निर्धारित है वरकिंग टाइम टेबल पर उससे अधिक समय लेनी है। आप टाइम शिड्यूल को देखें तो आपको मालूम होगा कि टाइम टेबल में एक एक और डेड-डेड घंटे का मारजिन आप देते हैं। आप देखें कि यहाँ से मथुरा के लिए आपने कितना मारजिन दिया है। इस पर भी अगर गाडिया वक्त पर न चले तो कहना पडेगा कि हमारे कार्य से एफोसिलनी की कमजोरिया है। इस और भी आपको ध्यान देना चाहिए।

इसके साथ ही साथ जो आपको रेलें ६७ या ६८ पाउड की हैं, मुझे ठीक से पता नहीं, उनको अगर आप ६८ और ११० पाउड की कर दें तो गाडिया ज्यादा स्पेड से चल सकती हैं।

आपने जो जोन्ज बनाए हैं, उनमें कुछ में तो आपने डिक्जिनल मैनेजमेंट रखा है।

[सरदार भ० सि० सहगल]

मैं यह कहना चाहता हूँ कि ऐसे जितने भी रेलवे जोन्ज बचे हुए हैं, जहाँ पर डिविजनल मैनेजमेंट जारी नहीं किया गया है, उन सबमें उसको जारी कर दिया जाय।

हमारे यहाँ रूरकेला और मिलार्ड में स्टील-प्लांट्स बन रहे हैं। आपको वेगन्ज को असम्बल करने की शाप की भी जरूरत होगी—वह चाहे भ्रम हो या दो वर्ष के बाद हो। इस तरह की बेगन शाप साउथ ईस्टर्न रेलवे के बिलासपुर जंक्शन स्टेशन पर, जहाँ से कि मैं खुद आता हूँ, बनाई जा सकती है। वहाँ आप को काफी जगह मिल सकती है। वहाँ पर बोगी-रिपेयर की भी व्यवस्था हो सकती है, क्योंकि वहाँ पर लकड़ी किफायत से मिलती है। इस सम्बन्ध में यह कहा जा सकता है कि इस काम के लिए जिस विस्म की लकड़ी की जरूरत है, वह शायद वहाँ न मिले। मैं यह अर्ज करना चाहता हूँ कि आप अपने एक्सपर्ट्स के जरिये इस बात की छानबीन कराये कि वहाँ पर बांगोज बनाने के लिए ठीक किस्म की लकड़ी मिल सकती है या नहीं। यह भी सवाल आ सकता है कि हमारे पास जगह कहाँ है। मैं कहना चाहता हूँ कि वहाँ पर फदहाखार का जगल—जाँ कि नहीं के बराबर जगल है—स्टेशन के करीब ही मिल सकता है।

अकलतग स्टेशन पर माल-धक्का रखने के सवाल पर मैं कुछ शब्द कहना चाहता हूँ। वहाँ आउटवर्ड और इनवर्ड जो सामान आता है, उसका नक्का मैं आपके सामने रखने के लिए तैयार हूँ। इस वक्त जो आपने जगह रखी है, वह बस्ती की माइड में नहीं है। बस्ती की साइड में जहाँ तक हो, वह आप बराबर रखें। उसके बाद कितनी दूर से माल आ सकता है, अगर आप यह देखें, तो मालूम होगा कि २७ मील से इधर माल आ सकता है। माल-धक्का आप तोड़ने वाले हैं और तोड़ कर नया बनाने वाले हैं। और

अभी आपने काम शुरू कर दिया है। मालूम नहीं कि क्यो उमको फिर तोड़ दिया गया था और फिर काम शुरू कर रहे हैं। मैं यह जानना चाहता हूँ कि एक बार बना कर फिर उसको तोड़ दिया गया, उसकी जिम्मेदारी किस पर है। इस तरह जनता का जो पैसा बरबाद किया गया, वह किस के जिम्मे जायगा? कौन अफसर इसके लिए जिम्मेदार होगा? जहाँ तक मेरा ब्याल है और जहाँ तक मैं इस जिले को जानता हूँ, माल धक्का की तरफ सात, आठ मील से माल आ रहा है। आप हमसे यह कह सकते हैं कि भाई, वहाँ हमारा द्वितीय पंच वर्षीय योजना में तो बहुत ज्यादा बोल चलेगा। मैं यह कहना चाहता हूँ कि कोरबा, छिदवाडा और मैट्रल इडिया के कोल फील्ड वहाँ पर हैं। सन् १९५५ में आपका प्राइक्शन ६१ मिलियन टन है। यह बढ़ कर १९६१ में करीब करीब ११ ६१ मिलियन टन तक जायगी। इसके अलावा आयरन और की प्राइक्शन १९५५ में ४ ३१ मिलियन टन थी, जो कि १९६१ में १२ ५१ तक जायगी। यही हालत वाक्साइट और लाटम-स्टोन की है। इन सब बातों की तरफ अगर आप ध्यान दें, तो आपका मालूम होगा कि अगर मान-धक्का बरती की तरफ रखेंगे, तो आपको ज्यादा गुंभीरता होगा। अगर इस सम्बन्ध में यह कहा जाय कि हमारे सामने फला डिफिकल्टीज हैं और यह काम नहीं हो सकता है तो मैं कहूँगा कि यह गलत कीज है। बिलामपुर से लेकर झाडमुगडा तक कितने ऐसे माल धक्का हैं जो बस्ती की तरफ हैं। इस पर आपको विचार करना चाहिए। वहाँ रहने वाले लोगों की जाँ राय है, उसकी तरफ आपका ध्यान देना चाहिए। जनता की राय को ठुकराये नहीं।

आपने जो एक्सप्रेस चलाई है, हम उसके लिए आपके शुक्रगुजार हैं, लेकिन अन्नपुर से जबलपुर तक हर स्टेशन पर बढ़ा

करने के बाद भी आप एक्सप्रेस का किराया चार्ज करते हैं, यह कोई अच्छी बात नहीं है। आपको इसे एग्जामिन करना चाहिए। नैशनल कांसिल की मीटिंग में इस पर बहस हो चुकी है। मालूम हुआ है कि अभी तक इस बार में कोई आर्डर नहीं हुए हैं।

श्री स.हनबाज सा : आर्डर हो चुके हैं।

सरदार अ० सि० सहगल : आपने यह बड़ी कृपा की। हम पैसेजर्स की तरफ से तथा अपने तरफ से आपके बड़े शुक्राजार हैं।

अब मैं काशी एक्सप्रेस के बारे में कुछ अर्ज करना चाहता हूँ। इलाहाबाद तक जो जो बोगी बिलामपुर में जाती है, कटनी में उसे काशी एक्सप्रेस में लगा कर बनारस तक ले जाना चाहिए। इसमें जो ट्रायरेक्ट जाने वाले लोग हैं, उनको फायदा होगा। इसी तरह में जो काशी एक्सप्रेस दम्बई की तरफ जाती है, उमें आप बिलामपुर की जो बोगी है, उसे लगाइये और कटनी में उसे बिलामपुर की रात्री की ट्रेन में जोड़ दीजिए। इस तरह आप लोगों की बहुत मदद कर सकते हैं।

Mr. Chairman: Order, order. I have rung the bell twice and even after that if the hon. Member persists in this way I cannot help calling some other hon. Member.

Sardar A. S. Saigal: I did not hear the second bell, otherwise I would not have continued. Anyhow, I shall resume my seat.

Shrimati Parvathi Krishnan (Coimbatore): Mr. Chairman, Sir, the Railway Minister's speech is most familiar and monotonous in that, as usual, the annual record is there, of patting oneself on the back. I should think he could have put it in a nutshell, he could have finished his speech by saying: there has been all-round

improvement; we are all feeling very happy about it; we would like to smile like a cat that has licked up a saucer of cream. Nobody need worry about it; please leave it all to the omniscient Railway Board and the Railway Ministry.

And it was indeed a welcome change, in the first speech Mr. Anthony on the Railway Budget did start off with this very honest criticism on his part also. It is strange indeed that I should agree with him, because, after all just as there is never any smoke without fire there is never Mr. Frank Anthony without his allergy to the Communist Party, or whatever the communists may say. But I must admit that on this occasion, taking his speech, I am in full agreement with whatever criticism he has levelled against the railway administration, against the manner in which the Budget is framed, and his criticism particularly of the manner in which operational efficiency is being assessed by the administration and by the Ministry, because these are points to which I would also like to draw the attention of both the Minister and the Member of the House.

I agree that the mileage done has gone up; the net tons that have been carried by the railways in the form of goods have also gone up. All these seem to indicate that the railways seem to be doing their bit with regard to the fulfilment of the Plan. But there is one question or one picture which does not come out of this huge bundle of papers that we are given to carry home.

For instance, let us take the question of coal. In the book *Indian Railways 1956-57*, we are presented with figures and also in the Minister's speech there is reference to the fact that the tonnage of coal that has been carried by the railways has gone up this year. But we are not told whether the amount of coal that has been carried by the railways fulfils the requirements of the country, whether it is in keeping with other parts of

[Shrimati Parvathi Krishnan]

the Plan, because production is going up, your steel plants are coming up, industry is developing and therefore, the demand for coal is increasing. But, is the capacity for the transport of coal provided by the railways in any way commensurate with the demand for coal that exists in the country? This is what one wants to know.

For instance, in November, 1956, it is said that the minimum guaranteed supply of wagons for supply in West Bengal and Bihar increased from 3,250 to 3,500 wagons per day. But was this commensurate with the target of the Coal Controller? This is what has to be brought out before the Parliament and before the public if we are to judge whether the railways are really doing their bit and doing it with sufficient efficiency and whether they are going to help in overcoming the bottlenecks that exist today in our transport system. In November, 1951, the loaded wagons were 3,116 whereas the target of the Coal Commissioner for that month was 3,699. Similarly in 1952, the loaded wagons were less than the target of the Coal Commissioner and so it goes on right up to 1954. Apart from the fact that they show a net increase in the number of wagons, do the 1956 figures really indicate that the requirements of the Coal Commissioner or the Coal Controller are really being fulfilled? This is what we would like to know, because one remembers that at the time when the discussion on the railway budget was going on last year, there was a very serious situation with regard to the transport of manganese ore. There was a whole quantity of manganese ore worth Rs. 2 crores collected there at pit-heads and there was no transport to move this commodity which gets foreign exchange, to move a commodity which if it was not moved then, would have meant closure and throwing out of a large number of workers out of employment.

We want to know how far the difficulties that exist are being overcome and what other concrete steps the

Railway Board or the Railway Ministry are taking in order to overcome them. I do not think that we are really being taken into confidence in this matter, because by giving these figures showing the net increase, we are in a way made to feel that the railways are improving and things are going up.

I am not going into the question of mileage, as Mr. Frank Anthony has already dealt with that point. So, I do not propose to take up time on that. There is one other factor, namely, when we think in terms of the transport policy in our country, we are as yet unable to conceive or visualise any picture of an integrated transport policy in this country on the part of the Government. It is not the Railway Ministry alone that is concerned, but I would suggest that there should be some committee or some organisation whereby there is an attempt to arrive at an integrated transport policy in our country. For instance, we know that in many cases the railways are having their out-agencies for passenger traffic; but, is there any plan or idea or possibility to have out-agencies for goods traffic? I think this is a very important factor, because now with our growing industries, with the Five Year Plan developing and particularly with the weakness of the railway links in the South where I come from, this question of out-agencies for goods traffic under railway control or under the control of the Government transport authorities is very necessary. Goods in the South, in parts of Konkan for instance, are being transported by lorries and these services are being plied by private owners.

Why is it that the railways do not go into this? In fact, I do not agree with those who say that there should be greater allocation for railways. Very often, the Railway Ministry tries to side-track all of us by saying, "We have not got sufficient allocation; you must pity us. The Planning Commission is unkind and that is why we are unable to cope up with this increased traffic in the country". I do not agree with that. What I feel is that unless

and until the railways and Government as a whole come out with an integrated transport policy with regard to road transport, river transport, sea transport and railway transport, unless such an overall picture is before us, unless we understand why the railways are unable to co-ordinate their rail traffic with the road traffic that may become necessary, unless this question comes before us, a lesser or greater allocation surely does not arise. Therefore, I would like to know what the Railway Ministry is thinking of this, whether the Railway Minister has given his thought to this at all and what is being done about the transport of goods in those areas, particularly for developmental programmes, where the railway link is not there.

Next I come to the question of rolling stock. We are given figures of rolling stock and we are told that the percentage of over-aged rolling stock is going down. I am not reading those figures, because they are available for everybody to see. But at the same time, I want to know why the decrease in the percentage is so very slow. Of course, the Minister will say that there are so many difficulties, the question of materials, the question of finance, the question of resources and so on. But in this connection, I want to bring to the notice of the Minister a very serious affair, not only to the notice of the Minister, but of Members of the House. In Vizag, there is a yard for assembling of wagons that are imported. That is to say, various parts are imported and the wagons are assembled there. I have got some very reliable information and I am quite willing to discuss it with the Minister. But I would also like to refer to it here. I have been told that the contract for the assembling of wagons in the Vizag Yard was given to a particular contracting firm. When tenders were called for, Rs. 2 lakhs security deposit was asked for and this was said to be the firm that was in a position to give this security deposit.

In 1955 this contract was given to this firm and it was made formal

sometime about October or November. I am not going into the details here. According to this contract, the wagons were to be completed within a period of 12 months and they were supposed to supply 30 wagons a day. But as far as I know, the contract is not being adhered to and certainly not even 50 per cent of the job has been done. Another information that has come to our notice is that even as late as October 1957 the contract agreement has not been signed between the contractor and the railway authorities. This is a very serious matter. You give us a whole lot of figures showing that the over-aged rolling stock percentage is going down, that we are doing this, that and the other. You say, this is the production in Perambur, in Chittaranjan and in the Hindustan Aircraft Factory and you give a lot of figures to show that production is going up. In the Minister's speech particularly, he has indicated that the percentage of imported wagons is going down in the coming year. But why is it that such cases are continuing? Why is it that we continue to have cases of big wastage and corruption on the railways? This ought to be gone into, because this particular case is very serious. You find firstly that the contract is not being fulfilled. You find that according to the agreement, the number of wagons that are to be assembled are not being assembled in time. Yet, the Railway authorities do not seem to be taking any action. Even when the local officers write to the Railway Board, they do not take action. I do not know the strange workings of the Railway Board and where they get their inspiration from or who is it that signs their papers. Maybe angels come and sign the papers at night when they are asleep. But, anyway, there seems to be something going wrong somewhere. It is a very serious matter and it must be looked into as soon as possible because this is not only a question of the rolling stock position not improving but this is also a question of serious loss to the railways and it is the general public that is finally made to pay for the loss. Again, the railways have to pay

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demurrage to the shipping companies. For that, probably, they may give the argument that one of the terms of the contract is that the contractor must make good the loss. We know how the contractors get round the losses; and they make good the losses and it is, finally, the railway administration that has to suffer for the losses.

I am told that a report has been submitted to the Railway Board—this was quite some time back—that there is insufficient supervision of the work on the part of the contractors; there is inadequate labour force; there is insufficient number of tools and all that. Therefore, I would request that this sort of thing should be looked into immediately. Not only that; Parliament should be taken into confidence about these cases when such cases arise, about what action has been taken and how you overcome these defects that are existing in the administration.

Another point with regard to operational efficiency. In the report, the Railway Minister has said that the efficiency has gone up; increased mileage is there and so on. At the same time, he does not deal with or take us into confidence about the complaints that have consistently been coming from the railway workers and employees.

**Mr. Chairman:** The hon. Member must conclude soon.

**Shrimati Parvathi Krishnan:** Sir, may I place before you that I am speaking on behalf of my group.

**Mr. Chairman:** I can certainly allow the hon. Member more time if there is something in writing that she is speaking on behalf of the group. If that be the assurance, I can allow more time.

**Shrimati Parvathi Krishnan:** As the hon. Speaker has said that leaders of groups may get some time more. I am speaking on behalf of my group.

Complaints continue with regard to the non-supply of spare parts. The hon. Deputy Minister is there and it is not necessary for me to go back and quote his reply to a question that was tabled some time in November. He has admitted this himself. This is not a wild accusation. We are told that we make wild accusations and nobody knows where we get our information from and so on. This time my informant is none other than the Deputy Minister of Railways himself. He has said that there is shortage of spare parts and it is being looked into. But, complaints continue. This shortage of spare parts has affected operational efficiency, in the sense that in the loco sheds and wagon sheds there has been this complaint of shortage of spare parts.

There have been very serious complaints and we would like to know what is being done for overcoming this. Let me give one example. In the South Eastern Railway, about 2 or 3 months ago, a gangman was killed. An enquiry is going on into that and I do not want to comment on that. But, hon. Members will be interested to know how that gangman was killed. He was not killed being overrun by train or anything like that. Those accidents come in the Press. But, the reason why he was killed was that the brake nuts were loose and the brake-block came off and knocked this gangman down resulting in his death. This is just one case that I bring to your notice. It is a very serious matter. It is not only the death of a gangman; but, it means that the spare parts are not available and that your rolling-stock is allowed to go on to the lines with defective brakes, which may result in major accidents.

Similarly, I visited a loco shed in the Southern Railway and there I heard some complaints. It is not only the question of spare parts. We are told, for instance, that the railway staff has increased and the numbers are always given category-wise. But, what did I find there in the loco shed?

I found that today you have the same number of workers, to handle 117 engines, as were handling 75 engines. How does this happen? Firstly, they do not get sufficient number of spare parts. Secondly, due to heavy workload they do not get the time which is necessary for checking these engines and seeing that they are in perfect condition before they are sent back on to the track. This is a very serious matter and I agree with Shri Frank Anthony in pressing upon the Railway Minister that the question of job analysis has got to be taken up immediately and has got to be looked into with all seriousness.

This is a demand that we have been placing time and again. Shri Nambiar, Joint Secretary of the Southern Railway Labour Union, who was a Member of this House, has repeatedly been putting this matter before the Minister and before the administration. But, so far, nothing is done.

In the Goods shed in the same station Erode the staff continues to be the same as in 1938—that is some 20 years ago—but you find that the volume of work that they are handling is very much greater than it was 20 years ago. The hon. Minister himself cannot deny this because that is what he has been saying year in and year out, in every speech that he makes that the volume has increased. He has himself admitted this, and it is very necessary that this increase in work-load should be gone into.

Another very important fact with regard to operational efficiency is that when you have engine failures somebody is to suffer for it. It is not that the railway administration is in the wrong. Oh, no! how can they possibly be wrong? On the other hand, somebody has to suffer. So, you find that sometimes the engine driver is suspended or demoted or his promotion is stopped or somebody in the loco shed is made responsible. And, all the time, the root of the matter is not touched, that is the question of adequate supply of spare parts and question of properly assessed work-load.

This is where I would like to draw the attention of the hon. Minister to the evidence that was given by Shri G. D. Pande, who was Chairman of the Railway Board and who gave evidence before the Estimates Committee. He made one very important point there, and, I think, it would be well to remind the Members of the Railway Board and the Railway Minister of at least some good things which had been said by him in those days. For instance he said before the Estimates Committee that it was more or less the human element than anything else which accounted for most of these accidents. He was talking about accidents in the railways.

**Mr. Chairman:** I wish to say that proceedings of the Estimates Committee are confidential unless they have been published.

**Shrimati Parvathi Krishnan:** I am not a Member of the Estimates Committee, but as a Member of Parliament, I got the evidence.

**Mr. Chairman:** I am not sure if the evidence is published and is not confidential.

**Shrimati Parvathi Krishnan:** Anyway Sir, what he said there was that this question of human element is very important with regard to operational efficiency and with regard to accidents. In the railways today, the manner of handling and dealing with the various complaints that come from the employees is such that they are not gone into properly and there is a lot of delay. There are instances of engine drivers being suspended because there has been an engine failure though it is not a fault of his own. Very often you will find that they are made responsible for accidents because they found some defect. But, then, somebody has to be made the scapegoat.

**Shri S. M. Banerjee (Kanpur):** May I mention for the information of the hon. Member that there was an accident today near Sonarpur—near Calcutta—in which 5 men have been killed and 44 injured?

**Shrimati Parvathi Krishnan:** I would like to remind the hon. Railway Minister of the assurance he gave on the floor of this House when replying to the discussion on the Railway Budget last year. At that time, during the course of discussions we requested that joint committees should be set up at all levels and at important stations. If those committees are set up, it will help a great deal to improve the relations between one category and another category of workers. At the same time, with their collective knowledge and with their collective thought, they would be able to overcome a large number of defects that exist there, and they would be able to give suggestions also to the Railway Board which it can look into. This is a very important thing. We were assured that such committees would be set up. He gave a general assurance. Unfortunately, until now, one does not see that assurance being translated into real action. It is very urgent and necessary that these committees should be set up because you ask for workers' co-operation and you say that you have a human approach towards them but when it comes to real action, all one has is the nice and sweet words as to how the workers are thought of and we believe in socialism which is going to be a paradise—heaven knows when it is going to materialise—and so on. But when it comes to this very small thing which is not going to cause any expenditure or any revision of estimate but which will really help to raise the efficiency, we do not find the Minister taking this up.

With regard to the question of overcrowding, we have been told that there are a large number of trains and that their number had been increased—119 on the broad gauge and 43 on the metre-gauge in 1956-57 and 118 and 27 respectively during the current financial year upto 1st December, 1957. I do not know where all these increased trains are going because overcrowding continues. That is one of the key troubles.

**Shri Shah Nawaz Khan:** The increase in population continues.

**Shrimati Parvathi Krishnan:** But where have these 119 or 118 trains disappeared. I have not seen them in the area that I come from. We have been asking repeatedly for extra trains on the South Western Section of the Broad Gauge. It is a crowded line. We have asked for an extra train from Madras to Mangalore, one from Madras to Cochin and more accommodation from Cochin and Mangalore to Bombay. Nothing materialises. But here there are figures which do not convey anything. When I come in the Grand Trunk, I do not see any decrease in overcrowding. The other day, I went to Asansol and I was coming back after visiting the scene of the accident. I found that on this railway also, from Howrah to Delhi, there is a great deal of overcrowding.

Of course women suffer the most because the husband gets the women and children put into the limited accommodation that is there for the ladies. They have to sit there with all the luggage and the children. And periodically at some particular station the husband comes and says "Give my *lota*. I want to have some water to drink." She has to go under all that luggage and take out that.

**Shri Harish Chandra Mathur.** Is the complaint against the railway or the husbands?

**Shrimati Parvathi Krishnan.** Therefore, I feel very deeply. I am only pointing out the failure of the Railway Administration to overcome this problem. The passengers do suffer terribly from this overcrowding and it is to be very seriously looked into.

In the few minutes that are left to me I would touch on one or two problems of the railway workers. Time and again we have raised on the floor of this House the question of victimisation of railway workers. A large number of cases are there. A resolution was discussed in the last session. The reply we get from the Minister with regard to this question is as



monotonous as his Budget speech because in the speech we have this monotony of all-round improvement, in this the monotony of the matter bring "looked into".

With regard to the victimisation of workers whether it be the most diminutive, Minister in the cabinet the previous Railway Minister, Shri Lal Bahadur Shastri or the more solid figure that we have before us now, we are always told: "Please bring these cases to me personally. I will look into each one of them. We are certainly interested in the workers." But nothing seems to happen. We have in our list workers who have been victimised from as far back as 1946 and 1948—all under suspension. They have been suspended not because of any dereliction of duty but because all of them or most of them happen to participate in union activities or be seen with Shri Nambiar or Shri Vittal Rao or because they gave a memorandum to the present Governor of Uttar Pradesh. These are flimsy reasons on which they had been victimised. Today we are asking for the co-operation of the workers. But these workers have got the best record as workers in fulfilling their duty. Thus, there is no positive approach towards them at all. We have a list from Bengal which one of our Members will be presenting to the Minister. There 300 workers are under suspension.

I just fail to understand why they are charge-sheeted and suspended in hundreds just because some welfare officer who is very closely connected with the National Federation of Indian Railwaymen gives a report or because the workers belong to some other labour union or outside the ken of the Railway Board. Workers are charge-sheeted and suspended because they have had the courage to come forward with cases of corruption. There is a case of a worker in Howrah—Mr. R. K. Mazumdar—who was charge-sheeted and suspended because he had the courage to come forward and report a case of corruption. Maybe, the sum involved was

not large. The services of a worker in the Southern Railway had been terminated because he had the courage to come and report a corruption case. This is no reward given to people who come forward to co-operate.

You talk in terms of giving the workers complete liberty and every opportunity and ask for their co-operation. There, as usual, there is the ending in the Railway Minister's speech:

"There is, however, no room for complacency and I am sure, that the railwaymen will continue to keep before them the highest ideals of dedicated service to the country."

Whom are these victimised workers asked to dedicate themselves to? Dedicate themselves to starvation, to this kind of discrimination just because they belong to one union or another? I would appeal to the Minister to take up this question of victimised workers as speedily as possible.

Mr. Chairman, as my time is up, I suppose I have to conclude but I would crave your indulgence as I have got two more points which I should mention. One is with regard to the labour welfare. Very little sum is allotted. I have visited some of these railway hospitals and railway quarters in preparation for the Railway Budget so that I should not be misled by the Railway Minister. He has given these increased figures in the number of beds. These figures are misleading as the figures with regard to operational efficiency. It seems we have a disease in the Railway Ministry to give these figures which sound very nice and look very nice in black and white but actually do not convey anything. Take Golden Rock which is a railway colony completely. There is a very big workshop there with 7,000 workers and there is a population of 20,000. The number of beds in the Golden Rock hospital which, we will probably be told, had been increased to ten, will be 105. I ask you: is there any relation between the number of beds and

[Shrimati Parvathi Krishnan] the railway workers and their families? Apart from this, the Railway Administration is so efficient that for 75 per cent of the time, the full strength of doctors is not there, they are not there, they are either on leave or on transfer or something is going on. Nobody knows except the Railway Board and the Railway Ministry, in their wisdom and of course the General Manager of the Southern Railway whom I have not got enough time to go into. There is the shortage of beds on the one hand as far as requirements are concerned and, on the other hand, the doctors are few. When indents are made for medicines they just lie in the offices for days and days and the railway workers are giving a little bit of coloured water—one colour for the Asian flu, a different colour for the Golden Rock flu and a third colour for the Delhi flu. This sort of thing goes on. This must be looked into because labour welfare is very important, if you want your railways to run efficiently, if you want your workers to be happy. Here I would remind you of the words of Mahatma Gandhi when he addressed a meeting of labourers as far back as 1920 in Madras. What he said at that time was—and I think it is very important that we should remind our Railway Minister about that, because his general attitude towards labour seems to be one of smile and “we will surely look into it” but nothing practical seems to come out of it—this

“A nation may do without its millionaires and without its capitalists, but a nation can never do without its labour”

This is what I would like to remind the Minister of. You victimise your employees. You do not bother about their quarters, their health, their families and the education of their children, at the same time, you want them to come forward and “dedicate” themselves to further slavery under the Railway Administration.

In conclusion, Sir, I would like to come back to the point of having an

integrated transport policy, how very necessary and very important it is if our Plan targets are to be fulfilled. In connection with this general transport policy and general policy of the Government with regard to transport throughout the country, I would like to bring up a very important issue that has been pending for a long time, and that is the question of the nationalisation of Light Railways. You had a Study Group on Light Railways. They have made their suggestions. And, I do not see why the Railway Administration cannot take early steps in this direction. Take, for instance, the Delhi-Shadara-Saharanpur Railway. We have been told that this Railway has got heavy traffic. It is a very important Railway. It is very necessary that the Railway Administration should take over the Light Railways of that type. You have also got the Bukhtiarpur-Bihar Sharif Railway, which the Patna District Board has already said should be taken over by the Railway Administration. They have already said that they are unable to cope up with the traffic. The traffic is increasing there. It is an important pilgrim centre. What are you going to do if that Railway deteriorates? Afterwards you will say that it is going to be very difficult because you have to do this and do that the Railway is in such a bad condition and it will be like a millstone. Therefore before it is too late, evolve your policy which is going to help in all directions, evolve your policy in regard to the Light Railways and nationalise the Light Railways. You will certainly find that you will be able to show something real and true with regard to operational efficiency at least as far as those railways are concerned.

Further, I would also request the hon. Minister to enlighten us as to what is the policy of the Railway Ministry with regard to the allocation of the hundred diesel locos that have been ordered; whether these diesel locos are going to be used in marshalling yards; if so, where are they going to be used. Are you going to give a

larger number to the south? The question of coal is a very important one. That would save you a great deal as far as coal transport from north to south is concerned, because now you spend a lot in subsidizing coal which goes by ship. Unfortunately, Sir, for lack of time I am not going into the details, but I would welcome from the Railway Minister an enlightenment with regard to the policy on Light Railways, an assurance that as soon as possible you will take a decision to nationalise them because that is very important.

Before concluding, Sir, I would once again repeat the plea that the attitude to labour, the attitude towards the recognition of the various organisations should change, and that you must have a more co-operative attitude. This wild charge-sheeting of workers on almost flimsy grounds, victimising workers either because of political opinions or because they are courageous enough to come forward and criticise and give information which lead to enquiries involving higher officials, should be stopped. This attitude should change. The most important of all is that you will get the confidence and the fullest co-operation of railway workers when two things are done by you. One is the formation of joint committees, and the other is the recognition of the various unions in which the workers have confidence. Have a ballot if you like. We are prepared to have that, and on the basis of the ballot decide which is the union to be recognised. We will welcome it and co-operate with you.

**Shri Ashok Mehta (Muzaffarpur):** Mr. Chairman, Sir, I would like to examine the functioning of our railways and invite your attention to what in my opinion are four significant desiderata.

The first point which deserves our attention is the problem of grouping or regrouping of railways. This problem of grouping is important. I do not know if any kind of rationale about the groupings of railways have been worked out so far.

12.47 hrs.

[Mr. DEPUTY-SPEAKER in the Chair] Only recently a new Railway Zone was constituted; that is, the North-East Frontier Zone. Personally, Sir, I am happy that we have at last provided an administrative set-up in Assam and in frontier areas, which will be able to look after and cater to the transport needs of such a strategic part of our country. But I would like to know whether this decision was arrived at because the strategic importance of Assam was suddenly realised, or there were political pressures at work. I have a feeling—I would be happy if I am told that I am wrong—that certain kinds, certain amount of political pressures were at work, and if these political pressures are permitted it is bound to lead to all kinds of difficulties. I believe that our Railways should be insulated against this kind of political pressures, and if political pressure is to be permitted at one stage—I do not use the term "political pressure" in the derogatory sense—popular pressure or popular views in the matter will have to be taken into consideration elsewhere also.

I find that as a result of regrouping, for instance, the State of Bihar will have not a single, even a regional, office of the Railways. In Orissa, from which my friend comes, there has been a demand for a regional or divisional office. I am told the Railway Minister had said that not only one but the conditions in Orissa State are such that, perhaps, even two divisional offices can be set up. What do we find? Not a single regional office exists there. There are places like Khurda Road and others which are eminently suited. I do not want to go into the details because the Railway Minister knows about it. As many as 96 members of the Orissa Legislative Assembly and a number of Members of Parliament had invited his attention to this matter.

In these matters either such political pressures, popular pressures are to be accepted, or the matter should be viewed and considered from

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purely operational and economic angle. If these matters are going to be considered purely from an operational and economic angle then the question arises, has such a study been made, and, if such a study has been made, has any kind of rationale been worked out and will that rationale be placed before us. I find, for instance, that the Mudaliar Committee which recently went into the matter has come to the conclusion:

"We consider, however, that such organisational efforts that may be needed to meet the challenge of heavy increase in traffic will not solve the innumerable difficulties that have been created by the formation of large zones in 1952."

"In the high tempo of traffic during the second and third plan periods, this large zone will prove a severe handicap and will most seriously affect the efficiency of operation. It is imperative that every attempt is made to rectify as quickly as possible what was done in 1952 by the creation of the large zones".

This whole question of regrouping was partially and tentatively gone into by the Kunzru Committee. After that it has been decided by the administration, and to the best of my knowledge, as far as the general public is concerned, the decision seems to have been taken in an *ad hoc* manner. This House and the wider public outside must be taken into confidence about what ultimately are the governing criteria on which this problem of regrouping of railways has been, and is being tackled.

Here is an important Committee; a committee that has given us a very valuable report has come to the conclusion that I have just quoted. I have read the minute of dissent and I would invite your attention to the rejoinder that the majority of the members of the Committee have given to the minute of dissent by two railway officials. If you go through the whole

controversy that is there between the pages of this report, you will find that on this matter on which this competent Committee has come to the conclusion, the Railway Board is not in a position to give any kind of clear assessment. The evolution of the right kind of governing criteria ultimately will have to be determined by a body outside the Railway Board. The Railway Board's expert experience and its advice of course will be very valuable, but the final determination has got to reside outside the Railway Board.

This is a question of major importance, because a Committee like this in its report says that the future of the Five Year Plan, so far as the transport component in it is concerned, depends to a considerable extent upon how we regroup our railways. I therefore suggest that this is a matter on which we are entitled to far more informed opinion than we have been given so far.

The next point to which I would like to invite your attention is the systems of organisation. Here we seem to be moving about virtually in a jungle. The Kunzru Committee had said, I believe in 1948, that the Railway Board was against divisionalisation, and the view expressed by that Committee was that "the weight of opinion appears to favour departmental organisation." In 1952-53 we were informed by the then Railway Minister and by the Railway Board through him that the Railway Board favoured regionalisation. In his budget speech in February, 1956, Shri Lal Bahadur Shastri, who was then the Railway Minister, had told us—I am quoting his very words:

"Experience of the working of the regional set-up and the prospects of substantial development in traffic and work load in the coming years have indicated the need for unified control of each area which is a feature of the divisional pattern.. It is proposed to introduce this organisational change shortly to.

here, the lines are given—

“and extended thereafter to other railways It is hoped that this change will ensure fuller co-ordination and greater efficiency.”

At that time, I was a Member of this House and I was also one of those who congratulated the Railway Minister on evolving this system I thought, here at least after very careful consideration, even though the weight of the Kunzru Committee's evidence was against it, as a result of mature consideration the Railway Ministry had come to the conclusion that the proper system of organisation is divisionalisation This particular policy was pursued, because we find that the Mudaliar Committee tells us, and when the report was signed as late as April 1957, that,

“We understand that the question of introducing the divisional organisation generally on the railways with a view to improve the efficiency of performance is being actively pursued”

Ten months back, the policy of divisionalisation which was initiated by Shri Lal Bahadur Shastri was being actively pursued, and then what do we find? One fine morning like a bolt from the blue, even the regional organisation that existed on the North-Eastern Railway was dismantled and overnight it was decided that the district pattern of administration would be introduced on that railway Simultaneously, I am told that the regional pattern was introduced in the South-Eastern Railway

Here again I would like to know what ultimately are the governing criteria, what decides, what determines, the adoption of one particular pattern or the other I would like to know whether, what is sauce for the goose, that is, the South-Eastern Railway, is not also sauce for the gander, that is, the North-Eastern Railway If that is not so, surely, it should not be done in an arbitrary fashion. I have talked about it to a lot of people, because the part of the

country which I have the honour to represent in Parliament has been deeply agitated by what has been happening. Therefore, we have had ample opportunities of knowing the minds of the people on this subject. They have a feeling that these things are being done in an arbitrary manner I would never be a party to having a Grand Moghul in our Railway Ministry He has got to tell us why a particular policy has been followed and explain to us to our satisfaction what precisely is the rationale of the changes Frequent changes like this, introducing one pattern after another, as the Kunzru Committee has pointed out, have far-reaching effects They adversely affect the morale of the workers and therefore also affect efficiency

The Kunzru Committee at least has given us a wealth of statistical data. It has given us a lot of material by which to judge whether one system is good or the other one is good I am not aware—may be I am ignorant and I would like to be enlightened—of the Railway Ministry having ever taken the trouble to place before this House a detailed report on the working of the different systems—the district system the regional system and the divisional system—and showing in terms of operational efficiency which particular system is the best. Or may be the different systems are suited to different conditions in the country But surely we should know that these things are not being decided in an arbitrary manner as a result of all kinds of extraneous pressures that are being exerted for the purposes that are best known to those who exert them

May I invite again your attention to the Kunzru Committee's report on this subject? Ten years back, the Kunzru Committee had warned us that this question of determining the pattern of administration, of what is the most suitable system of organisation for the Indian Railways, will become one of first importance in a few years' time May I suggest that the time has come when this matter

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also needs to be gone into thoroughly, not by those who have been making and unmaking these systems to suit their whims and their fancies but again by a competent body in whose judgment we can have the fullest confidence.

This matter is linked up, and has a considerable relationship, with the whole problem of operational efficiency. I will not go into it. Various committees and commissions in their reports have told us how very vital this system of administration is to the problem of operational efficiency. When we are all perturbed about operational efficiency, if this problem is permitted to be resolved in an arbitrary manner in which it has been settled and in a contradictory manner in which it has been settled, I am afraid we shall be guilty of dereliction of duty towards the vital question of operational efficiency.

The next point that I would like to invite your attention to is the need for greater co-ordination between the different Ministries. Some months back, I had the privilege of working on the Foodgrains Inquiry Committee. While I was there, on behalf of the Committee, I sent a set of questions to the Railway Board, which the Railway Board was good enough to answer in great detail. I am sorry that we have given up the practice of publishing the evidence that used to be placed before the committees and commissions in the past. As a humble student of economics, I have learnt a lot from the different volumes of reports and evidence that were published during the British days. But, for reasons which are not known to us, that kind of material is not made available to us now. So, I shall not place before the House the information that was supplied to us by the Railway Board. I may say here that it is for the Government to make this kind of information available.

14 hrs.

I have found from the information that has been supplied that there was considerable amount of lack of co-ordination between the Food Ministry and the Railway Board, though a representative of the Railway Board sits in the Food Ministry and, as far as the normal functioning is concerned, there is certain amount of mutual adjustment. Here is the Food Ministry interested in building up a large number of warehouses and godowns. We have to import a considerable amount of foodgrains; we are also interested in large-scale procurement inside the country. So the question arises: where exactly should these warehouses and godowns be located? Should they be near the ports? Should they be at places where there is likely to be chronic deficit. These reasons and about half a dozen other reasons are vital points, about which I will not go in detail because it will not be good to develop these things here. But we find that over these vital matters over a long period the requisite co-ordination had not been established.

I believe, simultaneously with the publication of the report, probably a better liaison between the two Ministries has been established. If that has happened, I am very happy. But I would suggest that similar liaison is necessary, some co-ordinated thinking is necessary, as far as other Ministries are concerned. For instance, we are all vitally interested in the promotion of our exports. The Mudaliar Committee has gone into the matter and it also comes to the conclusion that:

"We recommend that a small permanent Committee be formed by the Government of India for this purpose and we suggest that the Committee may be composed of a high-level representative of each of the Commerce and Industry Ministry, Finance Ministry, Railway Ministry and such other Ministries as may be concerned in promoting the export drive of the country."

Railways are virtually the sinews of our economy. The entire nervous system spread throughout the body economic of our country impinges upon our administration and our economic life at many points, and it is necessary to have a proper machinery for co-ordination and, here too, unless the Railway Minister is able to remove the doubts and the fears that we have, it would be very necessary that this matter is gone into by some competent body.

The next point that we have to consider is that of co-ordination with other means of transport. I felt quite disheartened when I read the Lokur Committee Report. From the Lokur Committee Report it appears that the possibility of diversion of traffic from rail to sea seems to be very limited. I know that our Minister of Communications and Transport is trying to expand our mercantile marine. Under the circumstances, the railways will have to bear, within a measurable distance of time, almost the entire additional burden which the development of our economy in the country is going to generate.

I shall not repeat what has been said before in this House, and what was clearly expressed this morning by my hon. friend, Mr. Frank Anthony, viz., there is every possibility, there is every likelihood of our railway transport facilities proving inadequate to deal with the goods that we will have to transport in the country. So, we have got to plan from now onwards to meet that kind of contingency.

In this connection, I would like to invite the attention of the Deputy Railway Minister to a very valuable study that was made on behalf of the Government in the United Kingdom. I am sure that he or his Minister must have seen it. As one of the volumes in the official history of the Second World War, Mr. Savage has produced a memorable volume on inland transport. And these were precisely the difficulties that the British railways or the British inland

transport faced during the War years. It is interesting to note that while improvisation went on from week to week and month to month, the rationalisation of transport to meet the contingencies created by the war took three years. So, even in the United Kingdom, they took three long years to work out rationalisation.

In this book you will find that as a result of the experience of the war years in the United Kingdom, they have warned us, the author of that book warns us, that identifying and locating railway problems is not a simple matter. Are we going to wait till this kind of crisis overtakes us?

Mr. Frank Anthony has warned us this morning that we are using up our railway system in a somewhat reckless manner. I do not know if it is so. If it is so, the dangers are even greater. Are we not willing to plan from now onwards? If the Minister will look into the experience of the United Kingdom and compare their experience with ours in India, he will find that even with the limited railway capacity, through proper use, through proper rationalisation, through proper zonings, through imposing certain limits upon facilities given for transport, through priorities, through all kinds of other things that were done either in England or elsewhere, we can make the most efficient use of our limited resources. Now, it would be very wrong, as is happening, to wait for a great crisis to overtake us. I do not know if the Railway Board has set up any study group. I know that the Planning Commission has not got any study group of this kind to go into the matter. Of course, no individual can study this alone. We have got to anticipate the difficulties and try to see that those difficulties do not overtake us. It should be our effort; it should be our constant endeavour, to see that our speed is faster and our anticipation is large than those difficulties which are likely to come, so that we may be able to overtake them. But supposing those difficulties overtake us, we should be prepared with our

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plans to meet them. And it is here that I find that we have a planned economy, but there is no planned mind. There is no incentive for planning. The Minister has assured us that there is no complacency. But complacency is cozing out of the whole administration.

For instance, take cement. I will give you just one instance. The Second Plan has fixed the target, as revised now, of round about 16 million tons, while we are told that the actual production is likely to be round about 13 million tons. May be that we will produce up to 16 million tons. But if we produce 16 million tons to meet the housing requirements and the requirements of other industries in the country, the inland transport will have to carry that load. But the railways, I believe, will be able to carry only 9 million tons. What is going to happen to the balance of cement that we shall produce? So road transport will have to be promoted. In England there were certain schemes to promote road transport. I do not want to go into details because I am neither an expert nor an authority on the subject. But I want to know all this from them.

They give us all kinds of papers, which are valuable as far as they go. But unless they tell us either on this occasion or a future occasion what precisely they are doing in this matter, all that we will be doing will be a *post mortem* and I have personally no interest in *post mortem* examinations. I just want to warn them about possible calamities. So, even at the risk of being called a Cassandra, I warn the Minister against the dangers that may be lurking in the future.

I think it is common knowledge as the Railway Board should know, that there is close inter-connection between flow and speed. With increase of flow that is to say, the more goods that we carry, the greater the traffic we carry, the speed is bound to suffer, as it is suffering. Again, I have no

quarrel over that. But does the Railway Board realise that with increased flow there is a corresponding rise in the inventories also? In the Plan we have said that about Rs 400 crores will be needed for inventories. I do not know whether the Planning Commission or the Railway Board or anybody has gone into the question as to the extent the flow will increase, to what extent the speed is likely to be impeded, and if there is an increase in flow, correspondingly if we have not provided for larger inventories, we shall have to pay in terms of higher prices, we shall have to pay in terms of wind-fall profits to the profiteers. Here again, it is possible to look ahead and to be pre-warned. I find that the Railway Ministry is just not interested in that kind of pre-warning.

The fourth point which I want to press is slightly different from that of Mr Frank Anthony. There is a decline in the net surplus, that is, capital formation in the railways. The capital formation has declined by Rs 7 crores in 1956-57 than what was anticipated. It declined by Rs 9 crores in 1957-58 than what was anticipated in the budget. With this decline in capital formation we are going to make all kinds of claims on our Railways. These claims will be fulfilled to the extent we are in a position to find the wherewithals for development. A considerable portion of the wherewithals inevitably have to come from capital formation inside the Railway system. This precipitous decline in capital formation which he pointed out, as I said, from a slightly different angle, needs very careful consideration.

These are the four things—the question of re-grouping the system of administration, the question of anticipating difficulties and being prepared for them beforehand, the sharp increase in expenditure and disturbing decline in the capital formation in respect of our Railways that deserve careful consideration. It is not alone who has this feeling. I find that those



who are thinking on the matter are feeling equally disturbed. May I invite your attention to what the *Times of India* had to say in its editorial on January 18th, 1958?

"It was ten years ago that the Kunzru Committee made a tentative report on the railway system. It is time another high powered committee examined its working."

I am not enamoured of committees. This is a matter on which either the Railway Board is able to satisfy us through an exhaustive and satisfactory report or I am afraid a demand will have to be made for a probe not because there is any kind of corruption or anything of that kind but because there are all kinds of *ad hoc* ways of functioning, arbitrary methods of reaching decisions, operational efficiency is suffering and co-ordination of railways with the developing economy is not being achieved. The Mudaliar Committee has devoted some attention to this and half a dozen pages have been devoted to it. This is a matter of very great importance and if we are caught napping, in the years to come, we may have to pay heavily for it.

I have only one more point to make and I have done. When one travels round the country and looks at the Railway map of India, it appears as if like Abraham Lincoln's two nations inside one State, or like Dickens *Tale of Two Cities* we have two kinds of railway systems in India, one on that side of the Ganges and one on this side of the Ganges. On that side of the Ganges it is not just India. The trains do not run to time. There is no punctuality except in the case of one train. Only the Mail train runs to time, the others do not bother. I have waited there for hours on end never knowing which train will come and whether I will be able to get into any train. There is *no distinction* between the classes, the first-class compartments are occupied by third-class passengers and third-class com-

partments by ticketless travellers. They all talk of pilot projects and checking of ticketless travelling and all that. The Kripalani Committee has gone into the question of ticketless travelling. I have been going round that part of the country and I find it is just scandalous. I think the people who buy tickets must be rather absolutely odd and the people who do not buy tickets and sprawl themselves on the seats are the valued passengers in these trains.

The trains are in a ramshackle condition. They do not run to time. I was amazed one day. I was coming from Saharsa. The train came out of Saharsa or whatever the name of the particular station and it stopped. We were already late by four or five hours. I asked a companion to find out what was happening. I was told that some private party wanted to send some cement somewhere and the train that pulled out of the station, stopped to pick up cement for that gentleman. And after half an hour or one hour's delay,

An Hon. Member: A Minister?

Shri Asoka Mehta: It was not a Minister. I have nothing to do with them. I would not like to involve any Ministers at all.

Shri Raghunath Singh (Varanasi): What is that Railway?

Shri Asoka Mehta: North-Eastern Railway.

Things like that. These are my personal experiences.

I am amazed that people tolerate this. I am not willing to tolerate it. It is the responsibility of this administration to look into the matter. The North-Eastern Railway should have that much of efficiency and that much of dependency that we find in the rest of the country. I cannot be a party to having two nations as far as the Railways are concerned, in this country. What are the difficulties? It is

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for them to tell us. The fact remains that the Railway Minister knows that part of the country much better than I can ever hope to know. That seems to be a scandalous indifference, an indifference which, if public opinion was alert or public opinion was really effective, would not have been tolerated for a single day

*I would be failing in my duty if I do not bring this matter up: not because I represent a constituency from that part of the country but having gone round that part of the country in recent months, having seen day to day and week by week the kind of transport facilities we are providing to the people across the Ganges, I say it is a crying scandal. Unless it is corrected, the Railway Minister has, I believe, no justification for claiming that he is doing all that could be done. Ministers have resigned for an accident. What is an accident? It is a bad thing. It is a tragic thing. An accident is bad enough. An occasional strangulation of a person may be very bad. But, the constant strangulation that goes on, who knows, to numberless people in that part of the country is a matter that ought to deserve the closest attention of the Railway Minister and his colleagues. The Railway Minister comes from that part of the country. He has an intimate knowledge of that part of the country. I have no doubt in my mind that he has the deepest devotion to that part of the country. I hope and trust that during his tenure of office, he will look into the matter and see to it that this crying scandal is set right.*

Once again, may I through you appeal to the Railway Minister that the desiderata that I have pointed out appear to me at least vital and they need to be gone into. It may not be out of place if a competent committee, in case it becomes necessary, is appointed to look into the matter. Let it not be said that once again we were guilty of doing too little and too late.

डा० राम तुमग सिंह (सहबराण) : मुझे इस बात की प्रसन्नता है कि रेलवे मंत्री महोदय ने रेलवे की उन्नति की चर्चा अपने बजट के भाषण में की है। जितनी ही उन्नति होगी उतना ही रेलवे मंत्रालय और खास कर मंत्री महोदय धन्यवाद के पात्र होंगे। लेकिन मैं यह नहीं चाहता कि कहीं की जनता अपनी तकलीफों को बताने के लिये श्री प्रशोक मेहता जैसे प्रभावशाली व्यक्ति को प्रतिनिधि चुने क्योंकि सरकार का, और खास कर वेलफेयर सरकार का यह कर्तव्य होना चाहिये कि वह जनता की जरूरतों को बगैर किसी के बताये हुए ही समझने की चेष्टा करे। केवल सहसा ही ऐसा स्थान नहीं है और भी बहुत से बीहड़ स्थान हैं जहाँ पर कठिनाइयाँ बहुत बहुत ज्यादा हैं, और उन कठिनाइयों की ओर पहले ध्यान जाना चाहिये। उद्विग्न एअर कण्डिशनड डब्बों की आवश्यकता समझते हैं, या उस की व्यवस्था करते हैं, या फर्स्ट और सेकेंड क्लास की व्यवस्था करते हैं, तो उसके पहले आप को थर्ड क्लास का इन्तजाम करना चाहिये। प्रशोक मेहता जी ने कहा कि जो फर्स्ट क्लास का डिब्बा होता है उस में दूसरे भी आ कर क्यों बैठ जाते हैं। लेकिन सब की जरूरत एक तरह की है। मैं चाहता हूँ कि सभी क्लासों को तोड़ दिया जाय और एक ही क्लास रहे जिस में हर आदमी को कम से कम बैठने के लिये जगह मिले। सोशलिस्ट सोसायटी नहीं हो सकती जब तक कि क्लासेज, अर्बालिश नहीं होंगे। हमें किसी को भी छोटे व्यक्ति पर तरजीह नहीं देना चाहिये।

उपाध्यक्ष महोदय : क्या आप वैसे ही क्लासलेस चाहते हैं जैसे कि आप ने बतलाये ?

डा० राम तुमग सिंह : मेरा विचार यही है कि एक तरह का क्लास चाहिये।

गांधी जी जल रेल में चलते थे तो बर्ब क्लास में ही चलते थे और काम करते जाते थे। यदि आप को या स्वीकर साहब को यहां से कलकत्ते जाना हो तो आप भी वैसे ही चल सकते हैं। कम्युनिस्ट पार्टी के उप नेता ने गांधी जी का जिक्र किया, मैं चाहूंगा कि कम्युनिस्ट पार्टी भी गांधी जी के प्रदर्शनों पर चले। यहाँ जो फंड बनाम या एम्बर कंडिशनड या भोजनालय के डब्बे लगे रहते हैं वे सब इस लिये लगे रहते हैं कि बड़े लोगों को और हम लोगों को भी तरजीह दी जाय। लेकिन यदि देश की जनता को उसी तरह से सफर करना पड़ता है या उससे भी बदतर हालत है, जैसे कि अशोक मेहता जी ने कहा, तो मेरी रेलवे मंत्री ने प्रार्थना होगी कि अपर दर्जे को एंबालिज कर के जन्म के लिये तीसरा दर्जा या उसमें भी छूटा क्लास कम डब्बों में बने और गेजे डब्बों की व्यवस्था कर के यहां की समस्या को हल किया जाय।

यहां कहा गया है कि पैसेन्जरो की यात्रा में १५ प्रतिशत की वृद्धि हुई है, लेकिन ट्रेनों में ओवरक्राउडिंग होती है उनके दूर होने की कोई उम्मीद नहीं है। मैं इस उम्मीद को पूरा करने के लिये यह सुझाव देता हूँ कि मैलून जो है वह न लगाये जाये, फर्स्ट क्लास को हटा दें, एम्बर कंडिशनड क्लास को हटा दें, डि लक्स ट्रेन हटा दें। साधारण लोगों के लिये या जो स्कूलों के लड़के हैं, उन के लिये डब्बों का प्रबन्ध करना चाहिये। हर शहर में यह स्थिति है, पटना शहर में है, दिल्ली में है, कलकत्ते में है। लड़कों को वहां रहने की जगह नहीं मिलती, उन लोगों के पास इतना रुपया भी नहीं है। जो बड़े बड़े घर के लड़के हैं वे तो इंग्लैंड में या दूसरी बड़ी बड़ी जगहों में जा कर रहते हैं और पढ़ते हैं। छोटे घर के लड़के कलकत्ते जाते हैं, ३० मील, ३५ मील की दूरी से दिल्ली और पटना में भी आते हैं। उन सब की

सहूलियत के लिये यह आवश्यक है। लड़कों पर झूठमूठ दोषारोपण किया जाता है कि वे इन्डिसप्लिन्ड हो जाते हैं। कई स्थानों पर उन के प्रति कड़ाई भी की गई। वैसे कड़ाई में नहीं चाहता। अगर उन की जरूरत को महसूस किया जायेगा तो वे खुद बहुत बफादार होने वाले हैं क्योंकि वे योग्य नागरिक बनने के लिये स्कूल कालेजों में जाते हैं। हम लोग अगर अपनी जरूरत को कम करेंगे तो उन पर भी असर पड़ेगा और वे बहुत अच्छी तरह से काम करेंगे।

रेलवे देश की एक बड़ी धरोहर है और उस में जितने आदमी हैं उन की संख्या बहुत है। केन्द्रीय सरकार के कर्मचारियों में करीब आधी संख्या रेल कर्मचारियों की है। उस की आमदनी भी बहुत काफी है। औसतन करीब ३०० करोड़ रुपया उस की आय होती है और यहां की सरकार को, नेशनल एक्स्पेकर में, भी ४५, ४६ करोड़ के करीब हर साल वह देती है। ऐसी स्थिति है कि यह हमारे देश का बहुत बड़ा नेशनलाइज्ड कंसर्न है। हमारा यह माना हुआ सिद्धान्त है कि हमारे बर्कम का पार्टिसिपेशन मनेजमेंट में किया जाय। प्रति दिन ऐक्सिडेंट्स होते हैं हालांकि बड़े बड़े वादे किये जाते हैं। यहां दो तीन वर्षों की बात है, मन् १९५३-५४ में वादे किये गये थे। छोटा सा एक गांव बह जाता है सिकरिया, वह मेरी कास्टिटुएन्सी में भी नहीं है। मोहनिया ले से कर कर्मनाशा तक अनेक गांव पानी लगाने से बह जाते हैं वादे करने के बाबजूद आज तक नहीं बन गये। यह सब दिक्कतें हैं। इस पर ध्यान जाने के लिये मैं चाहूंगा कि बर्कस के पार्टिसिपेशन का जो सिद्धान्त माना गया है वह इस कंसर्न पर भी लागू किया जाय क्योंकि यह सब से बड़ा कंसर्न है जिस में बर्कस की तादाद देश के जितने भी कारखाने हैं, नेशनलाइज्ड कंसर्न हैं, उन से बहुत ज्यादा है।

[डा० राम सुभग सिंह]

'आज अक्सर ऐक्सिडेंट्स होते हैं : आज बैनर्जी साहब ने सर्वा की कि पाच आदमी मरे हैं, कैटल १५ मरे हैं । इसी तरह से इंजन चले गये । हजारो घटनाये होती हैं । छागला कमिशन की रिफारिशो को सरकार ने, अगर स्वीकार नहीं किया होता तो सरकार पर बहुत कम विश्वास रह जाता देश का । उस को मान कर उन्होंने बहुत अच्छा किया और देश का विश्वास और ज्यादा बढ़ा दिया । सरकार को ऐसा ही करना चाहिये । लेकिन जो यहा एक्सिडेंट हुआ था, रेलवे ने उस के बारे में जो जाच कमेटी बनाई थी, उस ने जो रिफारिश की उस को नहीं माना गया । मैं समझता हू कि वैसा नहीं करना चाहिये । अबल तो आप जाच कमेटी मत बिठाइय यदि आप खुद ब खुद मनुप्ट है कि हमारा काम अच्छा हुआ है । लेकिन जब आप जाच कमेटी बिठाने हैं तब किसी भी आदमी को उस से बचने की कोशिश नहीं करनी चाहिये । और जो यहा के अफसर न राय दी सरकार को कि मत मानिये जाच कमेटी की रिफारिशो को, मे उस राय का गलत मानता हू । और इसी मे चाहता हू कि छोट छोट बर्कम के जो प्रतिनिधि हैं उन का प्रतिनिधत्व रेलवे मैनेजमेन्ट म जरूर हाना चाहिये, यानी रेलवे बोर्ड मे होना चाहिये ।

यहा दिक्कत इस लिये होती है कि जिनके बर्कन है उन की ट्रेनिंग अच्छी रहा ट्रेनी । हजारो आदमी है । स्टेशन मास्टर या गाईड, टिकट कलेक्टर, ट्रेन एग्जाभिनर, केबिन मैन, छोटे छोटे वर्कमारी । उन के रिफ्रेशर्स कोर्स की गुजाइश नहीं है । प्रति दिन तरह तरह की चीजे ईजाद हानी है, कल पुर्जे निकलते हैं, हमारे यहा ईस्टन रेलवे मे २६५२ गाईड है, ३४६६ अक्सिमस्टेट स्टेशन मास्टर है और ७४११ प्वाइंटमैन है, लेकिन बहा दो ही ट्रेनिंग सेंटर हैं सियालदह और सिउनी । एक साल मे केवल १६४

गाईस गये रिफ्रेशर्स कोर्स में, ३४४६ अक्सिमस्टेट स्टेशन मास्टरो मे से २५४ ट्रेनिंग मे गये और ७४११ प्वाइंटमैन मे से २११ गये । जब इतनी कम तादाद मे शिला की व्यवस्था है रिफ्रेशर्स कोर्स मे तो घटनाये होगी ही । प्वाइंटमैन का यदि मालूम नहीं है कि किधर लाइन जायेगी और जब नहीं देगा लाइन तो मरेगे आदमी । रोज रोज यह घटनाये होनी हैं । जब उस को ट्रेनिंग अच्छी तरह से नहीं है तो और क्या होगा ? अच्छी तरह से सुपरविजन होना चाहिये और ईमानदारी से होना चाहिये । यह नहीं कि इन्स्पेक्टर रेलवे चले और हर स्टेशन पर उस का बधा रहे, उसकी खिदमत करने के लिये लोग तैयार रहे । चाहे स्टेशन स्टाफ उस की खुशामद मे कुद्व करे, बगर किसी चीज वा खयाल किये बिना वह रिपोर्ट देता चला जाय । यह जो चीजे रेलवे मे है, उस पर ध्यान दिया जाय और जिन् की गलती हा, उस पूर्ण सजा मिलनी चाहिये ।

इस के अनाया मे यह भी चाहना कि रेलवे वर्कमारीयो का जा दायित्व है, जरूर उस वा के कडागना म पालन करे लेकिन उन के लिये ज्यादा से ज्यादा सुविधायें दी जाये मूज इन की बडी खुशाल कि क्वाटम का इन्जाम हा रहा है टांकन लडका के पढन का इन्जाम, छोटे स्टेशनो पर जा स्टेशन मास्टर रहन है उन के लडको के पढन के लिये नहीं स्कन नहीं है । इन सब चीजा का सुवधार दा जा रहा है, स्तुत्य है, मर्म इस की प्रशसा करेगे । लेकिन बात यह है कि जमा यहा पर कहा गया है, बगा हाना भा चाहिये ।

हमें एक खबर मिला है जो कि प्रशसा की चीज है । हमारे रेलवे मंत्रालय न धायणा की कि चौथे दर्जे के लांगा का बडा मे बडा अक्षर हान का भोका देगे । अभी इस की रिफारिश तपास साहब करेगे, लेकिन अभी घाठ नाम मिले है, उन सबो को

नीचे दर्जे से द्वितीय श्रेणी का अफसर बनाया गया। लेकिन आज तक ईस्टर्न रेलवे में उनको मौका नहीं मिल रहा है क्योंकि कुछ लोगो के आदमी हैं जो कि सुपरएन्व्यू-एटेड हो गये हैं, उनको रिटायर करने के बाद रख लिया गया है। आप कहे तो मैं उनके नाम पढ कर बतला सकता हू। किसी को कर्माधिकार सुपरिटेण्डेंट रखा गया है, किसी को असिस्टेंट कर्माधिकार सुपरिटेण्डेंट रखा गया है, किसी को क्लेम्स प्रिबेशन आफिसर की जगह रख लिया गया है, किसी को डिबीजनल सुपरिटेण्डेंट क्लेम्स करके रख लिया गया है। इस तरह मे ये आठ आदमी है जो कि सुपरएन्व्यूटेड थे और जिनको इस तरह मे रख लिया गया है। इस वजह मे और लोगो का मौका नहीं मिल पा रहा है।

चौथे दर्जे के १८१ आदमियों का तरक्की दी गयी है लेकिन नार्थ ईस्टर्न रेलवे मे मन् १९५३ मे आज तक इनन बरन हा गये उनकी पेस्वेल निश्चल नहीं की गर्या ह। इस्पेक्टर जो चलत है उनका ट्र स्टेशन मे कुछ बन्ना हुआ रक्ता है

अभी लखनऊ में आलमबाग मे कितने ही सी खलामियों की भरती हुई। मैं चाहूंगा कि इस मामले की जांच हो। शायद इस बारे में कुछ जांच हो भी रही है। मैं चाहता हू कि ईमानदारी से जांच हो और इस मामले में एक्शन लिया जाये। कहा जाता है कि निशानी किसी की ली जाती है और रुपया लेकर भरती किसी और को कर दिया जाता है। मैं चाहता हू कि इस मामले में कोई कितना भी बड़ा अफसर हो अगर उसकी गलती पायी जाये तो उसके खिलाफ ऐक्शन लिया जाये।

ट्रेन एग्जामिनर्स की तनखाह भी टैकनिकल सुपरवाइजर्स के बराबर होनी चाहिये। अभी रनिंग स्टाफ में ड्राइवर और गाइडों को समाप्त जाता है। लेकिन टी० टी० ई० और

कंडक्टर को नहीं माना जाता। वे बेचारे बराबर गाइडों के साथ रहते हैं लेकिन उनको रनिंग स्टाफ नहीं माना जाता। अगर आप अफसरों से पूछेंगे तो वे यही कह देंगे कि उनको नहीं मानना चाहिये क्योंकि वे तो पुरानी लकीर के फकीर हैं। लेकिन मैं कहूंगा कि जो स्टाफ गाइडों के साथ चलता है उस सब को रनिंग स्टाफ माना जाना चाहिये और यह गुजाइश होनी चाहिये कि पर्याप्त कसालीडेटेड एलाउंस भी उनको मिले। इसके लिये आर्डर हो गये हैं पर उन पर भ्रमल नहीं हो रहा है।

कैबिन मैन को देखिये। वह कैबिन मे पडा रहता है। इन चौथे दर्जे के कर्मचारियों को तरक्की की ओर तनखाह बढ़ने की गुजाइश होनी चाहिये। पे कमीशन की रिपोर्ट की वजह से उनको कुछ सहूलियत तो हुई है। क्योंकि अभी पे कमीशन बैठी है और वह उनकी सरविस कडीशन्स आदि के बारे मे फैसला करेगा इसलिये मैं इस बारे मे और अधिक नहीं कहना चाहता।

एक बात और है। यदि कोई आदमी सभा करने की कोशिश करता है तो उसे समपेंड कर दिया जाता है। मुगल सराय में एक सभा करने की कोशिश की गयी थी। जब बहुत दिनों तक लिखापढी करने के बाद उनके सम्बन्ध मे कुछ नहीं किया गया और उनको अपनी बात की सुनवाई मे सफलता नहीं मिली तब उन्होंने सभा करनी चाही थी। रेलवे मंत्रालय को इन चीजों पर ध्यान देना चाहिये।

एक बात मैं और कहना चाहता हू। हमारे यहा रोहतास का एक पिछडा हुआ इलाका है। वहा पर छोटी लाइन है। सरकार को चाहिये कि इस ओर भी ध्यान दे। आज रेलवे एक ऐसी चीज है जिस पर कि दूसरी पंचवर्षीय योजना की सफलता

[श्री राम सुश्रम सिंह]

निर्भर करती है। अगर रेलवे के प्रबन्ध में गड़बड़ी होगी या यातायात के साधन ठीक नहीं होंगे तो उसी अनुपात में दूसरी पंच-वर्षीय योजना की सफलता पर असर पड़ेगा केवल यह कह देना काफी नहीं है कि हम बड़े बड़े कारखानों को कनेक्ट कर रहे हैं। उनको रेलवे से कनेक्ट करना भी अच्छी चीज है क्योंकि वे भी द्वितीय पंचवर्षीय योजना के अंग हैं। लेकिन उन इलाकों के लिये भी यातायात के साधनों का प्रबन्ध होना चाहिये जहाँ कि अच्छी फसलें होती हैं या जहाँ से कैंटिल बाहर भेजे जाते हैं या जहाँ और चीजें होती हैं। आप यातायात के साधनों का इटीग्रेटेड ढंग से विकास करने के लिये बंधे हुए हैं। चाहे बस चलाने का सवाल हो, चाहे ट्रक चलाने का सवाल हो, चाहे रिबर ट्रैफिक का सवाल हो, चाहे रेलवे का सवाल हो, आपको देखना है कि किस तरह से सबको मिलाकर विकास किया जाना चाहिये। इसमें आप अब तक असफल रहे हैं। इसका कारण यह है कि रेलवे जितना माल ढो सकती है उतना नहीं ढोती है। आप कहते हैं कि बड़ी लाइन पर ६ पर सेंट और मीटर गेज पर साढ़े ६ पर सेंट माल की टुलाई में वृद्धि हुई है लेकिन मैं समझता हूँ कि इससे दुगुनी और तिगुनी वृद्धि हो सकती है अगर इस ओर ठीक से ध्यान दिया जाये। हमारे यहाँ द्वारा ससाराम लाइट रेलवे है। उसकी कैपेसिटी ८५ लाख मन है लेकिन यह इनका नहीं ले जाती। सिर्फ १७ लाख मन ढोती है। जिन छोटी लाइनों को गवर्नमेंट सबसिडी देती है आपको देखना चाहिये कि उनका विकास हो। कुछ ऐसी छोटी लाइनें हैं जिनको सेंट्रल गवर्नमेंट मदद नहीं देती बल्कि डिस्ट्रिक्ट बोर्ड मदद देते हैं। उन पर भी ध्यान दिया जाना चाहिये। जिन छोटी लाइनों को सेंट्रल गवर्नमेंट मदद नहीं देती उनमें से कुछ ये हैं साहदरा सहारनपुर लाइट रेलवे, द्वारा ससाराम रेलवे,

बलियापुर बिहार लाइट रेलवे, डेहरी रोहतास लाइट रेलवे, जगाधरी लाइट रेलवे। इन रेलों के मैनेजरों को आपके बड़े आफसरों जितनी ही तनखाह मिलती है। आप कहेंगे कि ये लाइनें अनइकॉनॉमिक हैं इसलिये इनको नहीं लेना चाहिये। लेकिन इनके अनइकॉनॉमिक होने का कारण यह है कि इन में बड़े बड़े अकॉमो को बड़ी बड़ी तनखाहें मिलती हैं। जनरल मैनेजर को ३२०० रुपया मासिक तनखाह मिलती है। वे लोग अपने भाई बन्दों को बड़ी बड़ी जगहों पर नौकर रख लेते हैं और उनको बड़ी बड़ी तनखाहें देते हैं और इस तरह से घाटा दिला देते हैं ताकि गवर्नमेंट या डिस्ट्रिक्ट बोर्ड को कुछ न देना पड़े। हमारे यहाँ जो द्वारा ससाराम लाइट रेलवे है वह डिस्ट्रिक्ट बोर्ड को तीन चार हजार रुपया देती है। डेहरी रोहतास लाइट रेलवे भी देती है क्योंकि वहाँ कालिज आदि बहुत खुल गये हैं और वहाँ काफी डेवेलपमेंट हुआ है। लेकिन इस डेवेलपमेंट के कारण वहाँ की यातायात की आवश्यकता की पूर्ति इस छोटी लाइन में नहीं हो पाती है। आज आवश्यकता है कि सरकार जल्दी से जल्दी इन छोटी लाइनों का नेशनलाइज कर दे। इन में से एक को डिस्ट्रिक्ट बोर्ड १२-१०-५८ को ले सकती है। अगर वह ऐसा नहीं करेगा तो मात बरम के लिये फिर मामला जायेगा। लेकिन बिहार में यह दुःखद स्थिति है कि वहाँ पर डिस्ट्रिक्ट बोर्ड के चुनाव ही नहीं हो पा रहे हैं ताकि जनता की आवाज ऊपर पहुँच सके। इसलिये जो ये पांच छ छोटी लाइनें हैं जैसे द्वारा ससाराम, बलियापुर बिहार, बाकुडा दामोदर रिबर रेलवे, वसवरा जमालपुरगज रेलवे, कालीघाट फलता रेलवे, अहमदपुर कटवा रेलवे, बर्दवान कटवा रेलवे, फनवा इसलामपुर रेलवे, इनको सरकार जल्दी से जल्दी ले ले और खुद ही चलावे। अभी भी मैने

मेज की २८०० मील की गाड़ियां सरकार बनाती है। इसके लिये सरकार का बिभाग है। ५५४ मील की गाड़ियां ऐसी हैं। इनका प्रबन्ध आसानी से हो सकता है। आप इनको ले लें और ३२०० रुपये महीने पाले वाले जनरल मैनेजरो को हटा दें। आपके डिबीजनल आफिसर इनकी देखरेख कर सकते हैं। इनमें धारा-ससाराम और डेहरी रोहतास रेलवे से तो आय भी होती है।

में चाहता हूँ कि राबर्ट्स गंज से गढ़वा तक जो लाइन खुल रही है उसे डेहरी से मिला देना चाहिये चूक फैंक्टरी तक क्योंकि वह पिछड़ा हुआ इलाका है। ऐसा करने से वहाँ के लोगों को ज्यादा से ज्यादा सहूलियत हो जायेगी। दूसरे छोटी लाइन को बिकरमगंज से बढ़ाकर मुहानिया और भगुआ, चाद तथा मोहनिया से जगदीशपुर होतें हुये विहिया ले जाना चाहिये। यही सुझाव मंत्री जी ने शास्त्री जी को दिये थे। इसलिये हम आशा करते हैं कि वे इन सुझावों का पालन करेंगे।

Shri Jaganatha Rao (Koraput): At the outset, I wish to express my sense of appreciation of the progress achieved by the railways during the last year. The railways are the largest undertaking in the public sector, and they are not only a public utility concern but also a revenue-earning undertaking of the State.

It is really gratifying to note that the income of the railways during the last year rose to Rs. 347.57 crores. The Railway Minister has given us a graphic description of the progress made by the railways during the last year, and he has also painted a rosy picture for the future.

Regarding the achievements of the railways during the last year, it is really gratifying to know that 124 million tons of goods were lifted as

against 114 million tons in the previous years. The wagon loadings also rose by 8.3 per cent on the broad gauge and 9.5 per cent on the metre gauge, up to the end of December, 1957. The overall coal loading in the country also increased by 6 per cent, and there was a better utilisation of rolling-stock. On the broad gauge, the net ton-miles per wagon-day increased from 570 miles in 1956-57 to 630 during the period April-November, 1957, and on the metre gauge, it rose from 210 to 228 miles.

It is also a matter for satisfaction to find that the indigenous equipment of railway stock has also increased considerably. In the year 1957, 258 locos were manufactured, and 1500 coaches and 16,800 wagons. It is also to be noted with pleasure that the manufacturing capacity in the country will conserve our foreign exchange, because out of Rs. 87.95 crores provided for the purchase of rolling-stock in this budget, Rs. 60.17 crores are going to be spent within the country, and only Rs. 27.78 crores are going to be utilised for the import of rolling-stock.

In the field of amenities provided for third class passengers also, it is to be noted that much progress has been made. The income of the railways from third class fares is about Rs. 110 crores, while it is only Rs. 14 crores from first class fares. From this point of view, whatever has been done for third class passengers towards amenities is not only not sufficient, but much more has still to be done. The railways have done well in reserving coaches for III class passengers travelling up to certain distances, and also by providing them facilities for advanced booking and giving them reservation for sleeping berths. Regarding the amelioration of the working conditions of the staff, the railways have also done much. The railways have introduced a pension scheme in addition to the provident fund scheme and the employees who were in the employ of the railways up to November, 1957, were given the option to

[Shri Jaganatha Rao.]

choose the provident fund or the pension scheme. All the new entrants will be entitled to the pension scheme. In the matter of medical and educational facilities also, much has been done. This is one aspect of the matter for which I have expressed my appreciation.

There is the other aspect of the matter for which the railways still owe a duty to the country. The public mind is now greatly agitated because of the increasing number of railway accidents resulting in loss of life and property. In the year 1953-54, there were 3,282 accidents which resulted not only in loss of life but loss of property worth Rs 29 lakhs and odd, in addition to the money that was spent on compensation for loss of life and property. In the year 1956-57, there were 7 major accidents resulting in loss of life and property. This year started with the unfortunate accident at Ambala on the 1st January resulting in the death of 36 persons and loss of property. The public have a right to know from the Railway Minister and the Railway Board as to what the Railway Board is doing to ensure safety to the travelling public.

In the year 1954, the Railway Accidents Enquiry Committee presided over by the hon. Deputy Minister, Shri Shahnawaz Khan, made certain recommendations. For reviewing them another committee was appointed under the same Chairman. It made certain recommendations. The Railway Board reviewed all those recommendations; and observed that some of them have been implemented and some are going to be implemented. The cause of most of these accidents is stated to be the failure of the human element and in a few cases only there was the question of sabotage. But what is it that the Railway Board have done to ensure that there will be no failure of the human element? The Railway Accidents Enquiry Committee recommended that there should be training for the class IV staff, that the

reduced, that they should be paid amply and so on. But what is it that the railways have done to see that there is satisfactory working on the part of the staff? It is the duty of the Railway Administration to see that staff become safety-conscious, so that the people can travel with safety. Everyone who travels now has a feeling that air travel is more safe than railway travel. I hope the Railway Ministry and the Railway Board would see that such accidents do not occur, because the fear has started with the major accidents.

I would next with claims. The hon. Minister in his speech has said that the number of claims pending have been considerably reduced to 47,647 cases by November, 1957. But we have no idea as to the money that was paid in 1957 towards compensation and the money that is covered by the pending claims. In the year 1955-56, Rs 3 crores and odd were paid towards compensation for claims. In the year 1956-57, a sum of Rs 2,50,00,000 was paid. I could not gather from the literature supplied to us what amount was paid in the year 1957 and the amount that is still payable if the claims are to be allowed. In this connection, I would refer to the recommendations of the Railway Freight Structure Committee regarding the suitable amendment that they have suggested, so that the railways could taken up the liability as common carrier of goods in transit. The freight has been increased by 12½ per cent surcharge from 1st July, 1957, but there is no corresponding advantage conferred on the consignor or the consignee, the reason given being that the recommendations of the committee are still under consideration. The consideration is almost complete and very shortly the Minister would come forward with the revised rates. I ask, when the 12½ per cent surcharge has already been levied from the 1st July, 1957, why should not this amendment suggested by the Railway Freight Structure Enquiry Committee



be implemented? If that amendment is carried out, it will go a long way to relieve the hardship that the public are now undergoing

Another disquieting feature of the railway administration which is revealed from the budget papers is that there is an increase in the ordinary working expenses of the railways which rose to Rs 268.35 crores in the present year, which means an increase of Rs 99 crores. This increase is said to be due to the additional staff, the additional pay paid, etc. We find from the *Report by the Railway Board on the Indian Railways*, page 100

'The total cost of staff including that of staff on loan from the Indian Audit and Accounts Service increased by Rs 7,51,97,000 during the year as compared with the figure for the previous year. The increase in cost is chiefly on account of the increase in the number of staff

As compared with the previous year, there has been an increase in the total number of staff employed on Government Railways during 1956-57 by 27,462 on open line and by 2,053 on construction."

I would like to ask why so much staff should be employed. Though I can see that there is an increase in traffic, has the increase in traffic justified the employment of such huge staff and such huge increase in expenditure? The expenditure should not exceed disproportionate to the return that we get thereby.

Then, I would like to refer to the operational efficiency of the railways. The speed of the goods train has come down from 9.84 in 1955-56 to 9.60 in 1956-57. The speed has been declining steadily from the year 1950-51. This is on the broad gauge. On the metre gauge also, the speed has decreased from 8.41 in 1955-56 to 8.27 in 1956-57. There also, the wagon-mile on the metre-gauge is very un-

satisfactory. From 32.4 miles in 1950-51, it has come down to 28.7 in 1956-57, though the net ton mile has increased from 203 to 210. The daily wagon-mile during 1956-57 is 46.7, but the speed is only 9.60 miles per hour, which means that the wagon is kept moving for 5 hours a day to cover 48 miles, which is not a satisfactory progress.

Another fact I would like to draw attention to is that we have been crediting to the development fund the net surplus. The appropriation to the development fund is much less in comparison to the rate of withdrawal which is heavy. The amount of Rs 13 crores in the Development Fund would be reduced to Rs 68 lakhs by the end of the year. At this rate, the Development Fund will be depleted.

Then I wish to refer to some of the local problems relating to the State of Orissa to which I belong. I would first refer to the need for the location of the divisional headquarters at Kurda Road, which was alluded to by my hon. friend, Shri Asoka Mehta. This Kurda Road was the headquarters under the Bengal-Nagpur Railway. There is also now the office of the District Transportation Superintendent as also that of the Railway Engineer. Kurda Road is centrally situated between Howrah and Waltair which is the terminus of the South-Eastern Railway. It is really necessary that the divisional headquarters should be located at Kurda Road. I do not know why the Railway Board is not in a position to decide this question so far, though the other four Divisions have been operating already.

Then I would refer to the light railway which is running in between Nowpada and Parlakimedi which lies in Orissa. The distance is only 56 miles. The engines are of the puranic age. There are four of them. They are named Rama, Sita, Hanuman and Parasuram. This railway was started sometime in the year 1908 or so. I understand that Parasuram is now

[Shri Jaganatha Rao]

taking rest. Only three engines are there. According to the time-table, the distance of 56 miles is to be covered in 7½ hours.

Mr. Deputy-Speaker: Is Parasuram taking rest intentionally or made to rest?

Shri Jaganatha Rao: I am not in a position to say. The Railway Board may be able to say. I understand that it refuses to come back to the line.

I would be glad if this distance is covered in 7½ hours, but it takes 12 hours and no passenger can be sure of reaching the destination. I raised this question last year; the position is worse today.

Last year, the Railway Board converted the metre gauge line from Gudur to Renigunta, a distance of 52 miles into a broad gauge. This year, there is a proposal to convert the metre gauge from Guduwada to Bhimavaram. I suggest that at least the metre gauge lines that have been dismantled elsewhere may be used here. That would not cost the Railway Board much.

Now I will refer to the subject of opening of new lines. I know that no new lines are going to be opened nor are any new surveys going to be made. Scientists have proved that reaching the moon has become easy. But to get a new line is yet not so easy. The district of Koraput lies between the Bastar region and the Visakhapatnam harbour. This district is rich in mineral resources, but at present no industry has been developed there because of want of communications. I understand that a Japanese firm is negotiating with the Government for iron ore mines in Bastar district. They want to have a railway line from there to the port. I hope Government would consider the desirability and feasibility of having a railway line passing through the district of Koraput to the port of Visakhapatnam which would benefit the people there.

Shri Thakur Das Malhotra (Jammu & Kashmir): Sir, the Railway Budget of 1958-59 is worthy of appreciation in all its aspects and the Ministry of Railways deserves congratulations on this. But with all respect to the Government of India and the Railway Ministry, I have no hesitation in saying that the Budget, worthy of appreciation otherwise, is most disappointing to the people of Jammu and Kashmir State.

Before 1947, there was a railway line from Sialkot to Jammu which was linking the State with other parts of the country. But after 1947, that link was cut off. Since 1947, not even an inch of that State is brought under the railway line. The demand from the people of the State is very pressing and it is, I should say, Statewide. It is not only the people who have made the demand from there, not only their representatives here, but the most popular and beloved leader of the people of that State, Bakshi Ghulam Mohammed has made this demand not once but many a time to the Government of India and the Railway Ministry. Not only this, but the Sadar-i-Riyasat, Yuvraj Karan Singh, has also made mention of it in his recent Address to the Joint Houses of the State Legislature. This shows the keenness of the people of the State for the demand. In spite of all this, no heed is being paid to it.

I wish to submit here this it is not only out of any consideration of luxury or the sentiment of beautifying the State that this demand is being made. I should say it is the fundamental right of the people of that State, and it is essential for the State to develop in all respects. Railway lines are laid for various reasons. The most important of those reasons is the political necessity for the line to be laid in a certain part of the country. If we examine this question from this point of view, I can safely say that it is certainly a necessity. The State is situated on the border of India. It is a border-State and it will remain to be a border-State for all times to

come. Troops ought to be stationed there and the movement of troops is, and will be, more there than in any other part of the country. Provisions have to be brought to that State from India. As it is, without railway line there, we have to take those provisions and effect the movement of our troops through other modes of transport, whereby the cost must be and is much more than it can be if a railway line is laid in the State.

It is not only from the political and military point of view but otherwise also, it is a necessity. There is a sentiment, a feeling in the mind of the common man there. He asks why this step-motherly treatment to the State in this respect. When it is as good a State as other States in India, why is such treatment being shown in this respect? We have to remove this sentiment and the sooner we do so the better it is for the country. Apart from all these reasons, it will also be profitable for that State and for the Railway Ministry to have a railway line there.

15 hrs.

From the economic point of view also, it is a necessity. When we had a railway line from Sialkot to Jammu, there was a sugar mill working near that line and it had to stop when that link was cut off due to the partition of the country. That sugar mill was working there for a number of years and it can even now work there. Capital can be invested there for other mills too but it is not being invested only because there is no railway line. It is not only that, but even to improve the agricultural production of that State and to ensure the due price for the agricultural produce to the peasants of that State, it is necessary that we should lay a railway line by which all the necessary implements, manures and other things needed to improve and increase the produce can be had on cheaper cost.

Apart from that there are many industries which are undeveloped only because of the absence of the railway line. There are iron deposits. We

have coal there. We can develop iron mines and there are other resources too which can be developed but are not being developed only because of the absence of railway transport. Our ill luck is that no attention is being paid to us in this connection.

The main industry of that State is the tourist industry. That is also suffering very much because of the absence of a railway line. We can develop many stations there which can serve as hill stations. It is not only Srinagar or parts of the Kashmir Valley but there are many stations in Jammu Province also which could be developed. But only because of no easier means of transportation, those parts of that State are left undeveloped.

Then there is the timber industry. Timber industry is the main industry of that State. This industry is also suffering from the absence of this railway line. We have to export timber from there and the cost is too high to be profitable to export to its maximum quantity. The Government of that State is deprived of much of its revenue because of the absence of better means of transportation and the industry to yield its full profits.

Apart from this we have to see as to how we can develop the social relations, I mean the social contacts of the people of that State with those of other States of India. Unless and until we develop those contacts and create better and easier means of conveyance for our people to come to India and see how the people here live, what facilities have they got, how they are developing the country, how they are serving their motherland, it is not possible for us to educate them in that respect and prepare them to be able to serve the country as well as others are doing.

From all this, what I mean to say is this, Sir, that from the political point of view, from the economic point of view and from the social point of view, it is essential and absolutely necessary that we should

[Shri Thakur Das Malhotra]

take up the work of constructing the railway line in the State as soon as possible. I have to submit here, Sir, that three or four years back this work was taken in hand by the Ministry. There was a survey also and that survey was made from Madhopur to Kathua which is about eight miles in distance. That survey was made and there was great encouragement among the people of that State. We thought that this line would be taken up soon. It might not be possible for the Government or for the Railway Ministry to take it up as a whole, so it might be taken up in parts. The survey was made. It was completed too. After that survey was completed, then nobody knows, at least I do not know, what happened to it and why there was no further progress in that direction. What I mean to submit here, Sir, is that if it is not possible for the Government to take up the whole line from Madhopur to Srinagar, or from Madhopur to Jammu at a time, it may be done in parts, but at least the first part, the survey of which has been completed, should be taken in hand and the railway line should be laid as soon as possible there.

Then, Sir, there is another point which may be a little less in importance, but still it is important from the point of view of the public. Kashmir Mail, which runs from Pathankot to Delhi—there is only one train—it is insufficient for the heavy traffic that we have there. In summer, a duplicate is run, but my submission is that instead of that duplicate Kashmir Mail, there may be one permanent additional train to run. It may be called "Kashmir Express" or it may be called by any other name, but it should not be stopped in winter also and should run throughout the year.

With these words, I beg to submit through you, Sir, to the Hon. Minister of Railways that he should give his attention towards the construction of a railway line in Kashmir State at his earliest possible convenience.

श्री कृष्णराव सिंह (फिरोजाबाद) :  
उपाध्यक्ष महोदय, पिछले वर्षों की भांति इस वर्ष भी रेलवे मंत्री महोदय ने बजट पेश करते हुए यह कहा है कि रेलों में प्रगति हो रही है और जो देश की जरूरतें हैं, उनको पूरा करने के लिये रेलें आगे आ रही हैं। लेकिन मैं पूछना चाहता हूँ रेलवे मंत्री महोदय से, कि रेलों की उन्नति किधर हो रही है और जिस तरह और जिस तरह रेलों की उन्नति हो रही है उससे किन लोगों को फायदा पहुंचने वाला है? क्या वाकई वह फायदा आम जनता को पहुंचने वाला है? हिन्दुस्तान के करोड़ों लोगों के लिये जिनको कि आज रेलवे लाइनों की आवश्यकता है, रेल यातायात की सुविधा की जरूरत है, क्या उनके लिये आप कुछ करने जा रहे हैं? बी साल के अंग्रेजों के राज्य में जहां एक दिन में एक मील रेलवे लाइन बिछनी थी वहां आजादी मिलने के बाद पांच सालों में यानी १९५१-५२ से लेकर १९५६-५७ तक आप सिर्फ ६२५ मील लाइनें बिछा सके हैं। क्या हमसे आप यह कह सकते हैं कि रेलों में प्रगति हो रही है तथा रेलवे लाइनें का विस्तार हो रहा है। अंग्रेज जब उनका यहां राज्य था इतना काम कर सकते थे तो आप उतना क्यों नहीं कर रहे हैं। आपकी तो आमदनी भी बढ़ रही है, आपके साधन भी बढ़ रहे हैं। ऐसी हालत में क्या वारण है कि हम और अधिक लाइनें बिछाने में समर्थ नहीं हो रहे हैं।

अपने बजट भाषण में मंत्री महोदय ने यह भी कहा है कि रेलपथ का मिशन आसान हो गया है, रेलपथ को बिछाने के लिये जो लाइनें हैं उनका मिलना आसान हो गया है। जब ऐसी बात है तो क्यों नहीं इस भाषण में इस बात का संकेत किया गया है कि हिन्दुस्तान के जो पिछड़े हुए इलाके हैं उनमें रेलवे लाइनें बिछाने की कोशिश की जायेगी।

प्रायः आप यह कहते हैं कि भीड़ बहुत कम होने की आशा नहीं की जा सकती है। निकट भविष्य में आप इसके विषय में कुछ भी नहीं कर सकेंगे। इसके साथ ही माथ आप यह भी कहते हैं कि जनता के हित में रेलों का काम कर रही है। जब ऐसी बात है तो भीड़ को कम करना भी तो जनता के हित में ही है और क्यों नहीं इसके बारे में कोई कदम उठाये जाते हैं। आपसे यह घोषणा भी की थी कि रेलों में जो दर्जें हैं उन्हें घटा कर एक दर्जा किया जाएगा या कम से कम उनके दो दर्जें कर दिये जायेंगे। इसके बावजूद हम देखते हैं कि रेलों पर पहला दर्जा भी कायम है, दूसरा भी कायम है, तीसरा भी कायम है, और इसके साथ ही माथ एक और दर्जा जिसको आप वातानुकूलित दर्जा कहते हैं, जोड़ दिया गया है। आपने जो प्राकण्डे दिखे हैं उनमें पता चलता है कि ऊंचे दर्जों से १९५७-५८ के बजट में प्रायः १३ करोड़ ७५ लाख रुपया और तीसरे दर्जे में १ अरब ७ करोड़ १५ लाख रुपया होने की आशा है। बड़े ताज्जुब की बात यह है कि ऊंचे दर्जों के बारे में यह नहीं दिखाया जाता है कि प्रथम श्रेणी में कितनी आय होगी, द्वितीय श्रेणी में कितनी आय होगी, तथा वातानुकूलित डिब्बों से कितनी आय होगी। इन सब दर्जों को आप ऊंचा दर्जा मानते हैं। इतना होने पर भी जो तीसरे दर्जे से आय होती है वह ऊंचे दर्जों के डिब्बों की आय से आठ गुना है। हम यह भी जानते हैं कि वातानुकूलित और द्वितीय दर्जे तथा प्रथम श्रेणी का किराया तृतीय दर्जे के किराये से करीब करीब औसतन तिगुना बैठता है। आठ का तीन गुना चौबीस होता है। तो अब क्या तीसरे दर्जे के यात्रियों के लिये ऊंचे दर्जे के यात्रियों के मुकाबिले में चौबीस गुना स्थान रेलों में सुरक्षित है? यह नहीं है। चूँकि इतना स्थान उनको नहीं मिल पाता है, इसलिये भीड़ कम नहीं होती है। हम यह भी देखते हैं कि जो वातानुकूलित डिब्बे होते हैं वे खाली जाते हैं, फर्स्ट क्लास के डिब्बे खाली जाते हैं, दूसरी

क्लास के डिब्बे खाली जाते हैं और इसके मुकाबले में तृतीय श्रेणी के डिब्बों में बहुत अधिक भीड़ होती है। हम भीड़ को कम करने के लिये आप कहते हैं कि आपके पास डिब्बे नहीं हैं, जिनको आप लगा सकें। मैं पूछना चाहता हूँ कि इसके पीछे कौन सा भिद्धान्त है जिसका आप पालन कर रहे हैं?

इस सदन में पिछले साल भी यह भ्रालोचना हुई थी कि हमारे जो अफसर लोग हैं वे सैन्य में चलते हैं यह नहीं होना चाहिये। इससे उत्तर में यह कहा गया कि रेलों पर निरीक्षण करना होना है, अधिकारियों के साथ ठहरना होता है, उनके साथ सम्पर्क स्थापित करना होता है। हम यह जानते हैं कि अधिकारियों के ठहरने की बात एक बहाना मात्र है। वैसे भी अगर वे चाहें तो सम्पर्क स्थापित कर सकते हैं। रेलवे के जो अफसर हैं, बड़े बड़े अफसर हैं, उनकी मर्यादा से ही यह परखा जा सकता है कि आप उन पर कितना खर्च कर रहे हैं और क्यों इतना खर्च कर रहे हैं। यह खर्च हर साल बढ़ रहा है। इस साल करीब पीने दो लाख रुपया आप अधिक खर्च करने जा रहे हैं बेल रेलवे बोर्ड के ऊपर। एक एक ही जगह पर आप दो दो अफसर नियुक्त करने जा रहे हैं। उनके वेतन भी आपकी समाजवादी समाज रचना के भिद्धान्त के अनुसार नहीं हैं। वेतनों की अधिक से अधिक सीमा भी आपको निर्धारित कर देनी चाहिये थी। आपको स्पष्ट शब्दों में कहना चाहिये था कि किस किस की समाजवादी समाज की रचना आप करना चाहते हैं और अधिक से अधिक कितनी आमदनी किसी व्यक्ति की होगी। आप, एक सौ में कम किन्नी की नहीं और एक हजार से अधिक किसी की मासिक आमदनी नहीं होगी ऐसी व्यवस्था कर सकेंगे। लेकिन हम देखते हैं कि नए नए अफसर नियुक्त होते हैं और उनकी तनख्वाहें ३२०० और ३५०० महीना नियत कर दी जाती हैं। इन बड़े बड़े अफसरों के लिये ही आप सैन्य की व्यवस्था करते हैं। यह सब चीजें हमें

## [श्री राजराज सिंह]

पुरानी परम्पराओं की याद दिलाती हैं। हमारे रेलवे मिनिसटर तो फर्स्ट क्लास में चल सकते हैं, हमारे भूतपूर्व रेल मंत्री सैकंड क्लास में चलने के लिये तैयार थे तब हमारे आफिसर लोग जिनको सफेद हाथी कहा जाना चाहिये, क्यों इन दर्जों में सफर नहीं कर सकते हैं। मुख्य सवाल यह है कि क्या आप अपनी नीति में कोई क्रान्तिकारी परिवर्तन करने जा रहे हैं और ऐसा परिवर्तन करने जा रहे हैं जिससे जनता यह महसूस करे कि रेलवे हमारी है और कुछ प्रफमरों की ही सुविधाओं के लिये नहीं है जो केवल सैलून में चल कर अपनी शान दिखलाना चाहते हैं। इसके बारे में हमें बड़ा कटु अनुभव है। पार्लियामेंट का मੈम्बर तो थर्ड क्लास में चल लेता है क्योंकि उसको फर्स्ट क्लास में जगह नहीं मिलती है या वह उसमें जाना नहीं चाहता है। इसके विपरीत इनाहाबाद से दिल्ली के लिये अगर कोई मैनेजर साहब आते हैं तो उनके साथ जितने भी फर्स्ट क्लास के डिब्बे होते हैं, उन पर भी कब्जा कर लिया जाता है। आज कल इस तरह की भावना दृष्टिगोचर होती है। इतना होने पर भी आप यह कहते हैं कि हमारे पास डिब्बे नहीं हैं और हम भीड़ को कम नहीं कर सकते हैं। यदि आप भीड़ को कम करना चाहते हैं तो आपको कोई क्रान्तिकारी परिवर्तन करने होंगे। आपको लोगों के सामने एक मिसाल बनना चाहिये। आपको जो बुनियादी चीज है उसको पकड़ना चाहिये। आप कहते हैं कि हम एक या दो दर्जों ही रखना चाहते हैं, तो आप इसको प्रमल में क्यों नहीं लाते हैं। आप सैलून को खत्म करके इसकी शुरुआत कर सकते हैं। इससे काफी जगह आपको मिल सकती है। इतना ही नहीं, ये सैलूंस हमको पुरानी परम्पराओं की याद दिलाते हैं, अंग्रेजों के जमाने की याद दिलाते हैं। सैलून में चलने वालों का जनता से सम्पर्क नहीं होता है। मैं निवेदन करना चाहता हूँ कि यदि ये लोग

तीसरे दर्जे से नहीं जा सकते हैं, तो ये सड़क से कार के द्वारा जा सकते हैं, हवाई जहाज की व्यवस्था है और ये लोग उसमें सफर कर सकते हैं। कौन सी ऐसी आवश्यकता है कि आप नए नए दर्जे कायम करते जाते हैं। इससे कोई खास फायदानी नहीं होती है। मैं पूछना चाहता हूँ कि इस १३ करोड़ ७५ लाख रुपये की फायदानी का कितना हिस्सा सरकार के खजाने से जाता है। हमारे जो बड़े बड़े प्रफसर होते हैं, पार्लियामेंट के मੈम्बर होते हैं या दूसरे लोग होते हैं जिनको कि प्रथम श्रेणी में चलने का विशेष अधिकार प्राप्त है, उनके लिये रेल का जो किराया खर्च करना पड़ता है, वह सरकार को ही करना पड़ता है। मैं समझता हूँ कि इस राशि का एक बहुत बड़ा हिस्सा सरकार को ही खर्च करना पड़ता है। मैं जानता हूँ कि आगरे से फर्रुखाबाद तक एक पैमेंजर चलती है। उसमें प्रथम श्रेणी का एक डिब्बा लगाया जाता है। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि क्या उस प्रथम श्रेणी के डिब्बे में कमी कं.२ प्राय होती है? मुझे मालूम है कि उससे कोई प्राय नहीं होती है। उससे लोग बिना टिकट सफर करते हैं। या वे लोग सफर करते हैं जिनके पास पास होते हैं। ऐसे स्थानों पर प्रथम श्रेणी के डिब्बे लगाने की क्या आवश्यकता है? इसलिये मैं चाहता हूँ कि आप कोई क्रान्तिकारी परिवर्तन करे जिससे रेलों में भीड़ की समस्या, जिसे आप कहते हैं कि हल नहीं होती है, हल हो सके। यदि आपने कुछ क्रान्तिकारी परिवर्तन किये और फिर भी भीड़ कम न हो तो कम से कम लोगों को यह पता तो लगेगा कि आप का उद्देश्य भीड़ को कम करने का है और उसको कम करने के लिये आप कार्य कर रहे हैं।

यह कहा गया है कि हमारी फायदानी हर साल बढ़ रही है। यह कहा गया है कि पिछले वर्ष की अपेक्षा इस साल में हमें २३ करोड़ रुपये के करीब अधिक फायदानी होगी।

इसके साथ ही साथ यह भी कहा गया है कि हम २ अरब ६० करोड़ रुपया निर्माण, मशीन इत्यादि पर खर्च करने जा रहे हैं। इसमें से अधिकतर आप वहां खर्च करने जा रहे हैं जहां पर खर्च करने की कोई आवश्यकता नहीं है। इलाहाबाद रेलवे स्टेशन की बात कही गई है। यह बताया गया है कि वह इमारत ६० साल पुरानी है, इसलिये उसको तोड़ देना चाहिये और उसकी जगह पर दूसरी बनानी चाहिये। इस काम के लिये ३७ लाख और कुछ हजार खर्च करने की व्यवस्था की गई है। इस वर्ष भी कुछ खर्च किया जा रहा है। मैं पूछना चाहता हूं कि क्या उसको इसीलिये तोड़ा जा रहा है कि वह बहुत पुरानी हो चुकी है या थोड़ा उसके गिरने का खतरा है? मैं वहां गया हूं और मुझे लोगों ने बताया कि वह टूटी नहीं है और उसको तोड़ने में मुश्किल पड़ रही है। जब ऐसी बात है तो आप क्यों गई इमारत बनाते हैं और क्यों ऐसे ही रुपया खर्च करना चाहते हैं। आजकल जो निर्माण कार्य आप कर रहे हैं उनकी यह हालत है कि टूटला स्टेशन पर आपने नया निर्माण कार्य किया है और इसको किये हुए केवल दो वर्ष ही हुए हैं। इन दो वर्षों में वहां की छत से पानी आने लग गया है और वह चूने लग गई है। आपकी बनाई हुई इमारतें तो दो साल में ही खराब हो जाती हैं और वह पुरानी इमारत अभी तक खराब नहीं हुई है फिर क्यों आप उसको तोड़ रहे हैं? क्या आप उसको इसी वास्ते नया बनाना चाहते हैं कि प्राइम मिनिस्टर साहब चाहते हैं कि वह नई बने और वह कहते हैं कि जब मैं बालक था तो भी इस स्टेशन को इसी तरह से देखता था और आज जब मैं प्राइम मिनिस्टर हूं तो भी इसी तरह से इसे देखता हूं। यह हिन्दुस्तान में समाजवादी समाज की स्थापना का तरीका नहीं है। इस तरह से भीड़ कम नहीं हो सकती है। आप इस पैसे का नई रेलें खोलने के लिये उपयोग कर सकते हैं। निर्माण का काम आप करती हैं, उसमें पुरानी बिल्डिंग्स

को क्यों आप तोड़ते हैं और उनकी जगह नई क्यों बनाते हैं जब कि उनकी कोई आवश्यकता नहीं होती है? मैं निवेदन करना चाहता हूं कि रेलवे मंत्री महोदय और रेलवे के बड़े अधिकारी जरा इसकी गहराई में जायें और सोचें कि आखिर इस गड़बड़ी को कैसे बन्द किया जा सकता है। जो ठेकेदार वहां लगे रहते हैं वह रेलवे अफसरों से मिले रहते हैं। वे अफसरों से कहते हैं कि हमारे पास काम नहीं है हमारे लिये कुछ काम निकालो मानी हिन्दुस्तान में निर्माण का कोई काम ही नहीं रह गया है। अपने ठेकेदारों को काम देने के लिये ऐसे नये नये काम निकाले जायें हैं जैसे एक बने बनाये स्टेशन को तोड़ कर उसकी जगह दूसरा स्टेशन बनाना या जो प्लेटफार्म पहले रोड़ी बिछा कर बनाया गया है उसको रोड़ी के बजाय सीमेंट डाल कर बनवाना। रेलवे मंत्रालय का ज्यादातर रुपया जो खर्च होता है वह इस तरह के फिजूल कार्यों पर खर्च होता है।

द्वितीय पंचवर्षीय योजना काल में रेलवे मंत्रालय अपने कर्मचारियों के लिये ६४ हजार क्वार्टर्स बनाना चाहता है। यह अच्छी बात है और स्वागत योग्य है लेकिन आप कर्मचारियों की सुविधा के नाम पर अफसरों के बड़े बड़े प्राप्तिशान प्लेट्स बनायें और उसके लिये लाखों रुपये सालाना की किराये की जमीन में, यह उचित नहीं है न यह कोई कर्मचारियों को सुविधा देने का सवाल ही है। मैं रेलवे मंत्रालय और मंत्री महोदय से पूछना चाहता हूं कि हिन्दुस्तान जैसे गरीब मुल्क में जहां कि एक आदमी की सालाना औसत आमदनी २२३ रुपये ३२ आने है वहां पर रेलवे के बड़े अधिकारियों को ३५०० और ४००० रुपये प्रतिमास तनखाह देना कहाँ तक उचित और न्यायसंगत है? ऐसे अफसरान के वास्ते जो कि इतनी मोटी तनखाहें पाते हैं इस तरह की सुविधा या सहायता देने की क्या आवश्यकता है?

[श्री बजरंग सिंह]

दूसरा सबाल यह आता है कि आपके कोयले का खर्च बढ़ रहा है। ठीक है इयूटी पड जाने से उसकी कीमत बढ़ गई है लेकिन मैं आपसे निवेदन करना चाहता हू कि कोयले के सम्बन्ध में इस तरह के उदाहरण मौजूद हैं कि खुर्जा और टूना रेलवे स्टेशनों के कर्मचारी और अफसरान मिल करके असली कोयले को जला हुआ कोयला बना कर नीचे निकाल देते हैं और इस तरह लाखों रुपये का अर्द्धा कोयला चोरी चला जाता है। मैं चाहता हू कि रेलवे मंत्री महोदय इस ओर ध्यान दें और आवश्यक कदम उठाये ताकि कोयले की यह चोरी बन्द हो। आज होता यह है कि अर्द्ध कोयले को राख में डाल कर नीचे निकाल दिया जाता है और अगर पूरे हिन्दुस्तान का हिसाब लगाया जाय तो मैं समझता हू करोड़ों रुपये का कोयला इस तरह चोरी में चला जाता है। मैं पूछना चाहता हू कि इस चोरी और भ्रष्टाचार को रोकने के लिए आप क्या करने जा रहे हैं ?

रेलवे पब्लिक सर्विस कमिशन इलाहाबाद और दूसरी जगहों पर बना हुआ है। क्या मंत्री महोदय को मालूम है कि वहाँ पर जो उम्मीदवार नौकरी के लिये दरखास्त देते हैं, रजिस्टर्ड पोस्ट से अर्जिया भेजते हैं, दफ्तर के बाबुओं के द्वारा उन दरखास्तों की चाय बना ली जाती है और सिर्फ उन्हीं दरखास्तों पर विचार किया जाता है जिनके कि भेजने वाले सम्बन्धित क्लर्क को १००, २०० रुपये दे देते हैं और सिर्फ उन्हीं को कौल लेटर्स भेज कर बुलाया जाता है ? स्पष्ट है कि जहाँ इस तरह का भ्रष्टाचार चल रहा हो उस देश में समाजवादी समाज की रचना नहीं की जा सकती और साथ ही रेलवे के अन्दर जो हम प्रगति करना चाहते हैं वह भी नहीं कर सकते। इलाहाबाद में रेलवे के एक क्लर्क महोदय जो कि

अब नौकरी से हट गये हैं उन्हें लाख रुपये नाजायज तौर पर पैदा किये और १ लाख की उनकी बिल्लिंग खड़ी हुई है। क्या मंत्री महोदय का ध्यान कभी उस ओर जाता है कि आखिर यह भ्रष्टाचार कैसे चल रहा है और कैसे रेलवे बाबुओं की ग्रामदानी बढ़ रही है और कैसे वे इस तरह के बड़े बड़े मकान छोटी सी तनख्वाह के भीतर खड़े कर लेते हैं ? मैं अपने रेलवे मंत्री महोदय और रेलवे बोर्ड से निवेदन करना चाहता हू कि वह इस भ्रष्टाचार को रोकने के लिये आवश्यक कदम तत्काल उठाये। आज होता यह है कि लाखों पड़े लिखे लोग नौकरी चाहते हैं, दरखास्त भेजते हैं लेकिन उनकी अर्जियों को रद्दी की टोकरी में फेंक दिया जाता है और कौल लेटर केवल उन्हीं लोगों को भेजा जाता है जो कि सम्बन्धित बाबू को पैसा देते हैं। एक छोटे से क्लर्क के हाथ में इतनी बड़ी ताकत दे रखी है और जो बड़े अधिकारी हैं वे इस ओर नहीं देखते हैं। मैं रेलवे मंत्री महोदय से पूछना चाहता हू कि वे इस ओर क्यों नहीं देखते हैं ?

रेलवे में विकास कार्य पर रुपया खर्च हो रहा है उसमें भी हम देखते हैं कि विकास पर जो रुपया खर्च होने जा रहा है वह ऐसे कामों पर खर्च हो रहा है जैसे प्लेटफार्म को तोड़ कर फिर से नये डिजाइन का बनाना। जैसा मैंने पहले अर्ज किया उन ठेकेदारों को जो कि अफसरों से मिले रहते हैं उनको काम देने के लिये बेकार के कामों पर रुपया खर्च किया जाता है। जहाँ पर वाकई जरूरत होती है कि प्लेटफार्म बनाया जाय वहाँ पर नहीं बनाया जाता। मिसाल के तौर पर मैं बतलाना चाहता हू कि कानपुर के पास ही जुही का



स्टेशन है वहाँ पर रेलगाड़ियाँ खड़ी होती हैं, वहाँ कोई प्लेटफार्म नहीं है हालाँकि वहाँ पर एक प्लेटफार्म का होना जरूरी है जिससे लोग आ जा सकें। प्लेटफार्म की सुविधा वहाँ पर होनी चाहिये। मैं निवेदन करना चाहता हूँ कि आप पूरे दृष्टिकोण में परिवर्तन कीजिये और यह देखिये कि आपको किस तरीके से देश का विकास करना है और किस तरीके से देश में रेलों का जाल बिछाना है। अगर उसके लिये यह कहा जाय कि रेल पथ नहीं मिलते हैं, रेल लाइनें नहीं मिलती हैं और लोहे और इस्पात की कमी होने के कारण हम रेल लाइनों का विकास नहीं कर सकते तो फिर हमें इस और ध्यान देना चाहिये कि किस तरीके से रेल और रोड का कोऑर्डिनेशन हो, किस तरीके से उनमें सहयोग हो और किम तरह से हम अपनी सड़कों का विकास कर सकें। आप कहते हैं कि विकास हो रहा है, प्रगति हो रही है लेकिन आपको यह देलना होगा कि वाकई क्या ठीक और तेज रफ्तार से वह काम हो रहा है। पहले भंग्रेजों के जमाने में एक दिन में एक मील लाइन डाली जाती थी और चार दिन के अन्दर एक रेलवे स्टेशन बनाया जाता था लेकिन आज अगर हम देखें तो पायेंगे कि हमारी रफ्तार बहुत धीमी है और इसलिये यह बहुत जरूरी हो जाता है कि हम अपने विकास कार्यों की गति को बढ़ायें। आज हम देख रहे हैं कि हमारी रेलों पर यातायात बढ़ रहा है इसलिये रेलों को कार्यक्षमता बढ़ाई जानी आवश्यक है। मेरा निवेदन है कि इन सब चीजों की तरफ ध्यान दिया जाय और उसके लिये आप अपनी चल रही पुरानी नीति में क्रान्तिकारी परिवर्तन लाने की बात सोचिये।

जहाँ तक रेलवे कर्मचारियों को सुविधा देने का सवाल है आप रनिंग स्टाफ को तो भत्ता देते हैं लेकिन टी० टी० ई०

लोगों को कोई एलाउंस नहीं दिया जाता है हालाँकि वह भी दूसरे रनिंग स्टाफ की भांति इयूटी वेते हैं और गाड़ी में चलते हैं। मैं पूछना चाहता हूँ कि आखिर टी० टी० के साथ इस तरह का सौतेला सलूक क्यों बर्ता जाता है जब कि दूसरे लोगों को इस प्रकार की सुविधा दी जाती है? मैं चाहता हूँ कि टिकट चेकर्स को भी यह सुविधा दी जाय।

यहाँ पर कहा गया है कि लोग रेलों में खानपान की व्यवस्था को पसन्द कर रहे हैं तो मैं पूछना चाहता हूँ कि इस खानपान की व्यवस्था को पसन्द करने वालों की तादाद कितनी है। इस व्यवस्था को वही लोग पसन्द कर रहे हैं। जो कि प्रथम श्रेणी में और वातानुकूलित डिब्बों में चलते हैं और इस देश में इन श्रेणी में आने वाले लोगों की तादाद बहुत कम है थोड़ा क्लास में चलने वाले लाखों और करोड़ों लोगों के मुकाबले नगण्य है। रेलवे को सबसे अधिक आमदनी थोड़ा क्लास के यात्रियों से होती है और उसको सबसे अधिक पैसा उन लोगों से मिलता है जो अपनी धोती को ऊपर किये हुये और कंधे पर पोटी लटकाय डिब्बे के डंडे से लटका रहता है और उसको पता नहीं रहता है कि वह त्रिवेणी में स्नान करके घर सकुशल वापिस लौट भी सकेगा या नहीं और अक्सर लोगों की रेलवे मिगनल से टक्कर हो कर मृत्यु हो जाती है।

इस खानपान के सवाल के साथ एक दूसरा सवाल भी जुड़ा होता है और वह यह है कि जिन ठेकेदारों के ठेके पहले में चल रहे होते हैं वही चलते रहते हैं और इसी की वजह है कि खुरजा रेलवे स्टेशन पर पासलेट की पूड़ी खाने को मिलती है। यह ठेकेदार बड़े बड़े धक्कसों से मिले

[श्री अजराज सिंह]

रहते हैं जिसके कि कारण इस तरह की गड़बड़ी चलती है और लोगों को घासलेटी पूड़ी खाने को मिलती है और उससे जनता की तंबुस्नी खराब होती है। मैं पूछना चाहता हूँ कि क्या मंत्री महोदय का ध्यान इस और गया है ?

जहाँ तक रेलगाड़ियों में खाने पीने के डिब्बे चलाने का सवाल है, मेरा कहना यह है कि उनसे कोई खास फायदा नहीं हो रहा है। खाने पीने की कंटीन, आपका कंटेरिंग डिपार्टमेंट स्टेशनों पर है और अच्छा है लेकिन मैं चाहता हूँ कि उसको रेलवे विभाग खुद चलाये। आखिर इस देश से ऐसे लोग उगलियो पर गिने जा सकते हैं जिनके कि पास रेडियो, तार और टेलीफोन हैं। इस देश में ३८ करोड़ लोग ऐसे बसते हैं जिनके कि पास उनमें से कोई सुविधा नहीं है। मैं पूछना चाहता हूँ कि रेलवे विभाग उन लोगों को सुविधा देने की तरफ क्या ध्यान दे रहा है ? आप सानपान के विषय में यह ध्यान रखिये कि वह ठेकेदार जो पुराने चले आ रहे हैं उनके ठेको का जल्दी से जल्दी खारजा हो और अगर आप डिपार्टमेंटल कंटेरिंग वहाँ पर नहीं चला सकते हैं तो जो भी आप चलाय उसे आप कोआपरेटिव बेसिस पर और सहयोग के आधार पर चलायें।

श्री शाहनवाज खाँ. खुजा में कोआपरेटिव बँडिंग है।

श्री अजराज सिंह : जैसी है वह सब जानते हैं कि कैसी चल रही है। मैं इस अवसर पर उसके बारे में ज्यादा नहीं कहूँगा। वक्त नहीं है।

जहाँ तक विकास का सम्बन्ध है आप रेलवे में बिजली लगा कर उसका विकास करना चाहते हैं। ७५ करोड़ रुपये

१०६२ मील में बिजली से रेजगाड़ी चलाने पर खर्च करने जा रहे हैं लेकिन मैं इस बारे में इतना कहूँगा कि हिन्दुस्तान के पूरे विकास के लिये एक गलत तरीके से खला जाता है। छोटी मशीनें तो बनाई नहीं और बिजली पैदा कर ली। अब बिजली का कोई खास इस्तेमाल तो है नहीं इसलिये रेल में लगा दी और कोयला इस्तेमाल न करने के लिये आर्गुमेंट यह देते हैं कि भाई कोयले से कपड़े काले होते हैं इसलिये बिजली लगाते हैं।

मैं निवेदन करना चाहता हूँ कि आज बिजली से रेल चलाने की कोई खास जरूरत नहीं। लेकिन कूक़ि आप के सामने समस्या यह थी कि बिजली हम पैदा कर चुके हैं, और उस बिजली का कहीं उपयोग नहीं है, इसलिये रेल बिजली से चलाते हैं। यह भी आप देखेंगे कि जहाँ आवश्यकता होती है नई लाइन डालने की, नये डिब्बे बनाने की, वगन बनाने की जिस से देश का यातायात बढ़े, उस में सुविधा मिले, उनकी ओर ध्यान नहीं दिया जाता। पुराने क्षेत्र ह जहाँ रेलवे लाइन नहीं है, खास तौर से वह क्षेत्र जहाँ लडाई के जमाने में रेलवे लाइन थी, लेकिन उस वक्त तोड़ दी गई थी। आप को बहुत से ऐसे स्थान मिलेंगे जहाँ रेलवे लाइन चली नहीं है। जो लाइन डिस्मैन्टल की गई है वह नहीं बन पाई है। मैं निवेदन करना चाहता हूँ कि जहाँ तक पूरी योजना का सवाल है, रेलवे के विकास का सवाल है, उस में जो बिजली का सवाल आता है, या कोई और सवाल आता है तो आप सिद्धान्त रूप से गलत तरीका ले कर चकते हैं। आप पहले ऐसे काम कर लेते हैं जिन के उपयोग करने का सवाल पहले नहीं आता। उसका स्वाद बाद में पैदा होता है। तो मैं निवेदन करता हूँ कि आप जिस चीज़ की आशा करते हैं वह

तभी पूरी होंगी। जब हम देश की पूरी जनता के सहयोग से और उस की भलाई के लिये कार्य करें। मैं चाहूंगा कि रेलवे मिनिस्टर महोदय, जहां तक रेलवे बोर्ड का सवाल आता है, उसके काम को देखन के लिये और पूरी रेलवे के काम की जांच पड़ताल करने के लिये सदन की एक स्टेन्डिंग कमेटी कायम करें और वह कमेटी सब काम की देख भाल करे, रोजमर्रा की चीजों की देख भाल करे और पूरे देश के रेलवे की आमदनी और खर्च पर अपना ध्यान दे। जैसा कि रेलों के लिये आप ने कहा कि इस साल ४ अरब, ७ लाख रुपया आमदनी के रूप में पाने को है। उन से वही काम किये जायें जो कि जनता की भलाई के लिये हो। अगर आप समाज के लिये काम करने का अपनी प्रतिष्ठा को बढ़ाना चाहते हैं तो इस सदन की एक कमेटी बनाने के प्रश्न पर विचार किया जाना चाहिये। मुझे आशा है कि रेलवे मंत्री महोदय इस बात पर विचार करेंगे।

**स्वामी रामानन्ध तीर्थ ( औरंगाबाद ) :**  
उपाध्यक्ष महोदय, रेलवे मंत्री का भाषण पढ़ने के बाद जो कार्य रेलवे मंत्रालय से इस साल में हुआ है, उस के बारे में प्रशंसा करना जरूरी हो जाता है, इसलिये कि हर पहलू से कुछ तरक्की नजर आती है। जिस टनेज का यहां जिक्र किया गया है उस में वृद्धि हुई, बेगन लोड में वृद्धि हुई, आमदनी भी बढ़ी है, खर्च भी हद से बाहर बढ़ गया है और बहुत सी बातें इस में बताई गई हैं। मैं इन तमाम बातों के बारे में कुछ अधिक नहीं कहना चाहता। यह काफी है कि मंत्रालय ने अपने काम में तरक्की जरूर की है। हालांकि तरक्की का जो सिलसिला है उस का जिक्र कुछ हद तक करना मुनासिब होता है, लेकिन जब कहीं काम होता है या जो तरक्की की गई है उस में जो

अनुभव आता है, जो दोष रहते हैं उन को दूर करने के सम्बन्ध में ज्यादा ध्यान देना जरूरी हो जाता है।

मैं कोई एक्स्पर्ट के नाते बोलने का दावा नहीं करता क्योंकि मैं किसी प्रकार का एक्स्पर्ट नहीं हूँ, लेकिन जो भी सुनने में आता है, उस की बिना पर मैं कुछ निवेदन करना जरूरी समझता हूँ। यहां पर आपरेशनल एफिशिएंसी का जिक्र किया गया है। मुझे यह कहने में कुछ हिचकिचाहट नहीं है कि वाल्यूम बहुत बढ़ गया है। आपरेशनल की भी तरक्की होना जरूरी है और उचित बात है कि जब तरक्की होती है तो आपरेशनल भी बढ़ते हैं। लेकिन मुझे यह कहने में कोई संकोच नहीं है कि आपरेशनल एफिशिएंसी उस स्टेन्डर्ड तक नहीं पहुंची है जितनी की होनी चाहिये। यह कोई समाधानकारक बात नहीं है क्योंकि इस के बारे में बहुत कुछ कहा जा सकता है। लेकिन जो चीज मंत्री महोदय ने ऐक्सिडेंट्स के बारे में कही है वही चीज दूसरी चीजों के बारे में भी हम समझ सकते हैं। हमारी रेलवे को चलाने वाले, रेलवे के एम्प्लायीज और दूसरी छोटी श्रेणी के लोग हैं। मैं समझता हूँ कि कुछ ह्यूमन एलिमेंट भी काम करता है। जहां रिस्पांसिबिलिटी होती है वहां शिकायतें भी होगी, ग्रीवान्सेज होते हैं, मैं यह भी मानने के लिये तैयार हूँ कि एम्प्लायीज जो है उन की तरफ आफिसर्स का इन्टालरेन्स और विक्टिमाइजेशन का भी कुछ ऐटीट्यूड हो सकता है, हालांकि यह नहीं होना चाहिये और इस बारे में जो जिम्मेदार लोग हैं उन को काफी ध्यान देना चाहिये क्योंकि अगर एम्प्लायीज असन्तुष्ट रहते हैं, उन को सन्तोष नहीं होता है, तो काम ठीक नहीं चलेगा। यह एक सेल्फ इंटेरेस्ट की बात हो सकती है, लेकिन जो शिकायतें हैं वह दूर नहीं का गईं, इस लिये कोई अपने काम में दुर्लक्ष्य करे, नेग्लिजेंस करे, और ऐक्सिडेंट्स हों, यह बात मेरी

[स्वामी रामानंद तीर्थ]

समझ में नहीं आती। मैं अपने बचपन में रोडमाइड स्टेशन पर रहा हूँ क्योंकि मेरे जो अन्कल्स बगैरह थे वह स्टेशन मास्टर थे और मैं कुछ दूर से बैठ कर, किस तरह से आप्रेशन होता है भिगनल बगैरह का इम का मैं दूर से अध्ययन करता आया हूँ। मेरी समझ में यह बात नहीं आती है कि जब एक लाइन पर एक गाड़ी खड़ी रहनी है और जो लाइन पर दूसरा गाड़ी आकर टक्कर लेनी है तो इम में टेक्निकल बाव क्या हो सकती है। अगर कुछ है भी तो ५ परसेन्ट या १० परसेन्ट एलिमेंट होगा ६० या ६५ परसेन्ट एलिमेंट हनुमन नेग्लिजेंस का है। अगर यह बाव सही है तो उस की जिम्मेदारी किस पर है। मैं इम चीज को इसलिये दोहरा रहा हूँ कि यहाँ बहुत से मेम्बरो ने यह बात कही कि आज लोगो में यह फीलिंग आ रही है कि रेल में सफर करना एक धोखे की बात है, एक खतरनाक बात है। इस फीलिंग को आप लोगो के दिलों में कायम रख कर चलेगें तो प्रगति तो जरूर की है आप ने, वह प्रशंसनीय है, लेकिन जो दोष आप कें मैनेजमेंट में हो रहा है, उस के बारे में आप को गहरे में सोचना चाहिये। मैं समझता हूँ कि इस को काम्प्लेन्सी कहना शायद गलत होगा। लेकिन इस के बारे में जैसा ध्यान दिया जाना चाहिये उतना नहीं दिया गया।

मैं एक और बात कहूँगा जो कि मेरी समझ में नहीं आ रही है। कुछ दिन पहले जा हमारे नेजर मिनिस्टर थे और आजकल उत्तर प्रदेश के राज्य पाल है, गिरि माहत्र उन्होंने एक पार्लिमी एनक्विजिट की थी। वह यह है कि एक इंडस्ट्री के लिए एक ही यूनिशन होनी चाहिए। रेलवे में दो यूनियन्स हैं। इस बारे में माननीय मंत्री जी अपनी तरफ से भी कुछ कदम उठा रहे हैं। अच्छी बात है। लेकिन आप इस मसले को आखिर रिजाल्व कब करेगें और कैसे करेगें? क्या यह चलता

ही रहेगा? हर साल जब बजट पर हम बहस करते हैं तो यही सबाल सामने आता है कि दो यूनियन्स हैं। आखिर कुछ मंचड है या नहीं इसको रिजाल्व करने का, या साल ब साल यह इसी तरह से चलता रहेगा? मैं कहता हूँ कि सरकार को या किसी यूनिशन को यश मिले, लेकिन आप डिमा-क्रेटिक ढंग से राय लेकर एक यूनिशन को क्या रिजागनाइज नहीं करते। इसमें आपको क्या आपत्ति है? अगर एम्पलाइज कम्प्युनिस्टो की यूनिशन को ज्यादा मीजू समझते हैं तो उसको रिजागनाइज किया जाये। आखिर आपने केरल में तो कम्प्युनिस्ट पार्टी के एडमिनिस्ट्रेशन को भी तो मान लिया है। तो पोलिटिकल प्वाइंट आब ब्यू से इस मामले को नहीं देखना चाहिए और दो यूनियन्स के दजाये एक यूनिशन रिजागनाइज की जाये ऐसी मेरी राय है।

मैं पार्लिमी मैटर्स पर कुछ ज्यादा नहीं कहना चाहता क्योंकि मेरे पास जो वक्त है उसमें मैं अपनी जरूरियात के बारे में भी जिक्र करना चाहता हूँ। जब श्री लाल बहादुर जी शास्त्री रेलवे मंत्री थे तब से यह जिक्र होता आया है और अब सैकिंड फाइव इअर प्लान का एक साल गुजर गया, और दूसरा गुजर रहा है, फिर भी हमारे श्रीबासेज जैसे थे वैसे ही है। इसलिए मैं मंत्री जी और रेलवे बोर्ड के मेम्बरो के ध्यान के लिए एक दो बातें कहना चाहता हूँ।

मनमाड जक्शन काफी ग्रहमित्त रखता है। अगर हमारे मंत्री जी बहा थोडे समय के लिये भी रुकेगें तो उनको अनुभव होगा कि वहाँ के वेटींग रूम की और बहा के प्लेटफार्म की क्या हालत है। और खास करके जो लाइन हैदराबाद जाती है, औरगाबाद की तरफ जाती है, मेरा स्वयं का अनुभव है, उस तरफ के प्लेटफार्म की हालत बहुत खराब है। एक ही प्लेटफार्म

ई और अगर गाड़ी कुछ लेट जाती है तो दूसरी लाइन पर खड़ा होना पड़ता है। इधर एक गाड़ी खड़ी होती है। वायर्स होते हैं। बूड़े और बच्चे उन से गिरते हैं। अगर यहां पर एक और प्लेट फार्म बना दिया जाये तो उसमें फार्मि एक्सचेंज का क्या सवाल उठता है। यह नित्य के अनुभव की चीज मैं पेश कर रहा हूँ।

दूसरी बात मुझे यह कहनी है कि औरंगाबाद एक बड़ा मशहूर स्थान है। यह इंटरनेशनल रिप्यूट का स्थान है और यहां बुनिया के तमाम हिस्सों से लोग आते हैं। यहां पर थर्ड क्लास और सीकंड क्लास के मुसाफिरों के बैठने के लिए अच्छा वेंटिंग रूम नहीं है। थर्ड क्लास के वेंटिंग रूम में लोगों के ऊपर से होकर गुजरना पड़ता है। यह हालत है।

**उपाध्यक्ष महोदय :** यहां हाउस में माननीय सदस्य रेलवे बोर्ड को कुछ न कहें। सीधा चेयर को कहें।

**स्वामी रामानन्द तीर्थ :** तीसरे नानदेड स्टेशन पर उस लाइन में सबसे अधिक ट्रेफिक है। हम तीन साल से कहते आ रहे हैं कि इस इलाके में ११६ से ११८ डिग्री तक टेंपरेचर रहता है। लेकिन यहां पर प्लेटफार्म पर शीड नहीं है। मैं नअता से कहना चाहता हूँ कि वे तो मामली बातें हैं। प्लान तो बढ़ता जाता है और चीजें होती जाती हैं। नई रेलवे लाइन का जिक्र किया था, वह तो अब चली गयी, लेकिन रेलवे स्टेशनों पर जहां रोजाना हजारों मुसाफिर आते जाते हैं वहां पर कुछ मामूली सुविधायें करने की तरफ अगर रेलवे मंत्रालय ध्यान देगा तो हम उसके बहुत शुक्रगुजार होंगे। जब मैं सफर करता हूँ तो लोगों की दशा देख कर मुझे दुःख होता है। मुझे आशा है कि इस वर्ष मंत्रालय इस तरफ कुछ ध्यान देगा।

एक बात आखिर में यह कह कर मैं अपना भाषण समाप्त करने वाला हूँ। भिन्न भिन्न मिनिस्ट्रीज में किस प्रकार कोआर्डिनेशन होना चाहिए और इंटीग्रेटेड ट्रांसपोर्ट पालिसी कैसी होनी चाहिए इस बारे में हमारे दोस्त श्री अशोक मेहता ने काफी सुझाव पेश किये हैं। मैं इस बात के बारे में कहना चाहता हूँ जो कि मेरा स्वयं का अनुभव है। जब मैं विकाराबाद से परली और पूर्वा से भादिलाबाद की लाइन पर सफर कर रहा था तो कुछ लोगों ने मुझ से कहा था कि आप किसी दरजे में जाकर देख सकते हैं कि बहुत से यात्री बिना टिकट के यात्रा कर रहे हैं। मैंने वह चीज तो नहीं की क्योंकि मैं जानता था कि ऐसे बहुत से लोग होंगे और मेरा ऐसा करने से कुछ एम्बेरासमेंट भी होगा वहां के इनचार्ज लोगों को। लेकिन मैं ने अच्छे रिलायबिल सोर्स से यह मालूम किया है कि इसमें गाई, ट्रेवलिंग टिकट इंस्पेक्टर और स्टेशन मास्टर की कांसपिरेसी रहती है और इस प्रकार रेलवे को जो हमारी सबसे बड़ी इंडस्ट्री है नुकसान होता है। सीकड़ों लोग रोजाना बिना टिकट सफर करते हैं। बन्द व्यक्तियों ने मुझे कहा है कि अगर कोई इनकाग निटो वहां भेजा जाये तो यह बात उसके अनुभव में आयेगी।

इतना ही कह कर मैं रेलवे मंत्रालय ने जो प्रगति की है उसके लिये उसे बधाई देता हूँ।

**श्री राम कृष्ण (महेन्द्रगढ़) :** उपाध्यक्ष महोदय, मैं आपका बहुत मशकूर हूँ कि आपने मुझे रेलवे बजट पर बोलने का मौका दिया। रेलवे बजट को देखने से यह मालूम होता है कि पिछले दो साल में जो काम इस मुहकमे में हुआ है उससे यह अन्दाजा लगाया जा सकता है कि सीकंड फाइव इधर प्लान का जो रेलवे से ताल्लुक है वह काम

### [श्री राम कृष्ण]

का हिस्सा पूरा हो जायेगा। उदाहरण के तौर पर सैकिंड फाइव इअर प्लान के मूलाबिक पांच साल में ८४२ मील के करीब नई लाइन बनाई जायेगी। पिछले दो सालों में २५० मील के करीब नई लाइन बन चुकी है। और ५०० मील के करीब नई लाइन पर काम हो रहा है। इससे हम यह अन्दाजा लगा सकते हैं कि पांच साल के अन्दर ८४२ मील के करीब नई लाइन जरूर मुकम्मल हो जायेगी।

दूसरे जहाँ तक ग्रामदनी का ताल्लुक है उसको भी देखने से पता चलता है कि पिछले दो सालों में ग्रामदनी भी बढ़ रही है उदाहरण के तौर पर सन् १९५६-५७ की ग्रामदनी ३४७ करोड़ ५७ लाख थी जब कि इस साल की ग्रामदनी का अन्दाजा ४०८ करोड़ के करीब है और सब से ज्यादा खुशी की बात यह है कि यह जितनी ज्यादा ग्रामदनी बढ़ी है यह तमाम डेवलपमेंट फंड में रखी जा रही है जिससे कि रेलवे के लिये सैकिंड फाइव इअर प्लान के लिये जो चीज़ें रखी गई हैं वे आसानी से पूरी की जा सकती हैं।

नई रेलवे लाइन को बनाने के लिये इस बजट में २९ करोड़ रुपया रखा गया है। मैं समझता हूँ कि यह रकम बहुत थोड़ी है। इसलिये मेरी राय है कि मुस्क के जितने ज्यादा हिस्सों में रेलवे लाइन बन सके उतना ही अच्छा है। इसलिये इस रकम को बढ़ा दिया जाये। जहाँ तक नई लाइनों के बनाने का सवाल है उसके बारे में मेरी यह राय है कि कम से कम इस एक नई लाइन को जल्द से जल्द बनाया जाये। भिवानी और रोहतक पंजाब के हिन्दी स्पीकिंग एरिया के सबसे प्रधान शहर हैं। उनका फासला सड़क के जरिये ३० मील पड़ता है जब कि रेलवे से जाने में डेढ़ सौ मील का फासला

तै करना पड़ता है। इसलिये मेरी तजवीज है कि इस लाइन को जरूर बनाया जाये। दूसरे इस लाइन को बनाने से एक फायदा यह भी होगा कि दिल्ली और रिवाड़ी के बीच गाड़ियों के घाने जाने में दिक्कत रहती है और गाड़ियाँ काफी लेट हो जाती हैं यह दिक्कत दूर हो जायेगी। इस लाइन के बन जाने से बहुत से ट्रेफिक के लिये दूसरी आल्टरनेटिव लाइन हो जायेगी क्योंकि कादला पोर्ट से जो सामान पंजाब के लिये आवेगा वह रोहतक और भिवानी होता हुआ पंजाब जा सकेगा। इसलिये मेरी तजवीज है कि इस लाइन को जरूर बनाने की कोशिश की जाये। और इस मौके पर मैं यह भी बतला देना चाहता हूँ कि सन् १९३७-३८ के दौरान में लडाई शुरू होने से पहले इस लाइन को बनाने का फैसला हो गया था। लेकिन बाद में लडाई के कारण यह काम रुक गया। इसलिये मेरी तजवीज यह है कि अब इस काम को दोबारा शुरू किया जाय।

इसके बाद मैं पैसेजर्स एमिनिटीज के बारे में कुछ बातें कहना चाहता हूँ। इस साल के बजट में इसके लिये २०,००,००० रुपये की रकम रखी गई है, जो कि मेरे क्वाल से बहुत थोड़ी है। इसको भी जरूर बढ़ाया जाय। इसके अलावा सब से ज्यादा कोशिश इस बात की होनी चाहिये कि इस रकम का ज्यादातर हिस्सा तीसरे दर्जे के मुसाफिरो को सहूलियत बहम पहुंचाने के लिये खर्च किया जाय, क्योंकि रेलवे को पैसंजर ट्रेफिक से जितनी ग्रामदनी होती है, उसका ९० फी सदी हिस्सा तीसरे दर्जे के मुसाफिर कान्ट्री-ब्यूट करते हैं, जब कि उनकी बेहतरी के लिये उनको आराम पहुंचाने के लिये, बहुत कम रकम खर्च की जाती है। भगले साल के बजट में तीसरे दर्जे के मुसाफिरो से होने वाली ग्रामदनी का अन्दाजा ११०,६७,००,००० रुपये का है। जब कि अगर क्लासिज से होने वाली ग्रामदनी का अन्दाजा १४,०६,००,००० रुपये का है। इसके बावजूब हम देखते हैं

कि आज जितनी बुंदी हालत तीसरे दर्जे की वोगीज की है और जितनी तकलीफ तीसरे दर्जे के मुसाफिरो को उठानी पड़ती है, वह इतनी ज्यादा है कि उसको बयान नहीं किया जा सकता। उदाहरण के तौर पर तीसरे दर्जे की वोगीज में पानी और बिजली का ठीक इन्तजाम नहीं है और तमाम गाड़ियों में पंखे भी नहीं लगाये गये हैं। इसलिये मैं खास तौर पर यह अपील करूंगा कि हमारी सब से ज्यादा कोशिश यह होनी चाहिये कि पैसेजर्स एमिनिटीज के लिये जो भी रुपया खर्च किया जाय, वह ज्यादातर तीसरे दर्जे के मुसाफिरो को आराम पहुंचाने के लिये और उनकी दिक्कतों को दूर करने के लिये किया जाये।

पिछली दफा भी मैंने यह प्रश्न किया था कि जब से मीटरगेज के हिस्सों को वेस्टर्न और नार्दर्न जोन्ज में मिलाया गया है, मीटरगेज सेक्शन की एफिशेन्सी खत्म हो गई है। वेस्टर्न रेलवे में तकरीबन ४,००० मील मीटरगेज का सेक्शन है, जब कि ब्राडगेज का सेक्शन सिर्फ १,६०० मील के करीब है, लेकिन हेड आफिस बम्बई में रखा गया है, जब कि मीटरगेज का सेक्शन, जो कि अहमदाबाद से शुरू होता है, वहां से तीन सौ मील से भी ज्यादा दूर है। जो नार्दर्न जोन बनाया गया है, उस में २,००० मील के करीब मीटरगेज का सेक्शन है। वेस्टर्न रेलवे में जो मीटरगेज का सेक्शन है, वह उसके साथ पैरालल चलता है, बल्कि कई जगह दोनों सेक्शन एक दूसरे को टच करते हैं। इसलिये एफिशेन्सी के नुक्ता-ए-नजर से, मुसाफिरो को आराम पहुंचाने के लिये और खर्च को कम करने के लिये यह जरूरी है कि इन दोनों मीटरगेज सेक्शनो का मिलाकर एक नया जोन बनाया जाय। हम देखते हैं कि बम्बई में वेस्टर्न रेलवे और सेंट्रल रेलवे इन दो रेलवेज के हेड-आफिसिज हैं। मेरा ख्याल है कि वहां एक हेड-आफिस रखना ही

काफ़ी है। मेरा ख्याल है कि अगर वेस्टर्न जोन के मीटरगेज सेक्शन को निकाल कर एक नया जोन बना दिया जाय और जो बाकी ब्राडगेज का सेक्शन बचे, उसे सेंट्रल रेलवे में मिला दिया जाय, तो एक ही आफिस से तमाम काम चल जायेगा और इस प्रकार मीटरगेज सेक्शन की तरफ ज्यादा ध्यान दिया जा सकेगा और लोगों को ज्यादा फायदा पहुंचेगा। इसलिये मेरी तजवीज है कि इस तरफ भी जरूर ध्यान दिया जाय।

इस सिलसिले में मैं यह भी प्रश्न करूं कि शुरू शुरू में जोन्ज बनाने की जो स्कीम बनाई गई थी, उसमें तमाम मीटरगेज सेक्शन मिला कर एक जोन बनाया गया था। मेरी समझ में नहीं आता कि क्या कारण था कि दो तीन महीनों के बाद ही तमाम स्कीम को बदल दिया गया और मीटरगेज सेक्शन को दो हिस्सों में तकमोम कर दिया गया।

15.53 hrs.

[SRI BARMAN in the Chair.]

अब मैं ओवर-क्राउडिंग के बारे में कुछ कहना चाहता हूं। जैसा कि मैंने अभी कहा, मीटरगेज सेक्शन में और खास तौर से नार्दर्न और वेस्टर्न जोन्ज में ओवर-क्राउडिंग बहुत ज्यादा है। वहां गाड़ियों को तादाद बहुत कम है और नई गाड़ियां जितनी भी चलाई गई हैं, वे ज्यादातर ब्राडगेज सेक्शन पर ही चलाई गई हैं। इसलिये इस ओवर-क्राउडिंग को दूर करने की तरफ भी पूरा ध्यान दिया जाय।

आज हम देखते हैं कि दिल्ली से खांडवा या कांडला जाने के लिये कोई सीधी गाड़ी नहीं है, जिसकी बहुत ज्यादा जरूरत है। बायां ओर ० पी० सो० कोई मेल-गाड़ी नहीं चलती है। इसलिये बायां ओर ० पी० सी० दिल्ली से खांडवा और दिल्ली से कांडला तक जरूर गाड़ी चलाई जाय।

हिसार चंडीगढ़ से काफ़ी दूर है और हिन्दो स्पीकिंग एरिया के सवर्न हिस्से से

[श्री राम कुण्ड]

काफ़ी दूर वाक्या है। वहाँ के लोगों को चंडीगढ़ जाने के लिये सहूलियतें देने के लिये एक गाड़ी हिसार से चंडीगढ़ आकर चलाई जाय।

भाजकल जोधपुर मेल वाया रत्नगढ़ जोधपुर आती है। अगर वह वाया फुलेरा जोधपुर जाय, तो बहुत फायदा हो सकता है। वाया रत्नगढ़ जाने से उसको ४०० मील का सफ़र करना पड़ता है, जब कि वाया फुलेरा जोधपुर ३४० मील के बरीब है। इस गाड़ी के वाया फुलेरा जाने से ६० मील का सफ़र बच जायेगा और खर्च भी कम होगा। साथ ही साथ नादर्न रेलवे में दो घंटे के बाद बीकानेर मेल उस संवधान पर चलती है। इसलिये इस गाड़ी को डाइवर्ट करके वाया फुलेरा चलाया जाय, जिससे मुसाफ़िरो को ज्यादा भाराम पहुंचे और खर्चा भी कम हो।

जहां तक रेलों की स्पीड का ताल्लुक है, मैं यह कहना चाहता हू कि इसमें कोई खास तसल्लीबस्दा तरक्की नहीं हुई है, बल्कि गाड़ियां काफ़ी लेट चलती हैं। उदाहरण के तौर पर रेवाड़ी से जो पैसेजर गाड़ी सुबह साढ़े छः बजे चलती है, तकरीबन साढ़े तीन, चार घंटे में दिल्ली पहुंचती है। इसी तरह दिल्ली से जो गाड़ी सुबह चलती है, वह भी उतना ही टाइम लेती है। इस तरह ज्यादा ध्यान दिया जाना चाहिये, ताकि गाड़ियों की स्पीड बढ़ सके और कम से कम वक़्त लग सके।

जहां तक डिविज़नलाइज़ेशन का ताल्लुक है, माननीय मंत्री जी ने अपनी स्पीच में इस बात का जिक्र किया है कि यूज़र्स कन्सल्टेटिव कमेटीज़ डिविज़न-वाइज़ बनाई जायेंगी। मैं समझता हूँ कि यह बहुत अच्छी तजवीज़ है और इसको जल्दी से जल्दी अमली जामा पहनाया जाय, ताकि मुसाफ़िरो को ज्यादा में ज्यादा भाराम मिल सके और उनकी सहूलियत के लिये ये कमेटियां ज्यादा काम कर सकें।

श्री गणपति राम (जौनपुर-रक्षित-अनुसूचित जातियां) : बेयरमैन महीदय, मैंने भी अपना नाम भेजा है, लेकिन मुझे अभी तक नहीं बुलाया गया है।

Mr. Chairman: I am calling Shri Das Gupta. The hon. Member will have his chance later.

Shri B. Das Gupta (Purulia): Mr. Chairman, let us look at the Railway Budget from the socialistic point of view and also from the common man's point of view. The railway is a nationalised concern. It is run by the Government and its pattern is declared by the Government to be socialistic.

First of all, everything has increased. We have got the budget figures of 1958-59 and all other figures up to 1956-57. The surplus has increased in 1955-56 the surplus was Rs. 14.2 crores. Then, we find, in 1958-59 the estimated surplus is Rs. 27.34 crores. The railway has made rapid stride in everything. Of course, there has been increase in fare too. This is for the common man, the third-class passengers. For upper class passengers, of course, it has been proportionately decreased. With the increase of earnings, everything has increased. The passenger traffic has increased from 13 million to 14 million miles, to keep pace with this progress, the death roll in accidents has also increased the number of passengers killed and injured in train accidents in 1955-56 was 16, in 1956-57, it has gone up to 276.

16 hrs.

In this plethora of increases, I may be permitted to speak a word or two about the third-class passengers. Their amenities also have been increased, it is claimed. But how do they fare? The earnings from the third-class passengers in 1955-56 were Rs. 94 crores. In 1958-59, the estimated earning is Rs. 110 crores. From



upper class passengers, in 1955-56, it was Rs. 12.85 crores and in 1958-59, the estimated earning is Rs. 14 crores. The major railway earning, after the goods traffic, is from third-class passengers. But, the major sufferers also are they. I shall now deal with this problem.

Over-crowding in the train remains the same. It can be alleviated. But, the outlook and approach in this direction are, I may say, unsocialistic. The tragedy is that the Govt. are not going to admit it and take any suggestion which may be of use to them. It has been stated in the report that all available resources are being exploited to alleviate the overcrowding of third-class passengers. But, what do we find? I may venture to suggest to the hon. Minister or Deputy Minister, that if they will take the trouble just to board a train in Asansol or Patna they will find it a herculean task to get into the train. All sorts of acrobatic feats are required to get into a train. Fortunately if you can have admission into the train, you are sandwiched whether you are standing or whether you are sitting. It is not a very pleasant thing for our masters—so we call our people—to have this experience. This is the kind of way in which we are managing the railways for our masters.

In these circumstances, air-conditioned coaches are still being increased. The other day, the hon. Minister of Railways said that he would consider this question of air-conditioned coaches. But, recently, I found from a newspaper report that from Howrah to Kourkela, air-conditioned coaches are being introduced in a train. May I know, in our country, what is the necessity for these air-conditioned coaches? What is the necessity in our country for these vestibule air-conditioned third class trains? Is there any necessity? We have done without these so long, we can do without these now too. I must say these are for the convenience and comfort of that privileged section against whom we have declared our goal to be a socialistic pattern. So, I

find that the Railway administration's arrangement and management is not primarily for the common man. Otherwise, we could have done something for them. It is not that we have got no funds or something like that. The difficulty is, our approach, our outlook is different.

Therefore, we are not able to find ways and means of giving facilities to the common man. If we do anything, we think that we are distributing favours to them. It is not so. We are not doing anything for our masters—we have no realisation of that. I tell you, the people have not yet realised that they are the masters of the country. But, the moment they realise that they are the masters of the country, I think the Railway Board will have to take recourse to a different way.

Railway is a nationalised concern. But, there is difference between nationalisation and socialisation. It is not socialised. At least when the Government have declared their goal to be a socialistic pattern, I think they should have given their attention towards converting this Railway administration to a socialistic pattern. Unfortunately, we do not find that.

Now, leaving the common man, let us come to the administration itself. Let us take the Demand No. 1. I have made a hurried calculation—of course, I am speaking subject to correction. What do I find in the Demand No. 1 regarding the expenditure for the Railway Board? One hundred and ninety nine officers get a pay from Rs. 500 to Rs. 4000. The total provision made for them is Rs. 24,29,000. When we come down to the Establishment, what do we find? The average pay ranges from Rs. 37 to 144 and their number is 532. Just imagine. India has a socialist pattern of Govt. and we are providing Rs. 24,29,000 for 199 persons and in the same department, in the same stage, we are providing only Rs. 7,29,000 for 532 employees. When these employees cry for their bread, they demand for their subsistence,

[Shri B. Das Gupta]

they are given the President's notice, they are given the sack. You cannot just provide regular amenities and emoluments for them, but you can provide the sack for them. This is the administration in our socialistic pattern of Govt. So dissatisfaction is rampant and why should it not be rampant?

Accidents are increasing day by day—why? Have we enquired into that? Of course, it is the carelessness of the staff on the spot, no doubt, but, what do we find? You do not consider it worth just to care the lowest officers, the employees in the lowest grade. The signaller, when he enters his cabin, if he is to think of his starving child or of his starving wife, it becomes very difficult for him to keep his brain cool at the lever on which depends the safety of the passengers. This is the real condition of the staff and the employees whom you are employing and whom you are harassing. You just do not realise your responsibility regarding this matter.

16.10 hrs.

[PANDIT THAKUR DAS BHARGAVA in the Chair.]

Even if you had half-realised this responsibility, you would have had a different course for them. This rampant dissatisfaction is for another thing also, and that is for injustice. One thing which I have found is that I cannot expect any justice from the administration. I am not criticising just for the sake of criticism. It is a fact. The persons whom you are employing have no confidence in you and they do not expect any justice from you.

I have referred some matters regarding the injustice done to the doctors of the South-eastern Railway—to the Railway Board, to the General Manager and to the Minister concerned. Time and again for the last three months I have been knocking and knocking. The Railway Minister,

I may be permitted to say, happens to be a friend of mine of thirty-five years' standing; दुमिनें राजहारे राजहारे We have been together. I have gone to him and I have placed this matter before him. He has assured me of justice. But now I find after so many days a letter from the General Manager of the South-eastern Railway that everything is O.K. I can place all these papers before you and even a layman will find that sheer injustice has been done to the railway doctors. Not only this. In several cases I have found that the general trend is that the railway employees have lost faith in justice. If that is not to be seriously considered, if we ignore this and if we claim that everything is O.K., then I think we will to living in a fool paradise.

Coming to the amenities, we are building big things such as the Allahabad station and so on. Now about a small thing, rebuilding—an over-bridge in Purulia station in the South-eastern Railway—which was constructed when the railway line was constructed first long ago. Now the passenger traffic has increased, but unfortunately the over-bridge remains the same. We have cried hoarse; we have appealed again and again and made representations, just to reconstruct the over-bridge, but of no avail. There is another small thing, a railway crossing in the Purulia station on the highway. The traffic has increased; we have appealed again and again for the diversion. There has been a survey; inspectors and managers came, but unfortunately, nothing has been done.

A new railway line is being constructed from Phusru to Muri. It is meeting the line from Purulia to Ranchi at Begunkodar, at a distance of 25 miles from Purulia—the narrow gauge line which now exists from Purulia to Ranchi. This distance of 25 miles of Narrow gauge should be converted into broad gauge. You are spending crores of rupees, and this is not going to cost much, but I do no

find any proposal to convert it into broad gauge. That area is going to be industrialised soon. There is going to be a cement factory started at Jhalda. Unfortunately, this has not been taken into consideration.

These small things should not be ignored, because the common man judges the administration only by these small things. Our people become grateful to the administration if they can find a little accommodation in the train; they are satisfied if they can find some small amenities and conveniences. The demand of our people is not much. They are satisfied with very small things, but still we are unable to provide even those small amenities to them, and that is the tragedy. It is not due to want of means, but it is due to want of a proper approach and outlook that we are being unable to provide these things to our people. We call them our masters. It is a scandalous thing to see our masters running hither and thither at a railway junction, and knocking about here and there, not able to get into the train.

As regards the consideration for the common man, I wish to bring to your notice a news item which illustrates how consideration is shown for the common man in an independent country. It was published in the *Hindusthan Standard* of 25.2.1958:

"Parliament is to hear of an appeal by a 50-year-old baker to amend a law so that he can wake up in time to get to work.

The baker and his wife, both deaf and dumb, are today reported to have disclosed their unique problem to Brigadier Sir John Smyth, a Member of Parliament.

The husband Ted Shephard has to get up at 4 a.m. to work in a Small bakery—and nothing yet invented can wake him up in time.

He has tried keeping the lights on and practising 'I must wake at 4' auto-suggestion to no avail.

Often he has to sit up for most of the night in order to guarantee getting to work.

Mr. Shephard wants Parliament to amend legislation forbidding night baking which came into force last year.

He seeks the right to start work at 11 p.m. and go on until 7 a.m. permanently.

Brigadier Sir John Smyth is quoted today as saying he is taking up the matter with the Minister of Labour"

This is how in a democratic country the common man is taken into consideration. But here in our country, do you feel, do you do anything for the common man? Nothing. We find our common men are ignored; they are devoid of all sorts of amenities which we can provide for them.

We should find out the root cause of all these things. We all want that the railway administration should be better, should at least serve the common man and the employees too. I think it is time to think seriously of reconstructing the Railway Board, which is practically conducting the whole show,—in a different way. Let us build a pyramidal structure from that base. Make the workers feel that the concern is their own; let them work with that feeling, and realise that it is their own concern, that it is their responsibility, and that they are working for the nation. Unless we have a new approach and a new outlook, unless we can learn to appreciate the feelings of the common man, whatever we may declare, we will not be able to accomplish our task.

श्री ज० बी० मिश्र (केसरगंज बहुराइच) : रेलवे मंत्रालय द्वारा प्रकाशित भारतीय रेलवे का १९५७-५८ का संक्षिप्त

[श्री म० वी० मिश्र]

विवरण देखने के बाद यह पता चलता है कि इस विभाग ने सर्वतोमुखी उन्नति की है और सभी दिशाओं में इस प्रयत्न से काम किया गया है कि जिस से कि यह विभाग जितने भी राजकीय व्यवसाय के और विभाग हैं उन में अधिक से अधिक सफल सिद्ध हो और हुआ है। इस का उपयोग अधिक से अधिक जनता को सुविधाओं के लिये है। इस के द्वारा अधिक से अधिक धन की भी प्राप्ति होती है और साथ ही साथ यह जनता को सुविधाओं की दृष्टि से उत्तरोत्तर हर दिशा में उन्नति करता जा रहा है। रेलवे स्टेशन्स, प्लेटफार्म्स, जगह जगह की गाड़िया समुचित तरीके पर देने का प्रबन्ध, इन दिशाओं में अच्छी तरह से उन्नति करने की इस ने चेष्टा की है। लेकिन इस के साथ ही साथ हमें यह देखने की आवश्यकता है कि जिन जिन दिशाओं में यानी जिस प्रकार से इस रेलवे मंत्रालय ने सुविधायें देने की चेष्टा की है वह सुविधायें जनता को कहा तक प्राप्त हुई हैं। इस बात का निरीक्षण मेरी समझ में समुचित तरीके पर नहीं हो रहा है। सुविधायें गवर्नमेंट के द्वारा काफी रक्की गई हैं, और इस दृष्टि से रक्की गई हैं कि हिन्दुस्तान की जनता, जिस का सम्पर्क रेलवे व्यवसाय से अधिक से अधिक है, अधिक से अधिक सुविधायें प्राप्त करे। लेकिन मैं देखता हू कि इस के निरीक्षण की कमी के कारण जो सुविधायें उपलब्ध होनी चाहिये, वे पूरी तरह से उपलब्ध नहीं हो रही हैं। हमारा जो निरीक्षक वर्ग है, उस के लिये, अभी हमारे एक मित्र ने कहा, सिलून की व्यवस्था है और जो नीचे के निरीक्षक वर्ग हैं वे भी जब चलते हैं, मैं देखता हू कि हर एक कर्मचारी को पता चल जाता है कि आज कोई रेलवे का विशेष कर्मचारी आ रहा है। सारी व्यवस्था टि. टाप होती है। देख पड़ता है कि पानी की सुविधायें भी बहा रहती हैं, हर जगह मिट्टी की सुविधा रहती है, जो भी सुविधायें रक्की गई हैं, वह सब होती हैं। समय समय पर डब्ब में सफाई करने के लिये भी लोग धाने हैं।

Shri Jadhava (Malegaon): May I point out that there is no quorum in the House?

Mr. Chairman: The bell is being rung.

Now there is quorum. The hon. Member, Shri Bhagwan Din Mishra may continue.

श्री म० वी० मिश्र : श्रीमान्, बजट में यह भी दिखाया गया है कि यातायात में काफी वृद्धि हुई है।

16.26 hrs.

[MR DEPUTY-SPEAKER in the Chair.]

और उम के द्वारा धन भी अधिक प्राप्त हुआ है और भविष्य में और प्राप्त होने की आशा है। लेकिन इस के साथ ही साथ वह धन हमारे डेवलपमेंट विभाग को दिया जाय यह ठीक है, दिया भी जाना चाहिये। लेकिन जिस विभाग से वह प्राप्त हो रहा है उम के लिये सुविधायें देने की प्राथमिकता देनी चाहिये। आज भी द्वितीय श्रेणी और तृतीय श्रेणी में जो असुविधायें चलने वाली को प्राप्त ' उन को देखने वाली को आकस्मिक तरीके से जानने की चेष्टा करनी चाहिये। हमारे माननीय मंत्री महोदय या उपमंत्री महोदय या उन के माथ जो उन के विंगेप कर्मचारी हैं वे आकस्मिक दौरे किया करे तो इस बात का पता चलेगा कि इन डिब्बों में किस तरह से यात्रियों को असुविधायें हैं। यात्रियों की यातायात मर्यादा बढ़ने के बाद भी द्वितीय और तृतीय श्रेणी में पूरी तरह से व्यवस्था नहीं की जा रही है और उन को बैठने तक की सुविधा प्राप्त नहीं है। इस के अतिरिक्त मैं यह देखता हू कि कुछ लाइनें तो ऐसी हैं कि जिन पर रेलवे विभाग ने अभी तक ध्यान भी नहीं दिया, जो ब्राच लाइनों के नाम से मगहूर हैं। उन के डिब्बे तो मैं समझता हूँ कि शायद ५० वर्ष पुराने हैं या ६० वर्ष पुराने हैं। किसी में लिडकिया मिलती हैं, किसी में नहीं मिलती हैं, किसी में दरवाजे बन्द होते हैं

किसी में बन्द नहीं होते । मैं समझता हूँ कि उन की तरफ आज तक किसी तरह से भी ध्यान नहीं दिया गया । बात हर वक्त यह कही जाती है कि सोशलिस्टिक पैटर्न होगा और उस के साथ साथ तृतीय श्रेणी के यात्रियों के लिये अधिक से अधिक सुविधायें भी नहीं दी जाती । यह भी धाँकड़े मौजूद है कि नृतीय श्रेणी के यात्रियों से अधिक से अधिक धन रेलवे विभाग की प्राप्त होता है । लेकिन उन की सुविधाओं में अधिक से अधिक कमी अभी तक नजर आती है । इसलिये मैं रेलवे विभाग का ध्यान खास तौर से हम और आकर्षित करना चाहता हूँ कि तृतीय श्रेणी के डिब्बों को काफी बढ़ाना चाहिये और इस के साथ साथ जो ब्रांच लाइनों के डिब्बे रिजेक्टेड हैं, एक दम बुरी हालत में हैं, उन को बदल कर उन की अवस्था ठीक करनी चाहिये ।

बजट में यह भी जिक्र किया गया है कि बिना टिकट यात्रियों की संख्या अभी अधिक है । मेरे एक मित्र ने भी इस बात की चर्चा की है कि बिना टिकट यात्री अधिक चलते हैं । मैं समझता हूँ कि यह समाज का एक बहुत बड़ा दोष है और इसे दूर करना हर तरह से आवश्यक है । विवेक की दृष्टि से जनता में अगर यह भाव पैदा हो तो अच्छा है, अन्यथा भय की दृष्टि से ही ऐसा करने की चेष्टा करनी चाहिये । रेलवे मजिस्ट्रेटों की नियुक्तियाँ की गयी हैं और मैं उत्तर प्रदेश के सम्बन्ध में कह सकता हूँ कि उन की नियुक्तियों के फन-स्वरूप बिना टिकट यात्रियों की संख्या में बहुत कमी हुई है । लेकिन उन की मेवाओं का हमारे इस विभाग ने यह धाँदर किया है कि आठ आठ नौ नौ वर्ष उनको काम करते हो गये हैं लेकिन वे अभी तक स्थायी नहीं हो सके हैं । पिछले साल शायद सोचने के बाद एक वर्ष की उम्रति उनको दी गयी है । मैं पूछना चाहता हूँ कि जिस विभाग द्वारा आपके यहां का हर तरह से झंझटार कम होता हो और जिसकी सेवाओं से आपकी आमदनी भी बढ़ती है और समाज की बुराइयाँ दूर होती हैं

और लोग बिना टिकट यात्रा न कर सकें, क्या उस विभाग के कर्मचारियों के लिए आपका यही उपहार है कि वे नौ नौ वर्ष की सेवा करने के बाद भी आज अस्थायी हैं और उनको पिछले साल केवल एक साल की तरक्की दी गयी है । मैं देखता हूँ कि दूसरे विभागों में अगर किसी कारणवश तरक्कियाँ रुक जाती हैं तो जब उनको तरक्कियाँ दी जाती हैं तो तीन तीन वर्ष की या दो दो वर्ष की तरक्की दे दी जाती है, जितनी कि उनको मिलनी चाहिए । लेकिन मैं देखता हूँ कि इन लोगों की ओर रेलवे विभाग ने ध्यान नहीं दिया है । इस ओर ध्यान देना चाहिए । अक्सर यह कहा जाता है कि इनका सम्बन्ध प्रांतीय सरकार से है । प्रांतीय सरकार कहती है कि इनका सम्बन्ध केन्द्रीय सरकार से है । मेरा कहना है कि उनका सम्बन्ध चाहे जिससे हो लेकिन उनके साथ न्याय तो होना ही चाहिए ।

बजट को देखने से मालूम होता है कि खास तौर से पूर्वोत्तर रेलवे में मालगाड़ियों के जरिये से अधिक से अधिक आमदनी होती है । लेकिन जिस प्रकार मालगाड़ियों की व्यवस्था की गयी है उससे मालूम होता है कि उनकी तरफ कभी ध्यान ही नहीं दिया जाता । मैं बहराइच जिले का उदाहरण दे सकता हूँ । इस जिले से आजकल इस खास समस्या के जमाने में १५ या १६ लाख मन गल्ला बराबर बाहर जाता है । लेकिन मेरे प्रयत्न करने के बाद भी वहाँ लोगों के लिए गाड़ी की व्यवस्था नहीं हो सकी । मैंने दो बार टेलीफोन द्वारा जनरल मैनेजर और स्पेशल सुपरिटेण्डेंट से मुलाकात करने का प्रयत्न किया लेकिन सफल नहीं हो सका । जहाँ तक गल्ले के व्यवसायियों का सम्बन्ध है उनके लिए भी मैं चाहता हूँ कि रेलवे विभाग पूरा पूरा ध्यान रखे । जैसा कि कहा गया है देश में एक का दूसरे से सम्बन्ध ठीक तरह से होना चाहिए । आज खास समस्या के कारण चारों ओर आन्दोलन सा हो रहा है । लेकिन जहाँ गल्ला मौजूद है, जहाँ

[श्री ज० द० मिश्र]

कोंगों ने गल्ला लेकर रखा हुआ है, उसके लिए वे बैंकों से रुपया भी नहीं ले सकते हैं, रेलवे विभाग को देखना चाहिए कि उनके माल को दूसरी जगह भेजने में जो असुविधायें हैं उनको दूर करे। इस कठिनाई को दूर करने का पहले कुछ प्रयत्न किया गया था। माल भेजने वालों की एक लिस्ट तैयार की जाती थी उसके अनुसार माल भेजने की व्यवस्था की जाती थी। लेकिन वह नहीं के बराबर है। विभाग के कर्मचारी जिस तरह से इसका प्रयोग करते हैं उसको बहुत सूक्ष्म दृष्टि से देखने की आवश्यकता है।

जहां तक रेलवे विभाग के कर्मचारियों की नियुक्ति का सम्बन्ध है हमारे एक मित्र ने कहा है कि इस और विभाग का ध्यान जा रहा है। आज आम जनता में यह बात फैली हुई है कि रेलवे विभाग में नियुक्ति तो बिला किसी विशेष साधन के नहीं हो सकती। इसलिए इस बात की भी आवश्यकता है कि जो नियुक्तियां की जायें और जो लोग इटरव्यू के लिए बुलाये जायें उनको इस तरह से नियुक्त किया जायें ताकि बिला किसी साधन के होते हुए भी सही भावमी नियुक्त हो।

जैसा मैंने पिछले वर्ष निवेदन किया था ब्राच लाइन्स में आज भी बिजली और पस्के का प्रबन्ध पहले जैसा ही है। आज एक वर्ष के बाद भी हमें वही बात फिर दुहराने का अवसर हो रहा है कि पस्के और बिजली की व्यवस्था ठीक नहीं है। आप गोडा से रुपैडीहा तक चले जायें अधिकतर आपको बिला रोशनी और पस्के के यंत्रा करनी होगी। प्रथम श्रेणी के यात्रियों के लिए भी यह सुविधा नहीं होती फिर दूसरी और तीसरी श्रेणियों की तो बात ही क्या है। ऐसी अवस्था में मैं यह कहना चाहता हूँ कि जो यहाँ निवेदन किये जाते हैं उन पर ध्यान दिया जायें और ये निवेदन अल्पसंख्यक साक्षि न हों। जो बातें यहां कही

जायें उसकी तरफ अवश्य ध्यान दिया जाना चाहिए तभी समुचित व्यवस्था हो सकती है।

इस वर्ष में दुर्भाग्य से दुर्घटनायें बहुत हुई हैं और उनकी चर्चा बराबर इस भवन में होती रहती है। यह हमारे लिए खेद का विषय है। अभी अभी कहा गया है कि कर्मचारियों की एक ही यूनियन होनी चाहिए। उनको पूरी पूरी सुविधायें दी जानी चाहिए। लेकिन साथ ही उनके कर्तव्य पर भी अधिकाधिक ध्यान रखने की आवश्यकता है। एक कर्मचारी की भूल से, या एक कर्मचारी की अव्यवस्था से संकड़ों की जानें कतरे में पड़ जाती हैं। यह अव्यवस्था किसी तरह से भी क्षम्य नहीं कही जा सकती। इसलिए आवश्यकता इस बात की है कि जो दुर्घटनायें होती हैं उनके बारे में हम और आप मिल कर विशेष ध्यान दें। कर्मचारियों को अधिक प्रशिक्षण देकर उनके द्वारा ऐसी व्यवस्था करायी जायें कि हमको इस प्रकार की दुर्घटनायें देखने का अवसर ही न मिले।

इसके साथ ही साथ इस बात की तरफ भी ध्यान दिलाना आवश्यक है कि कर्मचारियों में अनुशासन की बहुत कमी है। मुझ से एक रेलवे के ओवरसियर ने कहा कि मैं यह बात तो मानता हूँ कि लेबर को उचित सुविधायें दी जायें लेकिन मैं देखता हूँ कि उन पर यूनियन का यह प्रभाव पड़ रहा है कि वे अनुशासन को मानना जरूरी नहीं समझते। तो मैं आज एक ओवरसियर होंते हुए भी, लेबर की सहायता के बिना इस विभाग को कैसे समुन्नत कर सकता हूँ। इसलिए आवश्यकता इस बात की है कि जहाँ यूनियन्स लेबर की समुन्नति की हर तरह से चेष्टा करें वहाँ यह भी उनको अपना फर्ज समझना चाहिये कि वे लेबर में मुस्तैदी से अपना काम करने की भावना पैदा करें। आज लोगों में यह भावना बढ़ती जा रही है, जैसा कि अभी एक महानुभाव ने कहा था, कि रेल से सफर करना कतरे के

खाली नहीं है क्योंकि प्राञ्जल दुर्घटनायें झटनी बढ़ती जा रही हैं। इसलिए इस धोरण में विभाग का विशेष ध्यान दिलाना चाहता हूँ।

अस्त में मैं यह कहना चाहता हूँ कि पञ्च-वर्षीय योजना में जलबल रोड से भिनगा तक एक नई रेलवे लाइन की योजना बनायी गयी थी लेकिन वह अस्तव्यस्त हो रही है। मैं आपका ध्यान इस धोरण दिलाना चाहता हूँ कि इस नई लाइन से रेलवे विभाग को बहुत कुछ लाभ होगा और बहराइच जिले और नेपाल को सरहद से जो कच्चा माल आता है उसको लाने या ले जाने में बहुत सुविधा हा जायेगी।

इन शब्दों के माध्य में अपने रेलवे मिनिस्टर साहब से निवेदन करूंगा कि वे यहाँ दिये सुझावों पर अमल करने की अधिकारिक चेष्टा करें और जो उनका निरीक्षक वर्ग है यदि वह समय समय पर ठीक से निरीक्षण करें ता जनता को पूरी सुविधायें प्राप्त हा सकेगी।

**Mr. Deputy-Speaker:** I understand Shri Yadav wants to speak today as he wants to go out tomorrow. If that is so, he may speak now. Otherwise, he may speak tomorrow.

श्री गजपति राव : उपाध्यक्ष महोदय, मेरा नाम तो शुरू में दिया हुआ है। परन्तु दस बारह वक्ता बाल चुके अभी तक मेरा नाम नहीं बुलाया गया।

**Mr Deputy-Speaker:** Order, order. This is not the way to conduct oneself in the House.

Is Shri Yadav going out of station?

Shri Yadav (Barabanki): Yes.

**Mr Deputy-Speaker:** Then he may have his turn now. Shri Bhanja Deo may speak tomorrow.

श्री भावच : उपाध्यक्ष महोदय, आप ने बोलने के लिये मुझे जो मौका दिया है, उस के लिये मैं आप को धन्यवाद देता हूँ। मैं रेलवे बजट पर अपने विचार प्रकट करना चाहता हूँ।

मन्त्री महोदय ने अपने भाषण में पञ्च-वर्षीय योजना का काफी जिक्र किया है और इस बात पर जोर दिया है कि जहाँ तक रेलवे मन्त्रालय का सम्बन्ध है, पञ्च-वर्षीय योजना कितनी जरूरी है। इन में कोई शर्क नहीं कि हिन्दुस्तान की सारी पञ्च-वर्षीय योजना की सफलता रेलवे की सफलता पर निर्भर है, परन्तु प्रश्न यह है कि क्या वास्तव में रेलवे मन्त्रालय किसी योजना के अनुसार कार्य कर रहा है, क्योंकि जब हम योजना के सम्बन्ध में किए जाने वाले उस के कार्य को देखते हैं, तो हमें इस विषय में सन्देह होता है। यदि योजना का मतलब कुछ करोड़ रुपए खर्च कर देने में हो, तो शायद इस को योजना कहा जा सकता है। परन्तु मैं समझता हूँ कि योजना का मतलब यह है कि सारे भारतवर्ष में जहाँ जहाँ यातायात की सुविधा उपलब्ध नहीं है, वहाँ रेलों की व्यवस्था की जाय, यदि इस दृष्टि से देखा जाय, तो जिस प्रकार रेलवे मन्त्रालय कार्य कर रहा है, उस को कोई योजना नहीं कहा जा सकता है। मिसाल के तौर पर मैं यह कहना चाहता हूँ कि बिजली के द्वारा रेलगाड़ी चलाए जाने का कार्य हो रहा है। मैं यह निवेदन करना चाहता हूँ कि जहाँ पर पहले से ही रेल-यात्रा की सुविधायें थी, वहाँ पर अब बिजली द्वारा रेलगाड़ी चलाना किसी योजना के मातहत नहीं है, बल्कि यह तो एक तरह की फिजूलखर्ची का कार्य है। होना तो यह चाहिये था कि रेलवे मन्त्रालय यह देखता कि देश के किन किन भागों में यातायात की कठिनाइयाँ और असुविधायें हैं और वहाँ पर रेल की सुविधायें प्रदान करने का प्रयत्न करता और अपना ध्यान उन दिशाओं की तरफ देता और

## [श्री मन्त्र]

विजसी द्वारा संचालित रेलों का कार्य बिल्कुल बन्द कर देता ।

भाज-कल ट्रेकिंग का प्रेशर ज्यादातर ब्राउंगेज पर है, लेकिन उस के लिए सिर्फ ८,५३१ बैगन्ध तैयार किए गए, जब कि मीटरगेज के लिये, जहां कि प्रेशर ज्यादा नहीं है, १६,५०० बैगन्ध तैयार किए गए अगर योजना का यही काम है, तो मेरी समझ में नहीं आता कि यह योजना हम को किस दिशा की तरफ ले जायेगी । अगर योजना का कुछ मतलब है और रेलवे मंत्रालय उस के अनुसार कार्य करना चाहता है, तो उस को चाहिये कि वह एयर कंडीशनिंग और बड़े बड़े स्टेशनों—दिल्ली, लखनऊ और इलाहाबाद इत्यादि—की बड़ी ऊंची इमारतें बनवाने और विशेष प्रकार की सुविधायें उपलब्ध करने के कार्य छोड़ कर सब से पहले यह व्यवस्था करे कि जहां यातायात सुविधायें नहीं हैं, वहां उन को प्रदान करे और तीसरे दर्जे के मुसाफिरों के लिये बैठने की जगह का प्रबन्ध करे । भाज परिस्थिति यह है कि एक तरफ एयर-कंडीशनिंग बढ़ती जा रही है और सैलून के द्वारा रेलवे के उच्चाधिकारियों की यात्रा बढ़ रही है और दूसरी तरफ तीसरे दर्जे के यात्री ज्यादा से ज्यादा यातनाएं झेल रहे हैं और तकलीफें उठा रहे हैं ।

में ने यात्रियों की सुविधा के सम्बन्ध में एक किताब पढ़ी है । मुझे आश्चर्य होता है कि रेलवे मंत्रालय को यह जुरत कैसे होती है कि वह यात्रियों की सुविधाओं की बात करे । मैं यह कहना चाहता हूँ कि जब तक तीसरे दर्जे के मुसाफिरों के लिये बैठने की जगह नहीं मिलती है, तब तक सुविधाओं की बात करना इस सदन और देश को भ्रम में रखने के समान है—तब तक किसी प्रकार की यात्री-सुविधा का प्रश्न ही नहीं उठता है । यदि तीसरे दर्जे में बैठने की जगह ही नहीं

है, तो वहां पर-मंसे लगाने की बात हम कैसे कर सकते हैं ? सरकार के बनाए हुए नियम सरकार के द्वारा ही टूट रहे हैं । भाज तीसरे दर्जे के कम्पाटमेंट में लिखा होता है कि वह पच्चीस प्रायियों के लिए है, लेकिन वहां पर ७५ प्रायमी बैठते हैं और वहां लोगों का दम घुटने लगता है । इस अवस्था में यात्रियों की सुविधा का क्या प्रश्न है ? मैं समझता हूँ कि जब तक यात्रियों को बैठने की जगह ही नहीं मिलती है, तब तक गुसलखाने, लैट्रिन और अन्य यात्री सुविधाओं की बात करना थोसा मात्र है ।

यह बड़े ताज्जुब की बात है कि यह सब होते हुए भी तीसरे दर्जे का किराया बढ़ता जा रहा है । मजबूत बात यह है कि यात्रियों को वहां बैठने की जगह तो बिल्कुल मिलती नहीं है, लेकिन उन से किराया ज्यादा लिया जा रहा है । जगह की कमी है और किराये बराबर बढ़ रहे हैं । यह बहुत प्रायस्यक है कि किसी सुनिश्चित योजना के मातहत कार्य किया जाय और वह भी इस तरह से कि कमल की खेती जैसे कार्य न किए जायें—बड़े बड़े ऊंचे ऊंचे सचिवालय, स्टेशन बनाना और सैलून, एयर-कंडीशनिंग इत्यादि तैयार करना बन्द कर के सारी इनजींज, सारी शक्ति और सारा रुपया-पैसा तीसरे दर्जे के मुसाफिरों को सुविधायें देने और जिन जगहों पर यातायात सुविधायें नहीं हैं, वहां रेलें बनाने में लगा दिया जाय । कई स्थानों पर पहले रेलगाड़ी थी, लेकिन लड़ाई के जमाने में उन को बन्द कर दिया गया । मिसाल के तौर पर बाराबांकी के जिले में पहले ब्राउंगेज की लाइन थी, जिस को लड़ाई के जमाने में डिसमेंटल कर दिया गया । देश को आजाद हुए दस वर्ष हो गए हैं, इलैक्ट्रिफिकेशन होती है, लेकिन पुरानी लाइन को रेस्टोर करने की कोई बात नहीं की जा रही है । जब तक यह नहीं होता है, तब तक इस



प्रकार की योजनाओं से जनता को कोई फायदा नहीं होगा ।

इस सदन के सभी माननीय सदस्यों का ध्यान रेलवे में होने वाली दुर्घटनाओं की ओर गया है । मैं चाहता हूँ कि माननीय मंत्री का ध्यान भी विशेष रूप से उस ओर जाय । आज सरकार इस विषय पर विचार करने के लिए तत्पर नहीं है । सरकार सिर्फ दिक्कत काम करती है । उस का सारा काम-काज समा-रोहिक हुमा करता है । जब पिछले आम चुनाव होने वाले थे, तो एक दुर्घटना के नाम पर भूतपूर्व रेलवे मंत्री, श्री लाल बहादुर शास्त्री, ने सिद्धान्त रूप में इस्तीफा दे दिया । जब से आम चुनाव के बाद यह नया सदन आया है, हम ने देखा है कि न जाने कितनी दुर्घटनाएँ हुईं, लेकिन मंत्री महोदय आज भी डटे हुए हैं और उन्होंने इस्तीफा नहीं दिया है । सिर्फ देश को दिखाने के लिये और वोट खींचने के लिये भूतपूर्व मंत्री ने इस्तीफा दिया और आज आये दिन दुर्घटनाएँ होती हैं, किन्तु कोई ध्यान नहीं दिया जाता है । बुनियादी प्रश्न एक ही है कि मौजूदा सरकार की नजर में जन-साधारण के प्रति कोई प्रेम नहीं है, उस के जानो-माल की कोई कद्र नहीं है । आज जितने भी गवर्नर, मिनिस्टर और उद्योगपति हैं, वे सब हवाई जहाज से सफर करते हैं । रेलवे में रोज दुर्घटनाएँ होती हैं और लोग डरते हैं और सोचते हैं कि रेल में सफर करना शायद अच्छा नहीं है । प्रधान मंत्री या राष्ट्रपति जब भी रेल से सफर करेंगे, तो एक एक मील पर एक एक कास्टेबल लगा दिया जायगा, लेकिन जन-साधारण के जानो-माल की रक्षा की तरफ कोई ध्यान नहीं दिया जाता है । सरकार को इस तरफ ध्यान देना चाहिये ।

जहाँ तक भ्रष्टाचार का प्रश्न है, वह तो देश के समस्त बिभागों और हर एक जगह पर विद्यमान है, लेकिन अगर हम इस रेलवे विभाग की तरफ देखें, तो इस में कहीं अधिक भ्रष्टाचार है । जैसा कि एक माननीय सदस्य

ने कहा है, जब खलासियों की भरती होती है तो सौ, दो सौ, पांच सौ रुपये रिश्कत ले कर भरती की जाती है । हम देखते हैं कि नौकरी शुरू करने के थोड़े ही दिन बाद उच्चाधिकारियों की हैसियत में—चाहे वे रोलिंग स्टॉक के हों, चाहे रनिंग साइड के—काफी बड़ा इजाफा हो जाता है । अगर सरकार वास्तव में भ्रष्टाचार को रोकना चाहती है, तो उस को इस तरह का कानून बनाना चाहिये कि जितने भी बड़े उच्चाधिकारी हों—और वे तो उन के साथ मंत्रियों को भी शामिल करना चाहता हूँ—वे जब आयें, तो अपनी जायदाद का जायजा दें और एक समय नियत किया जाय, जिस के पश्चात यह देखा जाय कि उन की हैसियत और जायदाद में क्या परिवर्तन हुआ है और उन के करीबी रिश्तेदारों की हैसियत किम तरह है । अगर कोई ऐसा कदम उठाया जाय, तभी भ्रष्टाचार रोका जा सकता है, वरना रात दिन भ्रष्टाचार रोकने की बात करने से तो भ्रष्टाचार रोकने वाला नहीं है । इस सदन का और विशेष रूप से माननीय मंत्री का ध्यान इस तरफ जाना चाहिये ।

आज हम आजाद हैं । सारी व्यवस्था हमारे हाथ में है । आज भी हम देखते हैं कि गाड़ियां लेट चलती हैं और इतनी लेट चलती हैं कि कोई ठिकाना ही नहीं । मैं समझता हूँ कि गाड़ियों का देरी से छूटना और देरी से पहुंचना एक क्रम सा बन गया है । हमारे एक माननीय सदस्य ने कहा है कि एक्सप्रेस तथा दूसरी गाड़ियां जो हैं उनके भलावा सभी लेट चलती हैं । लेकिन मे कहेगा कि एक्सप्रेस गाड़ियां भी आम तौर पर लेट होती हैं । शायद यहां के लोगों में जनताधिकार भावना जाग्रत नहीं हुई और यही कारण है कि ऐसा होता है । यदि उनमें अपना कर्तव्य पालन करने की भावना होती और उच्च अधिकारियों से जवाब मांगा जाता तो इस तरह की बात न होती । लेकिन अधिकारियों का इस ओर कोई ध्यान नहीं गया है । मैं चाहता हूँ . . . . .

श्री शाहनवाज खाँ : मैं माननीय सदस्य श्री जानकारी के लिये बतलाना चाहता हूँ कि गाडियाँ कई बार इस वजह से लेट होती हैं कि लोग चेंस खीच देते हैं। मैं पूछना चाहता हूँ कि क्या माननीय सदस्य इस मामले में सरकार को सहयोग प्रदान करेंगे ?

श्री यादव : मैं तो कहता हूँ कि यदि यहाँ के लोगों में कर्तव्य पालन की भावना होती तो चैन क्रम कदम पर खींची जाती और गाड़ी को तब तक चलने नहीं दिया जाता जब तक कि उनके बैठने की समचित व्यवस्था नहीं कर दी जाती।

उपाध्यक्ष महोदय : माननीय सदस्य ने यही कुछ किया है ?

श्री यादव : जहाँ तक मेरा सम्बन्ध है तथा मेरे महयोग का सम्बन्ध है मैं यह कहना चाहता हूँ कि हमको फर्स्ट क्लास की सुविधा प्रदान की गई है जिसको कि मैं छाड़ने के लिये तैयार हूँ। मगर माननीय मंत्री जी का भी चाहिये कि तृतीय श्रेणी के मुसाफिरो की सुविधा के लिये भी वह कोई कदम उठाये।

जहाँ तक यात्रियों को सुविधायें प्रदान करने का ताल्लुक है, सिवाय बड़े बड़े स्टेशनों के अन्य छोटे छोटे स्टेशनों पर न पानी की व्यवस्था होती है और न बैठने का ही कोई इतिजाम होता है।

श्री शाहनवाज खाँ : हमने हर एक स्टेशन पर पानी का प्रबन्ध कर दिया है।

श्री यादव : इसको मैं कैसे मान सकता हूँ। मैं नगल गया था। वह कोई छोटा माटा स्टेशन नहीं है। वहाँ पर मुझे पीने के लिये पानी नहीं मिला। मैंने कई बार स्टेशन मास्टर से कहा और तब जा कर मुझे दो बकेट पानी मिला। तब जा कर वहाँ पानी की व्यवस्था हुई। मैं दूसरे छोटे स्टेशनों की बात नहीं करता,

नगल की बात करता हूँ। वहाँ पर पानी का प्रबन्ध नहीं था।

अब मैं एक दो छोटी छोटी बातें कह कर समाप्त करता हूँ। नार्दरन रेलवे पर फँजाबाद के पास जो रोसा गाव स्टेशन है, वहाँ न मुसाफिरखाना है और न ही बैठने की जगह है। वहाँ पर इसकी व्यवस्था की जानी चाहिये। नार्थ ईस्टर्न रेलवे पर एक भटनी स्टेशन है उसका यार्ड बहुत छोटा है। हर साल कोई न कोई दुर्घटना होती रही है और किसी की जान तक चली जाती है। इस और मंत्रालय का ध्यान नहीं गया है और मैं चाहता हूँ कि आप इस और भी ध्यान दें।

जहाँ तक ट्रेड यूनियन्स का प्रश्न है सरकार तो ट्रेड यूनियन भूवमेत को तथा मजदूरों को मारना चाहती है। किस तरह से विष्टि-माइजेशन हाता है, इसका एक नमूना मैं आपसे सामने पेश करता हूँ। एक एस० क० मिश्र ट्रेन क्लार्क है जोकि यूनियन में काम करता है। वह बहुत अच्छा काम करने वाला है और बड़ी एफिशेंसी से अपना काम करता है। उसको तरक्की इसलिये नहीं दी गयी कि वह यूनियन का एक सदस्य है। मैं बताऊँ कि सरकार तो चाहती है।

श्री शाहनवाज खाँ : मैं माननीय सदस्य को ५०० नाम बता सकता हूँ जिनका कि तरक्किया दी गई है और जो यूनियन में काम करते थे।

श्री यादव : मैं तो केवल इतना कहना चाहता था कि उसने खिलाफ कोई शिकायत नहीं है और वह केवल मात्र यूनियन का सदस्य है। मैं चाहता हूँ कि मंत्री महोदय इस और ध्यान दें।

अब मैं सरकार से बिस रूल्ड जो तबदीली कर रही है, उसका एक नमूना आपके सम्मुख रखना चाहता हूँ। इस प्रकार की

जबकीलियां करके सरकार मर्द को धीरत के खिलाफ, धीरत को मर्द के खिलाफ और लड़के को बाप के खिलाफ स्वाइंग करने का प्रोत्साहन दे रही है। कल ४ को सब-मलाज में कहा गया है :—

"It shall be the duty of every railway servant to endeavour to prevent any member of the family from taking part in, subscribing in aid of, or assisting in any other manner any movement or activity which is or tends to be directly or indirectly to be subversive of the Government as by law established and where a railway servant is unable to prevent a member of his family from taking part in, or subscribing in aid of or assisting in any other manner any such movement or activity, he shall make a report to that effect to the Government."

मैं तो कहता हूँ कि हिटलर और स्टालिन ने भी इस तरह की बातें नहीं की थीं जिस तरह की यह सरकार कर रही है।

एक छोटी सी बात पैमेंजर गाइड्स के बारे में कह कर मैं समाप्त करता हूँ। जनवरी १९५० में पैमेंजर गाइड्स का स्केल १५०-७-२२५ था। जून में वह १००-५-१८५ हुआ। १९५२ में उसके घटा कर ६०-४-१५० कर दिया गया और अब वह ६०-४-१३० कर दिया गया है। कुछ को २५०-७-२२५ का ग्रेड मिला हुआ है जबकि दूसरो को इसमें बहुत कम दिया गया है। मैं चाहता हूँ कि इस तरह का डिसक्रिमिनेशन नहीं बरता जाना चाहिये। सेंट्रल पे कमिशन ने १५०-७-२२५ का ग्रेड रिफोर्मेंट किया था लेकिन मंत्रालय ने उसको लागू नहीं किया है। मैं चाहता हूँ कि मंत्री महोदय इस और भी ध्यान दें।

एक सुझाव और मैं आपको देना चाहता हूँ जिससे आपको फायदा होगा। यह सरकार

बड़े बड़े पूजिपतियों के हितों के लिये काम करती है। कानपुर में मिलों में रेलवे सार्जिंट हैं। जब इनको बनाया गया था उस समय यह तय पाया गया था कि मिल मालिक कुछ रुपया रेलवे को देंगे। आज लाखों पया बसूल होना बाकी है लेकिन बसूली नहीं की जा रही है। जब कभी इसके बारे में लिखा पढ़ी की जाती है तो मिल मिलाकर इसको ठप कर दिया जाता है या तबादले कर दिये जाते हैं। मैं चाहता हूँ कि सरकार इस और भी ध्यान दे।

श्री गणपति राम : उपाध्यक्ष महोदय . . .

Mr. Deputy-Speaker: Shri Raghunath Singh was at the top; but, he was absent at that time. Therefore, he has suffered.

Shri Raghunath Singh: I am sitting here since the last 4 hours.

Mr. Deputy-Speaker: When his turn came he was not in his seat.

Shri Raghunath Singh: Then, tomorrow, I may get a chance.

Mr. Deputy-Speaker: Surely.

श्री गणपति राम : रेलवे मंत्रालय ने जो विकास कार्य किया है, उसकी जितनी भी प्रशंसा की जाए, थोड़ी है।

लेकिन मैं माननीय मंत्री महोदय तथा रेलवे बोर्ड का ध्यान अपने जिले के दो स्टेशनों की ओर दिलाना चाहता हूँ जिस की तरफ इस विभाग का ध्यान आज तक नहीं गया प्रतीत होता। आजादी मिलने के बाद से आज तक कोई भी नया कार्य जौनपुर स्टेशन पर नहीं हुआ है। आजादी के पहले वहा पर एक छोटा सा शेड था जहा पर कि छोटी और बड़ी दोनों लाइनों का ज्वायंट प्लेटफार्म है। जौनपुर सेन लाइन पर है तथा एक जंकशन है। लेकिन इतना होने पर भी प्लेटफार्म पर कोई शेड नहीं है। दूसरी चीज

[श्री गणपति राम]

यह भी है कि वहां पर जो चौकिया देवी के दर्शन के लिये यात्री आते हैं उनकी बहुत भारी सघाव होती है। ४०० से लेकर १००० के बीच रोजाना उस रास्ते से लोग गुजरते हैं और प्लेटफार्म से होकर आते जाते हैं। इस सम्बन्ध में कई बार लिखा पढ़ी हुई है और यह मांग की गई है कि स्टेशन के बाहर से एक ओवरब्रिज या अंडरब्रिज बना करके यात्रियों के लिये अलग से रास्ता बना दिया जाए जिससे यात्रियों को कुछ सुविधा हो सके। लेकिन आज तक इस बारे में कोई कार्रवाई नहीं की गई है। मैं चाहता हूँ कि मंत्री महोदय इस पर ध्यान दें।

वहां पर एक बोटिंग रूम फर्स्ट क्लास के यात्रियों के लिये है। जो पानी वहा दिया जाता है वह गंदा पानी होता है। सन् १९५२ से लेकर कई बार मैंने मंत्री महोदय को चिट्ठियां लिखकर तथा प्रश्न पूछकर उनका ध्यान इस ओर आकर्षित किया है लेकिन आजतक अच्छा पानी सर्व करने के बारे में कोई कार्रवाई नहीं की गई है। मैं आशा करता हूँ मंत्री महोदय इस ओर अवश्य ध्यान देंगे।

शाहगंज का स्टेशन नार्दन रेलवे की मेन लाइन पर है और वहा पर आजमगढ से शाहगंज की छोटी लाइन भी आकर मिलती है। कुछ दिन हुए में वहा गया था। मुझे बताया गया कि दोनो प्लेटफार्मों को जोड़ने के लिये एक ओवरब्रिज की आवश्यकता है। ओवरब्रिज का सामान आकर पड़ा हुआ है और इसको प्राये हुये ४-६ महीने हो गए हैं। लेकिन अभी तक काम शुरू नहीं हुआ है। एक प्लेटफार्म से दूसरे प्लेटफार्म तक जाने में हर महीने कुछ पैसेंजर मारे जाते हैं। साथ ही जो प्लेटफार्म बड़ी लाइन पर है उस पर कोई फेंसिंग नहीं है। इसका नतीजा यह होता है कि रात के बचत जब ट्रेन वहां लड़ी होती है और पैसेंजर उतरते हैं, तो कभी

कुसी सामान लेकर भाग जाते हैं और कभी जो चोर होते हैं वे सामान उठाकर चले जाते हैं। इस ओर भी माननीय मंत्री जी का कई बार ध्यान दिलाया जा चुका है लेकिन कोई कार्रवाई नहीं की गई है। मैं चाहता हूँ कि माननीय मंत्री जी इस ओर ध्यान दें।

उपाध्यक्ष महोदय : बाकी कल के लिये रख ले। अब रेल मंत्री एक बयान देंगे।

#### STATEMENT RE: RAILWAY ACCIDENT AT SONARPUR STATION

The Deputy-Minister of Railways (Shri Shah Nawaz Khan): Sir, I very much regret to inform the House about an accident which occurred at Sonarpur station on the Sealdah Division of the Eastern Railway this morning.

While S. 241 Up Canning to Calcutta local train was moving out from the branch platform line at Sonarpur Station across the Down main-line, S 370 Dn local train which was approaching from Calcutta, collided with the fourth bogie coach of S 241 Up at 6 A.M.

As a result of this accident, five passengers were killed, ten received grievous and 37, minor injuries. Seventeen passengers with minor injuries were treated locally and discharged. The injured requiring hospital attention have been removed to the N.R. Sarkar Hospital and the B.R. Singh Railway Hospital at Sealdah. 27 have been admitted into the former and three into the latter.

The cost of damage to Railway property is estimated at about Rs. 37,500.